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(SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table a statemi ni (in English and Hindi) regarding the introduction of Postal Index Number Code for delivery of letters. [Placed in Library. See No. I.T-3217/72].

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STATEMENT RE DELHI UNIVERSITY (AMENDMENT) ORDINANCE, 1972

THE MINISTFR OF EDUCATION, SOCIAL WFLFARE AND CULTURE (PROF. S. NURUL HASAN): Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which necessitated immediate legislation by the Delhi University (Amendment) Ordinance 1972. (Placed in Library. *See* No. LT-3279/72].

THE DELHI UNIVERSITY (AMENDMENT;) BILL. 1972

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (PROF S. NURUL HASAN): Sir, I beg to move for leave to introduce a Bill further to amend the Delhi University Aci, 1922.

The question was put and the motion was adoqted.

PROF. S. NURUL HASAN: Sir, I introduce the Bill.

MOTION RE AGREEMENT ON BILAT ERAL RELATIONS BETWEEN INDIA AND PAKISTAN SIGNED AT SIMLA—contd.

SHRI THILLAI VILLALAN (Tamil Nadu): Mr. Chairman, Sir yesterday we heard the heated discussion on the Simla Agreement, which has emerged from the cool heights of the Himalayan hills. With

a new and fond hope, on behalf of our party, we welcome this Simla Agreement for the following reasons. Our Prime Minister has stated that it is a simple agreement marking a good beginning. Also our Minister of Foreign Affairs Mr. Swaran Singh, categorically stated that this agreement is only a beginning in the process of establishing peace, friendship and cooperation and also the agreement is a first step towards establishing durable peace on the sub-continent. This is only a new chapter in a big volume of peace between the two countries, that is between the border country Pakistan and our country. Of course. Sir, we are recording our welcome to this agreement. We want to submit certain points in this connection, Sir. The first of those important points would be this that there is no constitutional bar in ratifying an international agreement entered into between the two countries. As far as our Constitution is concerned there is no specific mention that this agreement should be discussed here in Parliament and get its sanction for ratification. But, Sir, this Simla Agreement has got the approval of most of the opposition parties, but it has been ratified by our President two days before Parliament started its present session. I regret to note that it is a hasty and hurried action on the part of this Government. The Government is fully aware that this agreement will be welcomed by all of the parties who are functioning here. Still the agreement has been already ratified. Whatever we say, whether the points are justified or not, that will not definitely affect the agreement. But this discussion will be a mirror to know to see how the people of this country view this agreement. Only for the purpose of knowing the mind of the people this discussion will be useful.

As far as the D.M.K. is concerned it welcomes the agreement since it is always for peace international peace and that

Re Simla Agreement

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My approach to this Agreement is this. I am looking at this Agreement as a lawyer looks at an exhibit marked in a civil case. We know that the terms of this sort of same time, and because of this, this can be put under different interpretation ty the organisations and by different international legal luminaries. I also find that all the clauses are framed with words which can be purpose of entering into this Agreement is I find I certain things are not mentioned in this only for the purpose

nation in the recent struggle against Pakistan

in connection with Bangla Desh.

of clause 4. Sir, with your permission, I will read out this clause -

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"In order to initiate the process of the establishment of durable peace, both the Governments agree that:

- (i) Indian and Pakistani forces shall be withdrawn to their side of the international border.
- (ii) In Jammu and Kashmir, the line of control resulting from the ceasefire of December 17, 1971 shall be respected by both sides without prejudice to the recognised position of either side. Neither side shall seek to alter it unilaterally, irrespective of mutual differences and legal interpretations. Both sides further undertake to refrain from the threat or the use of force in violation of this line.
- (iii) The withdrawals shall commence upon entry into force of this agreement and shall be completed within a period of 30 days thereof."

This is the crux of the whole problem because the Jana Sangh has attached this Agreement mainly on this ground that we are going to lose a portion of the territory acquired by us. They say that according to the Agreement we have to part with 5139 sq. miles to Pakistan within one month and we agreements will be very vague and will not will get 69 sq. miles of area in the Chamb be specific; they will be elastic also at the area. But the problem of 53 sq. miles will be settled along with the Kashmir issue. According to these terms we have to give back International Court, by the international | 5,000 sq. miles roughly to Pakistan and we will get only 69 sq. miles. This must be considered carefully because in diplomatic action if you give s omething, you get interpreted in both ways. I am not accusing something. But here the area i s very large that they are dubious. They are not legally the area which we are giving-and we are defective but they are liable to any sort of getting only a very small territory, a small interpretation. Here I find clause 4. As I have portion of the land which has been conquerred stated earlier, as a lawyer, I find that the by Pakistan. As a lawyer I have already stated [Shri Thillai Villalan] Agreement. They are mainly three. One is that there is no mention about the repatriation of war prisoners because this Agreement has been arrived at Simla only after the military defeat of Pakistan. Now that they have come to table for agreement the first question will be the repatriation of the prisoners. That was not mentioned or that was not considered.

Another question, much discussed by the Jana Sangh and other parties here, is the Kashmir issue. Third thing is there is no talk about the revival of diplomatic relationship. So far as the Kashmir issue is concerned we directly connected. We categorically stated to the world that it is a closed book, and we would not open the book once again. It has been decided once and for all. But Mr. Bhutto claims that this is an issue which will have to be settled even after 25 years, even after our categorical statement that it has been an integrated part of India and it has been settled once and for all.

The next thing is repatriation of prisoners. Unless and until Bangla Desh joins in this discussion that question will not be decided. Therefore, we can leave it.

So far as the question of diplomatic relationship is concerned, Pakistan voluntarily severed all relationship with our country. Therefore, it is they who have to consider the restarting of relationship. These things are not mentioned.

Now I come to the terms and conditions of the Agreement. I find the following salient features of the Agreement. The main features can be catalogued like this:

- 1. No conflict and confrontation;
- 2. No hostility or enmity;
- 3. Only friendship and harmonious relationship.

- 4. Settlement of differences by peaceful means through bilateral negotiation or agreed mutual means.
- 5. Conflict which has bedewilled the relations for the last 25 years should be resolved by peaceful means;
 - 6. No hostile propaganda;
- 7. Officets should meet to implement, to resume communication in all ways;
 - 8. Resume all trade relationship.

These ate the main salient featuies that I find in the Agieement. The Legislature of Pakistan has also given its approval to the Simla Agreement. These things can be done only by proper implementation. The Miniser of External Affairs has stated that the success of this Agreement will depend on its faithful implementation. We welcome this Agreement but we cannot hope that the faithful implementation will be done by this Government,

To conclude, I welcome the Agreement because it is only a beginning, but good beginning. Sir, good beginning will be considered as half done and also it will be construed as well done. Thank you.

SHRIMATI SUMITRA G. KULKARNI

(Gujarat): Mr. Chairman, Sir, since yesterday many speakers have examined the Simla Agreement and almost all points have covered. Therefore, I would not like to repeat them again. It will be almost an infliction on this House if I were to go over all those points. However, Sir, I would like to appraise the Simla Agreement from the perspective of taking a look at the future as history. Many of us here have been students of history, all kinds of history, political, geographical economic, social and cultural. And we as students of history would be able to appreciate the value of the lessons of history. The foremost lesson of history, of all history is that a good statesman actively

and consciously cultivates an ability to look into the future as if it were history and then accordingly plan his actions and policies, so that this future which he is trying to create, which he is planning himself, will conform to what he would like others to perceive as history. This ability to view the future as history is the ability to take a long range view of events that are taking place and also separate the events fiom the emotions and the heat of the moment. Unless we aie able to take an objective view of any event that is taking place in oui own times, we can never look into the merits of a case in the correct way. Therefor, I suggest, let us hive a lojk at the Simla Agresment as if it weie history.

With this criterion Sir, let us examine the Simla Agreement. What is the future of Indo-Pakistan relations? How would we like it to appear when viewed as history by posterity? Against this background, 1 would like to submit a few points for yours consideration. All of us agree that if Pakistan prospers, India, too, will propser. If Pakistan develops institutions, democratic Indian democracy will also flourish. If Pakistan enjoys durable peace and political stability, India, too, will have durable peace and political stability. If Pakistan remains poorlet me emphasise this point—it will exert pressures, and if not she, some other powers through her will exert pressures and India, too, would remain poor. Sir, none of us here would like to risk the prosperity of India. I am sure that all of us here are agreed that we want India to prosper, we want our democratic institutions to flourish, we want to perpetuate durable peace and political stability, and surely every Member of this House desires to eradicate poverty in India. If we want our country to make progress, we should be guided by the criteria which will ensure that Pakistan dsvelops democratic institutions,

sound programmes of fighting against poverty and sound and stable democratic government. Sir, if we examine the Simla Agreement from these ciitciia, it appears that it satisfies all of them.

I am surprised that in this latter half of the 20th century, there are some Members in this House who are siill thinking in terms of acquiring territory, in terms of solving issues at one stroke. India has never covered an inch of territory from any other country. In fact, the basic tenet of our political philosophy is that we respect the territorial integrity of other countries and we respect their sovereignty. Do we want to chage our basic philosophies of life at this stage? Don't we respect our own philosphic values? Or do we want lo make a volte face now and change over to some convenient principles at this stage 7 Let me tell you that no country, no matter how powerful it is, can in this latter half of the 20th century acquire any territory by merely marching its army into someone else*s territory. This notion of acquiring territory or retaining territory is an outmoded style of solving international problems. History has shown us repeatedly that when a victor has tried to dominate the defeated nation, it has always been impossible to achieve durable peace. Peace gets shattered the moment there is an idea or a notion of domination. The ready example that occurs to my mind is that of Hitler and the Second World War. Both of them were the direct consequences of the Treaty of Versailles. If Britain and France had" shown a little more consideration, a little more compassion and a little less of venom against Germany I am sure this world of ours could have been spared from the holocast of the Second World War. If France had been less greedy, if it had resisted the temptation of possessing the provinces of Alsace and Lorraine and if they had resisted the temptation of exploiting the rich district of Saar.

[Shrimati Sumitra G. Kulkarni] Germany would never have felt this frustration, this humiliation, this oppression, so as to throw up a megalomaniac like Hitter. Do we want to have another Hitler in Pakistan? Not that I am suggesting that Yahya Khan was a Hitler. Still I am suggesting that if we take a rigid attitude ai this stage, we are likely to turn the face of Pakistan against India for all times to come. This is an opportunity which we have to grasp. Some of our ftiends in this House aie wonied about returning 5,000 square miles of territory back to Pakistan. I think the greater cause for wirry would be how to tide over the avenging hatered that the retention of this territory would let loose in the hearts of the people of Pakistan. At least today the general public of Pakistan has no desire for waging war against India. At least today they are tired and they have done with war. They want peace and prosperity. Do we want to disappoint them at this stage ? Today President Bhutto is a symbol of democratic Government in Pakistan. And if we want that he should have an to opportunity establish a democratic his country, establish Government in democratic institutions in Pakistan, if we desire peace in our sub-! continent, then we have to give him time! and create an atmosphere so that he can persuade his countrymen, so that he can tell them to change this posture of hatred that Pakistan had adopted in the past 25 years. We should treat Pakistan with respect. consideration, in the hope that we might succeed in establishing durable peace in this sub-continent. If this principle of the treating the vanquished Victor courtesy and concern were not true, you will agree that the American people and Government would never have their launched the Marshal Plan the for of Germany and regeneration Europe. The Marshal Plan was started only to help Europe. They say— I

some people, I am not sure; it might be an exaggeration—that if the whole of Germany was filled up with so huge an amount of U.S. Dollars that it would have made a carpet of one inch thickness. When this is what they did after everything, they suffered after the holocaust of the Second World War, can we not show a fraction of generosity to our neighbour also? This is a lesson that the Allies learnt from the Second World War. After the First World War all of them were greedy. Even though the Congress of Peace at Paris presided over by President Wilson and there were fourteen points of peace, yet nobody sincerely believed in them and everybody went out greedily to carve out his own portion out of Germany one way or other. And that why within twenty years there was the Second World War. Do we want to repeat the same experience ? After Second World War these the allied nations learnt the lessons of history and they behaved quite differently vanquished Germany. Therefore, I the my friends on the other side: Do we want to throw away all the accumulated wisdom of this past history philosophy underlying this attitude treating defeated nations is that the more we try to build other people in our own image, the lesser are the chances of distrust and estrangement. After all. if we have prosperity, i f we have food to eat, if we have industries to produce things. Pakistan also have these then, let of having all the similar opportunities benefits. If they have these benefits, they will one day feel less hatred towards us; they will be more trustful, they will be less insecure at our hands. After the Second World War America went out to Europe materially, financially, help technically and socially and thereby helped to create sound domocratic institutions and traditions in Europe. The same we will have to do to help Pakistan. But please do not imagine that I am advocating

any Marshal Plan for Pakistan. Thai wili be a stupid thing to suggest. But I am certainly advocating peaceful and implementation of Article 3 of this Agreement. This Article talks about the steps to be taken to restore and normalise the mutual relationship between the countries. Four specific categories of steps are envisaged by Article 3. They are:

- (1) Reopening of all types of communications;
- (2) Promoting travel by mutual nationals;
- (3) Restoration of trade and coopera tion in economic and other agreed fields; and lastely;
- (4) Exchange in the fields of science and culture.

We can call this Plan as Indira-Bhutto Plan for the Indian sub-continent just as the Marshal Plan was for Europe. If such a Plan can help restore normalcy in our relationship and can help Pakistan develop democratic institutions and create a stable government, it can achieve a lot. It will also help solve many problems of this country.

I wish to say that we should focus our attention on Article 3 and impress upon the Governments of both countries to ensure that the delegates of India and Pakistan do meet in actual practice and work out necessary details envisaged in this Article. Unless we get going with these details and our officers meet together and work out as to how to find out the ways and means of implementing Article 3, we will never make a start. If article 3 succeeds there will be fewer Indo-Pakistan problems. We will not have to incur heavy defence expenditure and naturally there will te some relaxation for both of us and we can look at our bordeis with ease because they will be more secure. ■ But wt

will continue to be prepared. Still, that kind of tension or risk to which we have been used will not be there and as such we will be able to divert large finances from the defence budget towards industrial development of our country.

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If Article 3 succeeds, then we will not be afraid of any foreign intervention. We will not be afraid of becoming a pawn in their international games. However, if article 3 is to succeed, India will have to show the initiative. We will have to give much more to Pakistan than we can lake from them because India is a bigger and stronger I am afraid some of our friends on the other side are not convinced that we are a bigger, better, stronger and greater nation then Pakistan. I think they have fallen a prey to the foreign propaganda that "Hindu India" and "Muslim Pakistan" are two and they should be equal groups condidered on a one-to one-basis. This falsehood started when Hindu majority and the Muslim minority were given weighlage as a result of Pakistan eaual which came into being. Afterwards, independence. some foreign powers continuously carried on this refrain and some of the distinguished economists of America said that Pakistan's progress was far superior to India"s and they continuously made unfavourable comparisons of India with Pakistan. They said that Pakistan was developing much faster and much belter because it had adopted Western inslitutions for their economic development. want to ask: Where is this the accelerated growth? Where is this substantial growth rale of Pakistan? Where is this belter and faster progress thai Pakistan has achieved in the past? The events of last December have amply proved that Pakistan has no real backbone to fight a war. It can import armamenls; it can get aeroplanes and many things for their aisenal. Still to fight a war, background efforts were Can any country light a war missing. without factories to

[Shrimati Sumitra G. Kulkarni] support and can any country fight a war without fields producin graw materials and foodgrains? Pakistan was ill-equipped to fight the war and it was admitted by themselves. You will remember that it was in Simla, I think, it was said that they were not producing even an ounce of iron and Steel. There was not even one steel plant in their country. As against that, in this country we are producing 4 million tonnes of steel per year.

They do not manufacture from the scratch practically anything. They merely assemble products. They do not produce any drugs. For example, if somebody falls sick in Pakistan, they do not have drugs made in Pakistan. They merely pack these things in pretty covers. Beyond that they do not have any know-how. Can this be called better progress and better industrialisation? This sort of ill-equipped and this sort of industrially backward Pakistan of 55 million only, can it ever fight our country, with our economic background, with our industrial development, with our agricultural security? Though this year we are facing a drought situation, yet we have got our Food Corporation which has sufficient stocks to meet at least the shortfall of the Kharif crop. So, I am asking only this: Can we ever be in danger from such a Pakistan which has no industrial background to help it? At the same time, I would say that we need not be complacent also on this ground that we are 600 million strong in this country; but certainly, Pakistan with 55 million can never defeat us or go on with this confrontation.

(Time bell rings)

Sir, I may take only five minutes more.

MR. CHAIRMANH: onurable Members will remember, particularly the Congress Membejs. that I have got a long list of speakers and the time is limited.

SHRI C. D. PANDE iljttar Pradesh): Sir, she is making a good speech and let her continue.

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SHRIMATI SUMITRA G. KULKARNI: Anyhow, Sir, such a Pakistan can never constitute a danger to India and it is ridiculous to feel insecure. Our friends should never feel that there will be danger from Pakistan. But, at the same time, it is not as though we are not prepared. Such a weak Pakistan can, of course, become a pawn in the hands of other parties and other foreign powers and then, there is danger to India. So, it is not Pakistan which poses a danger to India, but it is the other powers who are playing politics through facade of that country and that is the reason why India is perpetually in a state of confrontation with it. If Pakistan is stabilised, if it is helped to progress, if we help Pakistan in eradicating poverty, I am sure, Pakistan will feel less insecure, will have greater faith in our sincerity and will look for help to India instead of looking to a distant horizon.

Sir, my only request is that it is in our enlightened self-interest to see that Pakistan prospers. It is again wrong to feel that we have got a conflicting interests and not complimentary ones. In fact, ours are complementary economies for each other and if we co-operate and collaborate on economic grounds, we will make progiess, a steady progress. Therefore, Sir, I believe that the Simla Agreement has achieved this very important economic objective and, therefore, we must not allow any grass to grow under our feet and we should not get lost and waste our energy in this sort of controversy, in f*TC "TSTT as they call it in Hindi, over this Agreement. Instead of doing that, let us all support this so that the Government will ensure rapid implementation of Article 3.

I will take only one minute more, Sir. I would like to reply to the gentleman who

was speaking right before me. He said that it was only two days-personally I think it was three days-before Parliament was summoned that the Agreement was ratified. 1 would say that this is the executive power and whatever is within the powers of the Executive, they must be made to take the responsibility for the same. Why should Parliament take the responsibility for the actions of the Executive? They have been entrusted with this job, they have been chosen for this and they have been selected for this work and it is their duty to take this responsibility rather than shirking this responsibility and placing it on Parliament.

Then, Sir, he also felt that we are going to give away 5,000 sq. miles of our territory and asked what we are getting in return. This is not something like one-to-one, a horse trading that you take away this and we take There are some long-range away that. views and just as I said earlier, let us view this from the standpoint of future history and then decide and judge. Are we doing anything or conducting ourselves in a way worthy of the generations which will in future be inhabiting this land of ours? Do we want to live in a peaceful and prosperous country or do we want a warridden and poor country which will not have that prospect for the young children of today? Therefore, it is for their sake that we must follow this policy. Let the Simla gain momentum and let us Agreement support our Government to implement it in right earnest. Thank you.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेण): श्रीमन्, लिखे हुए भाषणों को सभा पटल पर रखवा लिया जाए तो समय की बड़ी बचत होगी। संसदीय कार्य विभाग तथा नौवहन और परिवहन मंजालय में राज्य मंत्रों (श्री ग्रोम मेहता): लिखा हुआ नहीं है।

SHRI DAHYABHAI V. PATEL (Gujarat): I am one of those who welcome the Simla Agreement. But there are a few comments which necessarily one would like to make.

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The manner in which the Agreement was concluded perhaps leaves something to be desired. When the conflict with Pakistan started, we had consultations. The Prime Minister called leaders of different parties for consultation—very offten even at night—and everything was settled in a spirit of unanimity. Similarly, in this Agreement also perhaps the same spirit would have prevailed, and even the few dissenting voices that we have been hearing would not have been heard, if the Prime Minister had cared to take the leaders of other parties into confidence.

As far as my Party is concerned, we are not opposed to the Agreement. We are in favour of the Agreement. We welcome the Agreement. The only thing that we did not like the manner in which it was done. Perhaps, the consent of Parliament could have been obtained because there was time; a couple of days' delay would not have mattered.

The other point that I would like to | urge is that we have had 25 years of con-' frontation with Pakistan. I would like I to see that this Agreement would put an end to this confrontation once and for all and India behave generously 'as an elder could brother, be generous when the | time comes for making permanent peace and set all points of disputes at rest. I am not convinced that all points of dispute have been settled. great point of dispute, Kashmir, remains unsettled. Besides that, there may be many other problems—smaller perhaps. Has any solution for them been found? any method by which these would be solved, been evolved in this Agreement 1 I would like to see it. I would like to see it

t Shri Dahyabhai V. Patel] spelt out in such a manner that there is no room for future dispute.

On the matter of Kashmir, there may be many opinions. I am one of those who fed that the defence of Kashmir has cost this country so much. Perhaps instead of defending it, it would have been better to say: Take it,—our friends; we are friends; we were brothers till yesterday; we are brothers today; we cannot be parted. How much money has been spent on the defence of Kashmir? If you take it in rupees, annas and pies, perhaps this country could have built five Kashmirs on the Himalayan range, if you take into account the erores of money that we have spent. I am not asking the Government to do it just now in that way. But in a generous way, if you look at it, that would be one of the angles from which it can be examined. I am glad that this Agreemet does show a generosity on the part of the Government to come to a solution which would be permanent. Let us put an end to these 20 years of useless conflicts, which have done no good and only spread bitterness. And it should be least done by a country owing allegiance to Gandhiji, claiming to be following the Gandhian way. We should have been generous. We could be generous. We should do so even now. Let us correct these mistakes of the past and try to follow this Agreement in this spirit. While saying so, may I suggest that Government and its officers may also look to its implementation and see that there are no irritation points anywhere. There have been many matters of conflict and dispute during the dispute several times. There are matters of evacuee property, of properties seized during the conflicts and so on. All these matters are hanging still.

Property has been seized on both sides at some places it is more and at some places it is less. Some people have been suffering because of this. Some people have been

f suffering more than they can afford to suffer. If it is due to the action of two individuals, one can understand—the Government can wait. But where the individuals suffer through actions taken by the Governments, the Government should take a generous view and try to help these people find a way out because, as long as these points of irritation remain bitterness and reaction will remain. With these few words 1 support the Agreement.

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Pakistan

पंडित भवानी प्रसाद तिवारी (मध्य प्रदेश): सभापति जी, जिमला समझौते पर विचार हो रहा है। मेरा अपना दृष्टिकोण इस संबंध में एक सीमित विषय को उठाने का है। राजनोति में सधि धौर विग्रह यह दो खब्द ग्राते हैं भीर इन दोनों का एक दूसरे से संबन्ध होता है। कभी यह एक दूसरे का परिणाम होते हैं भीर बहुधा ही विग्रह के बाद संधि होती है। जो पहले दो विग्नह पाकिस्तान से हुए उनके बाद भी संधि हुई ग्रीर एक का परिणाम सुद्ध विशास का बनना भीर इसरे के परिणाम यथा स्थिति पर लौटना हथा और ताणकन्द का समझौता सामने आया । परन्त, यह हो मैंने प्रसंगवश कहा है, में विस्तार से संघि और विग्रह की उन परिस्थि-तियों को सामने लाना चाहता हूं जो कि 1971 की संधि और विग्रष्ट की स्थितियों में पैदा हुई। स्रौर सबसे पहली भमिका जो भेरे सामने इसकी है, बह यह कि ताशकन्द समझौता एक प्रकार से असफल हुआ या उसको कार्यान्वित हमहीं किया जा मका। उसी समय से यह दिखाई दे रह। या कि सब विसह सागे होने वाला है और उसकी तैयारी पाकिस्तान ने भो की थी धौर सारतवर्ष ने भी की थी धौर जिनको मामने जनस्थित श्रिया यह को 1970-71 का भारत है उसकी तैयारों, 65 से ग्रन्स धीर थों। परन्तु जो विग्रह है बारम्न हुमा वह पहले विग्रह से जिलकुल भिन्न था। हम जानते वे कि पाकिस्तान से दिग्रह होगा, परन्तु यह पहले पाकिस्तान की अपनी भाम पर ही श वहां की तानात्राही हुकुमत ने धपने ही लोगों जल्म वाये, नि:शस्त्र लोगों पर सेना छोडी और जिस तरह के अन्याचार उन पर किये उसका

परिणाम हुआ कि इतने शरणार्थी हमारे यहां भाग कर आये कि जिनका इंतजाम करना मुक्किल हो गया और जो सरकार वहां चुनी गयी थी वह भी यहां वहां हो गयी। सारी दुनिया ने यह अत्याचार देखा। पहले तो उस पर परदा डाला जा रहा था, लेकिन भारतवर्ष ने अपना यह कर्तंच्य समझा कि वह मजजूमों के साथ खड़ा हो जाय और उनकी मदद की जाए और सारी दुनिया के सामने उनका यह अत्याचार उघाड़ दिया जाय जो कि वहां की तानाशाही सरकार ने अपने ही लोगों पर किया था। इस प्रकार का विग्रह वहां पैदा हथा।

हम धीरे-धीरे मजलमां के साथ जाकर खडे हए, परन्तु इसी स्थिति में एक बात देखने की है कि यद्यपि हम ने जब प्रस्ताव पार्लियामेंट में पेश किया तो यहां सभी लोग उसरो प्रपनी यावाज मिलाने के लिए खड़े हो गये, लेकिन कुछ लोग जो उस समय हमारे साथ थे। बाज इस समझौते के विरोध में बोल रहे हैं। उस समय उनकी स्थित देखने योग्य थी। वह हमारे साथ तो खड़े हो गये थे, परन्तु बाहर जाकर उन्होंने कहा कि बंगला देश को मान्यता क्यों नहीं देते। सरकार को बंगला देश को एक दम मान्यता दे देनी चाहिए। यहां तक हुआ। कि इस मान्यता के सवाल पर सत्याग्रह होना गुरू हो गया, यद्यपि कहा जा रहा था भारत सरकार की तरफ से, नेताओं की तरफ से कि जब ठीक समय ग्रायेगा तो बंगला देश को मान्यता दी जाएगी। उसका भी समय होता है। मैं यह कह रहा हूं कि संधि ग्रौर विग्रह में, किसी एक चाल की चुक में किसी भी राष्ट्र का उत्थान और पतन निहित होता है, अगर चुक हो जाय तो राष्ट्र गिर जाएगा और नेतत्व भी गिर जाएगा, उसके साथ और अगर चुक नहीं होगी तो राष्ट्र उठ जाएगा, उसका माथा उठ जाएगा और उसके साथ उसका नेतृत्व उठ जाएगा। जो हमने देखा वह यह देखा कि मान्यता के लिए सत्याग्रह करने वाले लोग हार कर बैठ गये और जो सामने ग्राया वह यह कि ग्रान्दोलन के जवाब में ग्रान्दोलन सामने द्याया और 9 ग्रह्मत को लोग यह सोच रहे थे कि शायद इंदिरा गांधी जो तमाम भारतवर्ष के लोग इकट्ठा हुए हैं उनके सामने धत्र दबाव में ग्राकर के ग्राज मान्यता प्रदान कर देने वाली है, परन्तु सब ने यह चमत्कार देखा और ब्राक्चयंपूर्वक देखा कि उस दिन रूस और भारत की संधि की घोषणा सामने ब्राई। मैं इस संधि के महत्त्व को भी कम नहीं समझता। इस संघि ने, भारत ग्रीर रूस की संघि ने हमारे विग्नह को सजबूत किया, मजलूमों को सहायता करने का हमारा वल बढ़ाया, न केवल युद्ध के मैदान में बल्कि कुटनीतिक मैदान में भी । तीन दफा रूस का बीटो का उपयोग करना, सतदान का उपयोग करना जबकि कि दुनिया में सारे राष्ट्र भ्रांति में इबे हुए थे यह देखने लायक बात थी। इस संधि का महत्व इस बात में है कि आगे चल कर धापकी विजय हुई, कुटनीतिक के राजनीतिक के मैद।न में भी क्रौर युद्ध के मैद।न में भी क्रौर ब्रात्मसमर्पण हुन्ना उस तानाणाही सैनिकों का जो कि तरह-तरह के ग्रत्याचार कर रहे थे।

इसलिए मैं कह रहा हूं कि इस सारे प्रक्रन को इस नजर से देखता हूं। नेतृत्व की कृणलता जो संधि-विग्रह में होती है, वही राष्ट्र का महत्व ऊंचा करती है धौर उसे विजय की घोर ले जाती है। ग्रागे चल कर हमने देखा कि विग्रह के बाद, विजय के बाद जय जयकार के बाद यह समझौता हुआ। समझौता तो होना ही था। युद्ध कब तक चलेगा? 14 दिन तक चला था पहला 1965 ई० का युद्ध । यह इतना भी नहीं चला। बड़े से बड़ा युद्ध जो हमारे यहां चला है महाभारत का वह 18 दिन चला है। लडते लडते लोग थकते हैं। एक दूसरे की कुर्बानी जब हो जाती है तो लोग शान्ति चाहते हैं। एक जगह रवीन्द्रनाथ ठाकुर ने लिखा है: यों काति शांति के ही विरुद्ध अपना सिर ऊंचा करती है पर आखिर अपना अन्तिम लय शांति के निलय में करती है। क्रांति तो होती है उसका लाभ होता है। संघपं होता है, यद होते हैं। उस समय इन्दिरा जी ने एलान किया था कि यह संघर्ष जो है वह शांति के लिए, शान्ति की स्थापना के लिए हैं। उस ग्रावाज का सबने मुनाथा। वह तो होना ही था युद्ध के बाद संघर्ष जब समाप्त हुआ और जब यद्ध-विराम हचा, तो एक समझौता होना ही था।

[पंडित भवानी प्रसाद तिवारी]

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धब इस समझौते को धाप देखिए तरह-तरह की म्रालोचनायें की जा रही हैं। जो म्रालो-चना करने वाले हैं, जैसा मैंने कहा, एक उदाहरण उनका दिया, वह फिर सत्याग्रह करने लगे, फिर तमाभा किया। क्योंकि इसलिए कि उनको लगता है कि जिस संकीर्ण साम्प्रदायिकता के आधार पर वे अपना राजनीतिक उल्लु सीधा किया चाहते थे वह जमीन ही खिसक गयी है धौर इस समझौते की बजह से ही वह जमीन खिसक गई है। आज जो श्रीमती विजयाराजे सिधिया इतनी बीखलाई फिर रही हैं उसका कारण क्या है ? वहीं तो रियासत थी जहां गांधी जी के खुन करने का पहयंत्र पला था, बही तो रियासत भी जहां का पिस्तील पकड़ा गया गांधी जी के हत्यारे के पास । ब्राज उन संस्कारों को यदि यह कहती फिरती हैं, उनको बरा लगता है कि यह समझौता हो गया, बौखलाई फिर रही हैं, इसीलिए कि वह सकीणं साम्प्रदायिकता की जमीन ही खिसक गई, जो कि उनका आधार या। इसीलए -- प्रव देखिए--कहा जाता है, पैकेज डील क्यों नहीं हमा ? घरे, आप सीचें, अगर पैकेज डील नहीं सोचेंगे तो आपसे फिर मूल हो जाएगी, जैसे कश्मीर के मामले में ग्राप कहते हैं कि सवाल खल गया। मगर सोचिए कि बंद क्या हो गया? काण-मीर के सवाल पर बद यह हो गया कि जो चीन और अमरीका यह कहते थे कि हम आते हैं महायता देने के लिए, यह बंद हो गया। यह पैकेज डील है कि नहीं है-पह बंद हो गया कि संयक्त राष्ट्र संघ में सवाल वे जाएंगे, ऐसा करेंगे वैसा करेंगे। सवाल यह पदा हो गया कि वहां ले जाकर क्या करेंगे? तब तो यह हुआ कि हम दोनों मिल कर तय करेंगे। फिर यह बंद हो गया । जब यह बंद हो गया तो आप बताइए, खल क्या गया? खल यह गया कि जो जमीन उनके पास है, ब्रनधिकृत कब्जे में, उसकी बात उठाएं ग्रीर वार्तामें लायें। यह खुल गया। तो बंद भीर खुला दोनों चला और जितनी भी गर्ते हैं वे परस्पर सम्बन्धि है। मैं एक नजर से भीर देखता हुं कि जो समझौते में लिखा नहीं है, वह भी काम का नकरबंदियों के बारे में जैसा उसमें नहीं है भीर कहा है कि क्यों नहीं है। क्योंकि बंगला देश श्रीर हमारी जौइन्ट

कमांड के अंदर उनका आत्मसमपंण हुआ। थगर यह लिखा भी नहीं हैं, तब भी मैं कहता हुं, इस समझौते में यह न लिखा रहने के कारण ही यह नतीजा सामने बाने वाला है कि कुछ ही दिनों में पाकिस्तान को बंगला देश को मान्यता देने के लिए बाध्य होना पड़ेगा। और कोई रास्ता नहीं, अभी कहा राष्ट्रपति भट्टो ने कि ग्रब मैं ग्रपनी पार्टी के सामने यह सावल रखंगा कि जो ग्रागे ग्रसेम्बली का अधिवेशन होने वाला है 14 ग्रगस्त को, उसमें बंगला देण को माल्यता देने का सवाल रखा जाए या नहीं। अतएव यह समझौता भविष्य की ग्रोर हमें ले चलता है, ग्रागे करता है ग्रीर इसलिए हमें इसका स्वरूप देखना चाहिए, यह हमारे कल्याण के लिए, ग्रपने हित के लिए है कि उसे लागू करें।

between India and

Pakistan

इससे हमारा हित और फैलता और विस्तृत होता है ग्रीर जो सिद्धांत हमने कभी कहे हैं पंचशील के, जो गौतम इद्ध के जमाने से कहे गए, उनका विस्तार होता है और जैसा गांधीजी ने कहा, धगर उनका विस्तार होता है श्रीर संकीर्ण साम्प्रदायबाद का नाण होता है, तो इसका स्वागत करना चाहिए। मैं तो यहां तक कहता हूं कि यह चुकने का भवसर नहीं था। ग्रगर यह समय इस वत्त हम चुक जाते, न जाने कितने दिनों बाद, कब यह अवसर आता ? क्योंकि निहित स्वाधीं को मौका मिल जाता कि यह संधि न हो पाए, यह गांति संधि न हो जाए, भारत और पाकिस्तान एक साथ न जाएं; क्योंकि यही तो चडयंत्र था जो ब्रिटिशर्स यहां छोड़ गए हैं, फिर वे उसका प्रयत्न करते । इसलिए जब हमने इस मौक्रे को पकड़ा, ठीक हिसीजन ले लिया, आप जो पहले जयजवकार में दुवा करते थे, कहते थे इन्दिरा जी बहुत ठीक डिसीजन लेली हैं और जब शांति का वक्त बाया तो देख नहीं रहे हैं कि कैसा ठीक डिसीजन और ठीक वक्त पर लिया गया और जो मौक़ा था वह चुका नहीं गया? में समझता हूं, इस समझौते ने एक मानव कल्याण का रास्ता, एक उसका मार्ग दर्शन का रास्ता भारत के लिए खोल दिया है और आज हमें यह गौरान्वित

between India and

Pakistan

MR. CHAIRMAN: Mr. Hamid Ali Schamnad will speak at 2 O'clock. The House stands adjourned till 2 P.M.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at *two* of the Clock, Mr. DEPUTY CHAIRMAN in the Chair.

SHRI HAMID ALI SCHAMNAD (KERALA): Mr. Deputy Chairman, Sir, I support the motion moved by Sardar Swaran Singh on the 2nd of August. I am really happy to note that the Sm ila Agreement has got some salient features. One salient feature is that the Agreement has been arrived at by the head of our Government, by our Prime Minister, Shrimati Indira Gandhi, and the head of the Pakistan Government, Mr. Bhutto, without the intervention of any third party, without any cajoling or threat from any corner of the world. These two heads of Governments independently thought about the best interests of their respective countries and they arrived at this Agreement. This is a salient feature that I find in this Agreement. This is really remarkable and a turning point not only in the history of India and Pakistan, but in the history of the entire continent. This will go a long way in maintaining peace between these two countries for years to come. This Agreement is more significant than the previous agreements, namely the Nehru-Liaquat Pact and the Tashkent agrreement. When we consider the previous agreements we find that the present Agreement has got more significance beause it comes out

of the experiences of the past. Mr. Bhutto and other Pakistani leaders for the last twenty-five years were thinking only in terms of war with India. They were speaking only in terms of war with India and confrontation. Nothing more than that. Now, he has realised from his own experience, because experience makes a man wiser, from his own experience and from the experience of the leaders of his country he has realised that the only way to achieve peace and prosperity for Pakistan is to have bilateral talks with the Government of India and their leaders. I find it is a remarkable thing. I am of the view that India has achieved something by this Agreement. We all know that for the last so many years Mr. Bhutto was speaking of a thousand-year war with India. He was declaring Jehad to take Kashmir. He had insulted our Minister of External Affairs in the UNO in the past. Such a man has been brought-down to India, to Simla, and he has come to an agreement with our Government, with our Prime Minister and with our Minister of External Affairs, Sardar Swaran Singh. Is it not an achievement on our part? Definitely it is an achievement and it is of significance to the people at large. No doubt, some of the world leaders may not be happy about this, because they feel that India would stand on its own legs. India can stand on its own legs and India can decide what view she should adopt hereafter. It is because of this that some of the power blocks may not be happy over this agreement. But at the same time the image of India has gone high, also the name and fame of our Prime Minister and our Foreign Minsiter, Mr, Swaran Singh. Our Foreign Minister, very sober, very passive in spite of all difficulties and hurdles and in spite of the insult that has been meted out to him by Mr. Bhutto, did stand very firm and brought round Mr. Bhutto and he has made him see reason. For what he has done definitely credit should go to Mr. Swaran

[Shri Hamid A]i SchamnaJ]

Singh and also to the Prime Minister of India for this great achievement.

The Prime Minister has made it very clear vesterday that our intention is to be peaceful with other countries of the world, and that was the foreign policy of India. Our great leader and great Prime Minister, Pandit Jawaharlal Nehru, was declaring that our foreign policy was a policy of neutrality. Whatever differences we may have with other countries, and there could be differences, those could be narrowed down by mutual discussion and mutual dialogue. That has been kept up by the present Prime Minister.

Another thing. Yesterday the Prime Minister very categorically said, and I perfectly agree with that, that our biggest enemy is poverty in this country. To wipe out poverty from this land, to build up a new India, to reconstruct our country, to build up the economic backwardness of this country to the level of the other, forward economically developed countries, it is definitely necessary that we should have peace in this country. For that it is absolutely necessary that we have a dialogue negotialtions with other coun tries. When once we drive out poverty from our country, we can make use of all our reosurces that are at our command to strengthen our country, so that we may meet all our enemies with confidence and maintain peace in this country for ever.

With regard to Kashmir also, I should like to say one point. As far as Kashmir is concerned, no doubt Kashmir has been declared as an integral part of India, but at the same time there is criticism that Kashmir has been one of the topics at the Simla talks. There also you will find that Mr. Bhutto has come down even with regard to Kashmir. All these years Mr. Bhutto was saying that he would send an

army to Kashmir. He was saying that a Jehad would be declared in Kashmir. Such a person has said the other day that as far as self-determination is concerned that is for the people of Kashmir to decide, not for the people of Paskistan. He categorically said so the other day. Is it not a changeof mind which is being reflected from that talk? Another important speech of Mr. Bhitto would show how he has changed. He has told in his National Assembly at Islamabad, "Yes, if you want war with India or if you want confrontation with India, you should look foranother leader, not me." That definitely would show that he has changed. Anyhow, Sir, even if he does not change himself, if at any time he thinks of anything other than peace, we could also change our mind. Under the present circumstances the best thing is the agreement that has been arrived at by our Prime Minister and by our Foreign Minister. All credit should go to them. Not only the Members of Parliament belonging to all shades of opinion but the entire people of this land are with them and behind them in defending our country. Definitely India's position and prestige and image have been pushed to the top in the world.

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With these words I conclude, Sir,

SHRI HIMMAT SINH (Gujarat): Mr. Deputy Chairman, yesterday when I sat throught the debate, I was watching very carefully the utterances which came from the opposite side particularly from the friends belonging to the Syndicate or the Jan Sangh or the Swatantra Party. One could see and almost feel an under current of unity in their thought and in their outlook and in the mobilisation of their arguments which are as hollow as their utterances. I am sorry to say—when Mr. Dahyabhai Patel spoke this morning, he said that a huge amount of money has been incurred in order to keep Kashmir within India and

therefore he would go to the length of giving away Kashmir to Pakistan and building up a new Kashmir on the Himalayas. Unfortunately, he does not have to go and live in that Kashmir in the Himalayas and therefore in that fashion he put forward that argument which only means that territories and human beings can be transferred like chattels. Thisis the attitude which these people have toward human beings, towards territories, which we in this country regard as very sacred.

Mr. Shyam Dhar Misra talked about what he had discussed in countries like Taiwan or Formosa. These people are the recipients of warm hospitality from there and that is the reason why these people refer only to those countries. To these people, only those counties are very important. I would never wish that this country should be reduced to the size of those countries either in politics or in stature. This country has a big role to play. This country's future will also be determined by the geopolitical importance which this country enjoys in world affairs.

Sir, when, Dr. Bhai Mahavir spoke, he completely ignored the realities of the subcontinent as they have emerged as a result of Bangla Desh liberation. Not one word did I find about it in the speeches of these gentlemen. Do they realise that during the last one year we have witnessed situations which perhaps will remain unprecedented in the history of the world. Seven hundred and fifty million people have been liberated within the shortest possible time in a 14-day war, it will be recorded in human history as a glorious war of human liberation, and I say that was a glorious chapter which India wrote into the annals of world history when an army of the size which Pakistan sent to Bangla Desh had capitulated surrendered to a joint command as a result of the 14-day war, the like of which I do not think we have seen anywhere

else in the world except in this sub-conti-

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The other event which showed the selfconfidence of our country's people and the self-confidence of the leadership in the ultimate objective of this country was the fact that while the war was going on, it was our Prime Minister who had the daring to call a puplic meeting which she addressed wherein-with what confidence-she said that our objectives are clear, we have not gone to fight this war in order to acquire anyone else's territory, we have gone into this war because of the high ideals to which we have been wedded, the ideas which are enshrined in the foreign policy of this country, a foreign policy which has been evolved by the great leaders of the country. which was not something which was dropped from the sky, but for which our people have sacrificed. I belong to that generation, Sir, which has witnessed two World Wars. We have seen economic crises in Europe. America and in other parts of the world, we have seen the fascist crisis in Ethiopia, we have seen the fascist crisis in Europe and we have seen fascist aggression in Republican Spain. And we know what happened in Europe, and what happened in Africa and also what happened in other parts of the world. Therefore, our objectives have been declared very clearly, very unambiguously and in a most fortt-right manner that we went into this war for the cause of democracy, for the cause of liberation of people who were subjugated by foreign elements. Pakistan's part in the east may have been determined by the support to Pakistan by the British. But it was against all cannons of geography and politics and national considerations and other reasonable factors which have to determine the character of a people. That was the most heinous crime that the British committed in this sub-continent. They created two chunks of Pakistan separated by a thousand miles of foreign territory and with that part of Pakistan

Sir, coming to the main question of the Simla Agreement, I would like to state that an agreement is slightly different from a treaty. A treaty is more specific while an agreement is something which is based on higher ideals. I refer here to the Agreements at Yalta and Potsdam. What was it that brought the Allies together and made them sign the Agreement? The importance of these Declarations, in my opinion, is as important as the declaration that was made at Simla on the 3rd July. This Agreement is not just a mere treaty. In this Agreement we have declared to the whole world to listen that hereafter in this sub-continent we shall not allow any foreign intrigues to take place. We shall not allow any foreign powers to iter-fere or middle in our affairs, that whatever the difficulties, whatever the problems they will be solved by us on this earth by bilateral discussions, by mutual adjustments, etc. etc. This Declaration, in my opinion, is even more important than the Potsdam or the Yalta Agreements. And, therefore, every person in this country realises the historic achievement between India and Pakistan. While these friends opposite, particularly those who belong to the Syndicate and the Swatantra and the Jan Sangh.

SHRIBANARSI DAS (Uttar Pradesh): Can he say where his Congress was? He should be asked to correct himself.

MR. DEPUTY CHAIRMAN: This is irrelevant.

SHRI HIMMAT SINH: This is your illusion and if you want to live in your illusion you are welcome to do so. Your individual illusion is not going to make any difference to the people of this country. The people of this country know which is the Congress. History is on record to show which Congress can claim that heritage for which the Congress stands. I know what you have in mind and what you stand for. By projecting your image you cannot delude the people. Let your illusion ever remain illusion for you.

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Therefore, the highest traditions of this country, the highest historical records of this country...

SHRI BANARSI DAS: He is talking nonsense.

SHRI HIMMAT SINH: ... has given the lofty ideal that it will [never have an eye on any one else's territory or what belongs to others...

SHRI BRAHMANANDA (Orissa): Sir, he has never been in the swatantra Party. He was all along in the Congress.

SHRI BANARSI DAS: Sir. this Member has no business to call us by the name which does not belong to us. We are a recognised party. He has been a turn-coat and a defector with no scruples and conscience, a man who was loval to the British, a defector who went over to the Swatantra Party.

SHRI HIMMAT SINH: On a point of information, if the honourable gentleman is interested in knowing my bona fides he can meet me after the Rajya Sabha is over and I will tell him.

Coming to the question of the Agreement, the Agreement has been in the highest traditions of this county, as a result of this

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the biggest surrender that we could claim to have achieved under the joint command of ourselves and the army of Bangla Desh, the Mukti Bahini, we said that:

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Has any country ever proclaimed before the world when its armies are marching forward victoriously that here we snail stop and here we shall declare that our intentions being clear, our objectives having been achieved, we shall now fight for peace in this sub-continent? And that is exactly what we did. The conception of the Simla Agreement was implied in that very historical and momentous decision about cease-fire which we declared to the world. Let those who want to support this Agreement say so categorically without any reservations as friends on the opposite side have done. After all, you cannot adopt the attitude of "ready to strike but afraid to wound". To-da> you have no place, no position, to go to the country and say that this Agreement is something which you will not support Therefore, if this Agreement is to be supported, it has to be supported catego' k!. . unequivocally and in a forthright manner, because there was no other course left open to any sector of this sub-continent excepting this, namely, to negotiate in a peaceful atmosphere so that instead of fighting to share in each other's poverty, we can share, for a change, in each others' prosperity.

Mr. Deputy Chairman, when our friends ignore completely the reality of the situasub-continent about the libera tion of Bangladesh, it is a deliberate attempt lo misguide people. Then they try 10 rivet (heir entire attention on Kashmir. Who says that Kashmir is not Kashmir has been a problem 25 years. But whose creation 8 R.S.S./72—6

shortest war ever imaginable as a result of was the problem of Kashmir? The Kashmir problem was never a creation of this country Rather Kashmir was created as a problem by those very elements, those very interests, those very powers, which divided this subcontinent into three sectors, two politically and three geographically. Therefore, when we have to solve every problem on the basis of the realities of the situation, I have no doubt in my mind that the Kashmir problem, too, will only be solved on the basis of the realities of that problem and in no other way. At the United Nations the representatives of Pakistan fretted and fumed. They brought in observers and they are still stipporting the observers. But they know that the reality says that the observers have no locus standi. Therefore, in the eyes of the world, in the opinion of those who look at things in a realistic m nner, the Kashmir problem cannot be solved in the United Nations, either through the intervention of foreign powers or through the mediation of anyone. The Kashmir problem can only be solved on the basis of mutual understanding, on the basis of bilateral discussions, and in no other fashion. Therefore, in order to divert the attention of the people from realities, from facts, these gentlemen want to rivet their attention on Kashmir which is a problem to be solved as a direct consequen e of this historical Agreement, the Simla Agreement.

> Lastly, Mr. Deputy Chairman, I would like to remind this House that this country has always practised what it has preached. This country has always preached about of broth rhood universality fraternity of man. Therefore, it is enrshrined in or scriputres as much as in the utterances of our saints. We say:

सर्वे भवन्तु मुखिना सर्वे सन्तु निरामया । भद्राणि पश्यन्तु मा कश्चित् एता भारभवेत ॥ wormd's wisdom." Thank you.

SHRI N. G. GORAY (Maharashtra): Sir, I rise to participate in this debate not because the Simla Pact is a live issue any more. The Simla Pact has been signed, sealed and delivered and, however much we may argue here and however much we may chop logic here, not even a comma of that Pact is going to be altered. So it becomes like flogging a dead horse. But I thought of speaking because during the debate some very important issues were raised and some very important formulations were put forth before the House. I would like to say something about those issues and those formulations. But before saying that I would plead with the House to bear with me because I found that the general mood seems to be that these who differ, those who do not accept th-Pact as it stands today, are being denouced, cursed, called names. I do not understand this mood at all, this position at all, the attitude at all. Yesterday I found that the Jan Sangh was criticised not only by my Communist friend, Mr. Sardesai. but even my distinguished friend, the cartoonist; he also lampooned them. Why should it happen? Why should it happen that any dissent on matters like

[Shri Himmat Sinh.] It means, let this, very important from the point of history everyone be happy, let everyone be without of the country, the future of the country, fear, let no one be under any sufferance; and should be sort of ridiculed as anti-progressive that is the aim and objective of this country. or as an expression of Chauvinism? I do no! This is what we have preached for thousands understand. And therfore, at the very of years. This is what we have practised. beginning I would like to make it very clear And this is what we shall go on with, no that though I am one of those who have matter what my friends on the other side pleaded not only for peace between Pakistan may say. I would also like to remind the and India, but have pleaded orally and in House of what the great saint of Dakshine- writing that the sooner Bangla Desh, India and swar, blessed by the great Paramhamsa Dev Pakistan become part of a confederation, a said. He said: "The reason that we Indians democratic confederation, the better still I are still living in spite of much misery, have to express certain differences so far as distress, poverty and oppression from within this Pact is concerned. I was grateful to one of nd without is because India has her own our distinguished speakers here, Dr. Dutt, who quota yet to give to the general store of the told us about the new decade of detenteworld's civilisation", and if 1 lay add, "to the detente between the USSR and the USA, between the USA and China, between South Korea and North Korea, so on and so forth. He also said J you must try to understand the historical trends which are working in the direction of more and more cooperation. True. But I would only remind the learned Doctor that this is a very strange decade. It is not only a decade of de detente. It is a decade of detente and also ambivalence On the one hand they meet as friends; on the other hand, they prepare for war. Only the other day you must have read in the newspapers that in spite of the fact that the USA and the USSR have come together and entered into a period of detente, the Soviet Navy Chief has declared in very clear terms that the Soviet Navy is so strong that it can destroy any ship a nywhere on the seas of it belongs to the enemy. He has also said that the building programme of nuclear submarines will continue unabated. For whom are these submarines being built? For what purpose the Soviet Navy is becoming stronger and stronger? Therefore I am saying that there is detente because there are deterrents with both the USSR and the USA and this means that if there is a war both the contries will be destroyed. That is

why there is detente. But at the same time there is a parallel development of nuclear forces, nuclear submarines and nuclear war-heads.

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So far as India is cocerned, I think everybody will agree that right from the day of independence, India has always tried to be friendly with her neighbours. Is it any new policy that we are following? Is it that we have been belicose and have been pursuing an aggressive policy and it is for the first time at Simla that we have pursued some other policy? It is not like that. Therefore, if people like me oc my friends or other people criticise the pact, it is not as if we are—to quote the words of D. Dutt making war as a basic principle of our policy. It is not like that. But we have the right to point out the defects and we have the right to point out the lacunae in the pact. We have a right to point out that the pact as it is drafted today is not satisfactory. Have we not exercised that right before? We have done it and for this sin we have been misunderstood also. Right from the days of Jawaharlal Nehru our policy has been one of mutual understanding and one of resolving all conflicts across the table. And that why this period of 'Chini bhai-bhai' was there. That is why we entered into one pact, the second pact and the third pact with Pakistan. But at the same time is it not a fact that every time there was a surprise for us from them? Is it not a fact that in spite of Pandit Nehru's high philosophy and ideology and his concern for human welfare and mintenance of peace, when the Chinese invaded this country, did not that great man say-was he not forced to say-that "I was living in a dream world omy own"? When that great man was there, we small people tried to point out that taking into consideration the philosophy which guided every step of the Chinese, Communists, it was not proper on our part to trust them. I do not want to take

the credit myself. But I would only tell you this that no less a person than Pandit Jawaharlal Nehru himself in the other House—I was then a Member of the other House—said on that occasion that the party to which Mr. Goray belongs has vested interest in keeping the enmity between China and India. That was two years before the Chinese Attack. Why did we say that ? Not because we failed to understand the history, but because we understood it well. Yesterday I was surprised when Sardesai made fun of Jan Sangh. He said the Hindu Muslim was a creation of the British. But, Sir, who was fighting the British? It was the Congress, Sir. under the leadership of Mahatma Gandhi and Shri Jawaharlal Nehru. I am very sorry to remind the House that this has happened. I would not have done it. But, because he raised this question, I am doing it. What was characterisation of the Congress'! Sir, this is the "Action Parogramme" published in the Pravda in 1930. What is their chracterisaion of people like Jawaharlal Nehru and Gandhiji and Bose ? This is the characterisation :-

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"The most harmful and dangerous obstacle to the victory of the Indian revolution is the agitation carried on by the left elements of the National Congress led by Jawaharlal Nehru, Bose, Jinwala and others."

This attitude continued till the 50's when Mao-Tse-tung, in reply to the letter of congratulation sent by Shri Ranadive, who was at that time the General Secretary of of India, said, "1 the Communist Party hope that the Indian people will succeed in emancipating themselves from the yoke-of the imperialists and their collabora -tors". By that he meant Nehru. Therefore, Sir, I am not accusing the Communist Party any more, because these are the facts of history, and they cannot be changed. But as they have a right to change, why

[Shri N. G. Goray.] cannoi the Jan Sangh also change? They can change If you can change, they can also change. Therefore, what I am saying

simply because somebody says that he does not agree with this Agreement, don'i run him down as a chauvinist and don'? run him down as somebody who is reate some sort of enmity between communities. The communists look at the pack keeping in mind the impact that

to be there on the Muslims in India. all. noes it mean that if the pact had me, the Muslims in India aie going to rise in revolt? Is that the proof of their loyalty that our talks with Mr. Bhutto must yield some positive results? It is Therefore, 1 am saying that you should not raise these questions. You should only look at the pact as it is • :u the realities in the midst of

this pact was born.

Sir, yesterday, the Prime Minister said that those who are opposing the pact seem 'i so much of their enthusiasm. Quite true. Here there were not such demonstrations as they took place there. Bui. Sir, may I say that you also seem to M a good deal of the euphoria? You also said...

THI MINISTER OF EXTERNALIRS (SARDAR SWARAN SINGH): We were never in a state of euphoria.

I N.G. GORAY: Yes, you were it. On the walls in the streets Iht, everywhere, this pact is hailed as something mighty. Therefore, you yourself i a slate of euphoria in favour of the those who were opposed to it were maligning it from their own point .'.. I have no brief for them. I good debate is impossible when charges and counter-charges are thrown .nl bandied about like that. I good debate. //' 1 am wrong. I |

want to be convinced that I am wrong. But, you must also have an open mind and you must also say, "All right. If the Opposition is putting forward sonic points of view, we shall also accept them if we are convinced." That is the way in which a good Parliament should function and that is what we wanted to say when you were very much in a hurry to ratify the pact. Nothing would have been lost if you had discussed it here. You were bound to win and you were bound to carry the House with you because you are having a Perhaps this pact might not have come at i majority. You have loestablish a good convention. I know that under the Constitution we cannoi challenge you, because the Constitution has given you the right to ratify treaties. Yes. But, there are equally good democratic countries in the world where the Senates can discuss and even throw out such pacts that are arri\cd ai between their governments and the other governments. USA is one such country and it is not a small country. It is a mighty democratic country and even the League of Nations which Wilson brought into force, that concept was thrown out and Wilson had to go. because the ratification clause was there. You have to establish good conventions. I was sorry you did not. I am not saying that you went beyond the Constitution. Not at all. But a good convention could have been established. If you had ratified the pact two months before the Parliament met, I would have nothing to say. But here one day or two days before the Parliament met you ratified it. Legally your position is correct. But from the point of view of establishing a good parliamentary practice it is inproper. The President can promulgate an ordinance. He does it. But supposing one or two days before he promulgates an ordinance, that is not a good exercise. ..

> SHRI LAI. K. AOVANI (Delhi): That is what they have been doing

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SHRI N. G. GORAY: Therefore, I am saying, 1 am pleading with you that you should have a good democratic functioning in this country, no matter how small the Opposition. If the Opposition is saying something which is worth while...

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(Time bell rings)

SOME HON. MEMBERS : Allow him to continue...

(Interruptions)

SHRI N. G. GORAY: Sir, a point was raised here by many: Why is it that you are quoting Bhutto? In fact. Sir, I wish that all the Members of Parliament were provided with copies of what Bhutto said in the National Assembly. Why? This is because in that speech which came on the morrow of the Simla pact you find the interpretation that Mr. Bhutto puts on the pact. That's why it is important; not because Bhutto is an erudite man, not because he is a philosopher. Bui his speech has to be studied, has to be understood because he holds the key to the | that you must talk with pact, so far as the pact is concerned, as our Prime Minister does. I would ask: Why should we not also try to understand what his interpretation of the pact is? Therefore, Sir. I think that you would have done a great service to the House if you had provided every Member of the House with a copy of his speech in the original. 1 am saying 'in the original' because, Sir, I am sorry to say that the copies or the versions that were given by the Pakistan Government to you and the Maxwell Tailor. original version of his speech differ in material respects. They have deliberately deleted some of the portions. A strange thing, Sir! Unbelievable! When there is a pact between two nations, a copy of the speech of the President, explaining the pact, is given in a garbled form. The most important points were deleted. I am not going to quote him again because some people may ask: why are you quoting Bhutto? I shall nol

quote him now. I read his speech three, four, five times to understand what he Supposing, Sir, immediately after the pact the man goes back and sa>-.: Give me time for mobilization, and when we are properly mobilized, we come lo the next stage. If the man says, "Well, it is for the Kashmiri people to rise in revolt; it* they rise in revolt, no matter what happe our commitments under the pact we shall stand behind the Kashmiris when they are in revolt", then, Sir, what do you make out of this pact? There are many other instances like this Many other like this are there where Bhutto ha> told in so many words, "If the Kashmiri people were to rise in revolt we are here to -them". And he persons also. He has said that if named Abdullah dees it, if Farooqui does it, " we shall be I do not know whether these brave people will do it but you see. the intention is vefy clear. Therefore, Sir. I am saying that it is very difficult lo und^ the intentions of the man. 1 have said Mr. Bhutto but when you talk it, does not mean that you must come to an understanding or a pact or a treaty with him because he is having parallel lines of thinking a double flink. He would like to take revange but then he says that we are not in a position to take it. That is what he said and he has revealed certain things. He said that in 1965 there was an occasion, in 1962 there was an occasion and then quotes from the autobiography of He says that Maxwell Tailor has written in his autobiography that he was waiting in Bangkok because he thought that within a couple of days the armoured divisions o' Pakistan would be in He further says: if we have had the proper type of people to lead us, we have had a!(the material but unfortunately we could not seize the opportunity. This is one way of doing it. The other way is that he tells them : You have been divided. If yon

want to fight with India immediately I am not the leader to lead you, you will have to find some other man. You see how the man's mind is working and, therefore, I say that while you are having talks while, you are saying that we must have a pact, an understanding with Pakistan etc. etc.

Everytime you say that the conquered territories must be returned. I have no objection to that beause they were conquered territories and I am not a fool to say that all the conquered territories should have been absorved in India. We never wanted that. Nobody does it unless it has an expansionist idea. Therefore, you return them, it is all right, but, so far as the Kashmir issue is concerned, could you not have said to Mr. Bhutto that since we want to have friendly relations with you, you want to end this chapter of conflict, confrontation, war and destruction and hatred and since you are handing over to him the territories that you have taken in war, he also will have to give back the territories that he has occupied? I would like to know what wrong would have been there. What wrong would it have been on our part to say that? Mr. Bhutto, while addressing the members of the National Assembly, said that he had no card in his hand. Indiraji had all the trump What happened then? Sir, I was reminded of the chess match which is going on between the existing world champion, Boaris Spassky and the aspirant Bobby Fischer. Bonis is very solid, very steady, very sobber and the other men is losing I his temper, comes late, removes cameras, shouts at people and people say that under those circumstances Boris Spassky does not undertand what to play and that is why he is losing. I sometimes feel that it is the result of a similar hyponosis produced by Mr. Bhutto.

shouting, twisting, saying this and that

thing and our sober Swaran Singhji was complelled to yield ground. Now in order to save Mr. Bhutto he had to be given something. Sir. I suspect that we have acquired some vested interest in Bhutto, we think, that we must save Bhutto, otherwise somebody worst will come. He knows it and this is why he wants to play this card.

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Pakistan

Sir, I would 1 ike to say that nothing would have happened, nothing would have been lost if in the first meeting you had not come to a Go on talking with them, go on exchanging ideas, go on meeting it does not matter at all. Nobody had told you that at the first meeting you must come to a pact that you must not come to Delhi withut a Nobody had said that. conversation could have continued. could have met him once, twice and thrice. You could have done it but you ought to have taken this position that once for all this problem which has bedevilled the relations between India and Pakistan will be solved. Therefore, Sir. we are not Nothing can be done about taken in. I only wish and pray that your it now. good intentions should succeed. I only wish and pray that between the two trends that Bhutto is following the trend for peace and friendship with India will dominate the other trend which is for confrontation witti India.

شری سید حسین (جموں و کشمیر): مسٹر ڈپٹی جیرمین ۔ ابھی جو آنریبل ممبر شملہ اکورٹ کے بارے میں فرما رهے تھر ان کو حواب نہیں دینا حامتا اور نه اپوزیشن کو حواب دینا چاهتا ھوں ۔ سیں تو اپنے ویو پوئنٹ کو سامنر رکھنا جاھتا ھوں۔ ائگریزوں سے هندوستان کو آزاد کرانر کے لئر جب هم آزادی کی لڑائی

كى _ ميں وثوق سے كہوں كا كه | الرُّتر تھے تو ابك هندوستان تھا اور جمهوریت اور آزادی ایک بچه کو جب ملی تب اس قوم میں جس اسکول میں بچے کھیلتے تھے اس اسکول میں استاد بھی تھے لیڈر بھی تھے ۔ بیے کبھی حهرى الهاتر هير تو اپني آنكه نكال سُکترے ہیں اور اس آزادی کے بچہ نے اپنے پتا کو بھی مار دیا ۔ گاندھی جی کرتا تھا وہ نہیں کرتا تھا اور نہ مارے گئر ۔ اس آزادی کے بیحہ نے اپنی ماتا کو بھی زخمی کر دیا۔ م مسال ہو گئے اور یہ آزادی کا بیحہ ا اور اس قوم کے اندر بالغ هوا هے میعورٹی اس میں آئی ہے۔ اس وقت کے ہمارے نیتا یہ کہتے تھے کہ سامراج اس ملک کو تباہ کر کے چھوڑینگر ۔ پالٹیکل فریڈ م کے بعد ہم کو اکانامک فریڈم نہیں ملیکی ایکسیلاٹیشن رہے گا اور هم نہیں سبجھتے تھے ۔ ساسراجیوں نے کافی سازشیں کیں اس چھوٹر سے براعظم کو تباہ کرنے کے لئے ۔ بار بار حمله کرایا لڑائی کرائی ۔ مجھے یاد مے اپنی . م سال کی سیاسی زندگی میں ایک آزادی کے دن هماری اس ناپنجته ا قوم میں آزادی کے چھوڑے بیحوں نے یعوں کے سرکاٹ کر ٹوکرنے میں بهیجے ۔ ایک دوسرے کو بھیج دیا ۔ وه حادثه ان کے سامنر ہے ۔ کیا انہوں ا نر کیا تھا ؟ اگر آستاد اور سیاسی رهبر سامنر نه آتر تو وه سر کثنر کا سلسله نا معلوم کب تک جاری رهتا ـ ا بیچ میں گاندھی جی آئے بیچ میں جواہر کے لوگوں سے کہ رہا ہے اگر جنگ اللہ نہرو آئے بیچ میں پاکستان کے کچھ 🕟 لوگ آثر اور یه معامله قتل و غارت ا کا رکه بڑا۔ کشمیر جار دفعه ان

يه جو ڇهوڻي ڇهوڻي مثالين هماري پرجا سوسلسٹ کے ممبر فرما رہے تھے یہ واتعات ہیں۔ مجھے اس سے انکار نہیں ہے لیکن یہ ایک مکتب میں ایک اسکول میں چھوڑے بچے کرتے تھے کوئی بڑا آدمی نہیں کرتا تھا کوئی سيحورث بوليثكل آئذيا لوجي والانهين کراتا تھا۔ سامراجیوں کی سازشوں کو ان کی ڈیزائنس کو ریسنٹلی بڑا سیٹ بیک ملا ہے جب کہ روس اور ہندوستان کی دوستی سامنر آئی اور آپ دیکھتے ہیں کہ ان کے ڈیزائنس کو جب سیٹ بیک ملا تو کس طرح سے سیونتھہ فلیٹ کی تیاری هوئی کب سے هو رهی هے اور اس وقت بھی ہوئی میں سمجہتا ہوں کیجہ لوگ مطمئین نہیں تھے ان میں شانتی نہیں تھی اور وہ رکگنیشن کی باتیں کرتے تھر۔ اور شاید ان لموگوں کو اپنی فورسیز پر بهروسه نهیں تھا لمیکن هماری قوم نے اور عمارے جوانوں نے آرمد فورسیز نے جوٹنٹ کمانڈ کے لموگوں نے ان ہے لمو گوں کی مدد کی جو آزادی چاہتے تھے اس سازش سے نکل کر جو ایک تھیو کریٹک اسٹیٹ بنانر کی سازش تھی۔ میں ہ جنوری کو جیسور گیا تھا اور میں نر هزاروں سرکٹی للشیں دیکھیں عورتوں کے بالموں کا انبار وہاں پڑا تھا۔ جس نے کرایا وہ یعیی خان کہاں ہے۔ آج صدر بھٹو اس حقیقت کو پاکستان چاہتے ہو تو میری ضرورت نہیں ہے اگر پاکستان کو رکمنا یاهتر هو تو سین کمونگا که جنگ پر نہیں حائیں گر ۔ | اثرائیوں کا شکار ہو گیا ۔ کس نر لمزائی

[شری سید حسین]

جو باتیں ہم کہا کرتے تھے آج پاکستان کے عوام وہ باتیں تسلیم کر رہے ہیں کہ جنگ سے قتل و غارتگر ی سے لوگوں کی حالت ٹھیک نہیں ہر سکتی ہے۔ آج جس عزم سے سامراجی فورسیزکو اور آن کی طرف نظر لگانر والمر آدمیوں کو ایک پریشانی سی ہے۔ یه پریشانی صرف هندوستان میں نمیں ہے ان لوگوں کی طرح کے لوگرں کو بلکہ پاکستان میں بھی ہے اور ہو سکتا ہے واشنگٹن والوں کو بھی ہوگی۔ یہ ایک ہسٹری ہے کہ روس اور هندوستان کی دوستی اور هندوستان قوم کی سوچ سمجھہ سے جو یہ بچہ آج بالمغ ہوگیا ہے اس میں سیحورٹی آگئی هے آدمیت هو گئی ہے۔ انٹرنیشنل

Everything is subject to variation-

جوکل نکته چینی کرتے تھے بنگاہ دیش نمیں ہو گا انہوں نے دیکھا کہ هو گیا ننگله دیش ـ جو کل نکته چینی کرتر تھر که رکگنیشن نہیں ملیگا وہ دیکہہ رہے ہیں کہ مسلم کنٹریز رکگنیشن دے رہی ہیں۔ یہ سیں رسوخ سے کہونگا کہ یہ شملہ اکورٹ حو ہے حالاں کہ ایک بگنینگہ ہے لمیکن حکومت کی ایک فارسائٹیٹنیس ہے ۔ بڑی طاقتیں جنہوں نے اس چھرٹر سے براعظم کو ترقی کرنے کے راستہ میں ہمیشہ رکاوٹیں ڈالیں وہ بڑی طاقتیں اندر سے پریشان هیں مگر ساتھ ساتھ یه سمجهه رهی هیں که هندوستان کی قوم بیدار ہو جکی ہے۔ سماج وادی نطام کے ممالک اس کی مدد کرتر هیں اس لمئر

نهيںكه وہ كوئى قبضه جماكر بيٹها ہے۔ مصر پر قبضہ کر کے کوئی روس نہیں بیٹھا ہے بنگاہ دیش پر قبضہ کر کے هم وهاں نمیں بیٹھے هیں هم کسی کی کوئی ثیریٹر ی نہیں لمینا چاہتے هيں۔ به هماري وزڈم ہے پولميٹيکل مینحوزشی ہے۔ هم کشمیر میں ١٩٣٧ سے ار کر اب تک چار الرائیاں دیکہہ چکر هیں۔ چاروں لڑائیوں میں میں خود مصيبت كا شكار رها۔ ميں نے گولى بھى كھائى ہے ۔ سينكڑوں لوگ ہمارے مارے گتر ۔ ہمارے بہادروں میی شنهید شیروانی بریگیڈیر عثماں ماسٹر عبدااعزیز شمید ہوئر جن کے نام پر ہارممولمہ میں میموریل بنا ہے۔ اس وقت کے لیڈران جن کو ہم ٹیسٹ بيثريث سمجهتر هين اگرچه آج وه فرسٹیریٹیڈ ہیں لیکن انہوں نے دو قوموں کے نظریہ کو نہیں مانا ۔

They have rejected the two-nation theory. The designs of imperial powers and their conspiracy have been frustrated.

آج وہ فرسٹریٹیڈ ہیں۔ ان کو فرسٹریشن ہو سکٹا ہے۔ ہماری کانگریس کے ائدر سے وہ لموگ نکل گئر ۔ پاور نه هونر کی وجہہ سے لموگ کبھی کبھی فرسٹریٹیڈ ہو جایا کرتر ہیں لمیکن ۔

We must not be led by mobocracy. We must lead the masses. We must lead all.

حہاں تک شملہ کورٹ کا تعلق ہے حِيسر روس هند دوستي کا معامله جيسر بنگله دیش تھیو کریٹیک اسٹیٹ سے نکل کر ایک فری اسٹیٹ ہونر کا ایک تاریخی معاملہ ہے اس سنچوری میں ویسے هی ایک تاریخی معامله هے یه شمله

اکورٹ میں ۔ یہ تاریخی واقعہ میں کیا ہونا ہے۔ ہندوستان اور پاکستان کے بیچ سبھی مسائل بات چیت سے حل ہونگر لمڑائی سے نہیں ۔ اس میں ایک بات تو هوئی ہے کہ بھٹو صاحب نر · . . ـ هـ است

. . . کمپیل تو وه نییجر آثر هیں۔ که ہم پارٹی نہیں ہیں کشمیر کے بارے میں ۔ یه کشمیریوں کا اپنا معمله ہے۔ كن كشميريوں كا _ ؟ كيا بتا ہے ان کو کہ ہمارے بھائی ہمارے رشتہ دار هماری بہنیں همارے سارے بھائی بند وهاں هيں سامراجيوں نر هم كو بانثا

3P. M. لیکن جب انہوں نے کوشش کی اس صورت کو بدلنے کی تو هم نے مارلی پولیٹیکلی اور ملٹرلی اسٹینڈ لميا اور اس ميں كامياب رہے ـ آج کونسی گهبراه فی حموں و کشمیر کی سیحویشن کے بارے میں۔ حموں و کشمیرکی حو موجودہ صورت حال ہے اس میں کوئی تبدیلی نہیں ہے اور نہ ہو گی۔ کہاں سے گھبراھٹ آتی ہے۔ ایک بات ضرور ہے کہ جیسر میحھلی پانی کے بغیر زنده نمین ره سکتی ویسر هی یمان کے غریب کاروباری یہاں کے هندوستان کے شہری اور پاکستان کے غریب اور وہاں کے شہری کبھی ترقی نہیں کر سکتر جب تک پیس نہیں ھر گی۔ اپیس اتنی ہی ضروری ہے جتنی میحھلی کے لئر پانی اور تب تک میحهای زنده نمیس ره سکتی جب تک پانی نه هو ۔ اس طرح سے همارے اس براعظم میں بھی کوئی

ھو کی ۔ یہ ایک ہسٹریکل قدم ہے حو شریعتی گاندھی جی کے اشارے پر اور ان کی سوج پر اٹھایا گیا ہے۔ اس بات کے لئر میں سمجہتا ہوں کہ یہ ساری قوم کی کوشش اور عقل سے یہ قدم اٹھایا گیا اور سب لوگ ٹھنڈے دماغ سے اس بات کو سوچ رہے ہیں اور ری ایکشنریز دیکهه رمے هیں که یه پیس کی طرف ایک قدم اور ہندوستان نر امن کے لمتر دنیا کو دوس دیا ہے۔ کیوں کہ گاندھی جی نے دنیا کو نان واثلنس سکھایا تھا اور آج اس چیزکو ہم نر ثابت کر کے دکھا دیا ہے۔

میں تین باتوں کے لئر پیحھار دو سالموں کو ہسٹوریکل واتعہ مانتا ہوں۔ ایک تو روس انڈو فرینڈ شپ بنگاہ دیش كا صحيح للئن پر آنا أور شمله اكورڈ ــ

All these historical acts are a challenge to imperialists and imperialism and their design has got a setback.

میں سمجہتا ہوں کہ ہندوستان کے لوگ پاکستان کے لوگ اور جتنریهی سماجوادی نظام والرِ ممالک ہیں وہ آج تعریف کر رہے هیں هماری سوج پر ۔ یه صرف اندراجی کی سوچ نہیں ہے اکیار اندراجی کی سوج نہیں ہے۔ منبھر یقین ہے کہ حمهاں ڈیمو کریسی ہوتی ہے وہاں بہت سے سوچنے والمے ہوتے ہیں وہاں سب پاڈاٹ کرتے ہیں اور باتوں کو آگر بڑھاتر ھیں۔ یہ بھٹو کے اکیلے سوچ کی بات نہیں ہے یہ تو سیحویشن ہے پاکستان کی سیحویشن ہے اور ہندوستان کی سیحویشن ہے تبھی تو کشمیر کے بارے میں وہ شیخ عبداللہ جس میں ایک نقص ہے جو ٹاپ مومنٹم میں بلیو کرتا ا ترقی نہیں ہوگی جب تک پیس نہیں

[شری سید حسین] ہے وہ بھی کہتا ہے کہ ہندوستان کے ساتھه کشمیر کا المعاق ہو گیا ہے اور هم پاکستان کو اس میں پارٹی نمیں مانتر ہیں یہ دوسری بات ہے کہ کیسر معاملہ طے کرینگے کس سے بات کرینگر ہم نے کوئی اسٹاسپ لکهه کر نہیں دیا ہے۔ عم نر کوئی تعریر لکھہ کر نہیں دی ہے۔ هم نر کسی کو ٹھیکہ پر پولیٹیکس نہیں دی ہے۔ اتنی ساری جدو جہد اور قربانی کرنر کے بعد کشمیر میں اتنی مصیبت برداشت کرنر کے بعد وہاں کے لموگوں نر جو صحیح قربانی دی اس کے بعد آگر آج ہم کمیونل فسادات کا شکار ہو جائیں۔ دو کمیونل کے شکار ہو دائیں تو میرا خیال ہے کہ ہم آپ سے ساھیتھ جاھینگر ۔ ھم تمام اپوزیشن سے سہایتا لیں گے ۔ ہم کانگریس پارٹی سے سہایتا لیں کر ۔ اور سماج وادی ممالک سے مدد لینگر ۔ یہ اکیار راجیه کا معاملہ نہیں ہے یہ اکیار کشمیر کے کسی لیڈر کا معاملہ نہیں ہے۔ اور نه هي بهٹو کا معامله ہے ہم تو امن کی طرف ایڈوائسکر رہے ھیں۔ کہاں گیا بغداد پیکٹ کہاں گیا سیٹو اور نیٹو پیکٹ آمر یہ سب پیکٹ کس کے خلاف تھر اور یہ سازش کس کے خلاف تھی اس لمئر جتنے غریب ہیں جو ایکسپلائٹیڈ ہیں جن لموگوں کا استعصال ۲۰ سالوں سے کیا ہے وہ آج ابھر رہے ہیں سوشل فورسیز آگر بڑھہ رہی ہیں اور معنت کش آگر بڑھہ رہے ھیں۔ بڑلا۔ ٹاٹا اور ڈالمیا یہ س*ب* پریشان هیں اور واشنگٹن میں بھی

I am sure that victory is for socialist forces and for the forces which are for peace and not for the forces which are for war.

between India and

+ श्री सैयद हसैन (जम्म व काश्मीर): मिस्टर डिप्टी चैयरमैन, श्रभी जो ग्रानरेबल मेम्बर शिमला एकोर्ड के बारे में फरमा रहे थे उनको जवाब नहीं देना चाहता झौर न झपोजिशन को जवाब देना चाहता हुं । मैं तो ग्रपने ब्यू प्वाइंट को सामने रखना चाहता है।

अंग्रेजों से हिन्दूस्तान को आजाद कराने के लिये जब हम आजादी की लड़ाई लड़ते थे तो एक हिन्दू-स्तान था धौर जम्हरियत धौर धाजादी एक बच्चा को जब मिली तब इस कौम में जिस स्कल में बच्चे खेलते थे, उस स्कल में उस्ताद भी थे, लीडर भी थे। बच्चे कभी छरी उठाते हैं तो ग्रयनी श्रांख निकाल सकते हैं और इस श्राजादी के बच्चे ने अपने पिता को भी मार दिया। गांधी जी मारे गये । इस आजादी के बच्चे ने अपनी माता को भी जख्मी कर दिया। 25 साल हुए श्रीर यह ग्राजादी का बच्चा ग्रीर इस कौम के ग्रन्दर बालिग हमा है मेच्युरिटी इसमें भाई है । उस वक्त के हमारे नेता यह कहते थे कि साम्राजी इस मुल्क को तबाह करके छोड़ेंगे। पालिटिकल फीडम के बाद हम को इकानोमिक फीडम नहीं मिलेगी, एक्सप्लाइटेशन रहेगा और हम नहीं समझते थे । साम्राजियों ने काफी साविषों की इस जीटे से बरें-प्राजम को तबाह करने के लिए, बारबार हमला कराया लड़ाई कराई । मुझे याद है ग्रयनी 30 साल की सियासी जिन्दगी में एक ग्राचादी के दिन हमारी इस नापुरूता कौम में ग्राउपदी के छोटे बच्चों ने बच्चों के सिर काट कर टोकरे में भिजे। एक दूसरे को भेज दिया। वह हादता उनके सामने है। क्या उन्होंने किया था ? अकर उस्ताद श्रौर सियासी रहबर सामने न प्राते तो बह सर कटने का सिलसिला ना मालूम कब तक जारी रहता। बीच में गांधी जी ग्राये, बीच में जवाहरलाल नेहरु धाये, बीच में पाकिस्तान के कुछ लोग ग्राये थ्रौर यह मामला कतल व सारत का इक पट्टा। काश्मीर चार दफा इन लड़ाइकों का शिकार हो गया। किसी ने लड़ाई की, मैं

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वकक से कहंगा कि यह जो छोटी-छोटी मिसालें हमारी प्रजा सोशलिस्ट के मेम्बर फरमा रहे थे. यह वाक्यात है । मुझे उनसे इंकार नहीं है लेकिन यह एक मकतब में, एक स्कूल में छोटे बच्चे करते थे कोई बड़ा ग्रादमी नहीं करता था कोई मेच्योर्ड पोलिटिकल भाइडियालोजी वाला नहीं करता था। वह नहीं करता था भ्रीर न कराता था। साम्रा-जियों की साजिशों को उनकी डिजाइन्स की रिसेन्टली बड़ा सेटबैंक मिला है, जब कि रूस और हिन्दुस्तान की दोस्ती सामने ग्राई ग्रीर ग्राप देखते हैं कि उनके डिजाइंस को जब सेटबैक मिला तो किस तरह से सेवन्थ पलीट की तैयारी हुई, कब से हो रही है और उस बक्त भी हुई, मैं समझता हूं कि कुछ लोग मुत्तमैयन नहीं ये उनमें "शांति नहीं थी ग्रौर वे रिकगनीशन की बाते करते थे। ग्रौर शायद उन लोगों को अपनी फोर्सेंग पर भरोसा नहीं था। लेकिन हमारी कौम ने श्रीर हमारे जवानों ने, ग्राम्ड फोर्सेज ने, ज्वाइंट कमांड के लोगों ने उन लोगों की मदद की जो ग्राजादी चाहते थे। इस साजिश से निकल कर जो एक थ्यो केंटिक स्टेट बनाने की साजिश थी । मैं 5 जनवरी को जैसोर गया था धौर मैंने हजारों सर कटी लाशें देखीं, ग्रीरतों के बालों का ग्रम्बार वहां पड़ा था जिसने कराया वह याह्या खां कहां है। आज सदर भुद्रो इस हकीकत को पाकिस्तान के लोगों से कह रहा है, अगर जंग चाहते हो तो मेरी जरूरत नहीं है, अपर पाकिस्तान को रखना चाहते हो तो मैं कहंगा कि जंग पर नहीं जायेंगे। जो बातें हम किया करते थे भाज पाकिस्तान के अवाम वह बातें तसलीम कर रहे हैं कि जंग से करल व ग़ारतगरी से लोगों की हालत टीक नहीं हो सकती है। ग्राज जिस अजम से साम्राजी फोर्सेज को और उन की तरफ नजर लगाने वाले ब्रादिमयों को एक परेशानी सी है, यह परेशानी सिर्फ हिन्दुस्तान में नहीं है उन लोगों की तरह के लोगों को, बल्कि पाकिस्तान में भी है और हो सकता है वाशिगटन वालों को भी होगी। यह एक हिस्दी है कि रूस ग्रीर हिन्दुस्तान की दोस्ती ग्रीर हिन्दस्तानी कौम की सीच समझ से जो यह बच्चा ग्राज वालिग हो गया है उसमें मेच्योरिटी ब्रा गई है आदिमियत हो गई है, इन्टरनेशनल--- Every thing

is subject to variation. जो कल नुकता चीनी करते थे वंगला देण नहीं होगा उन्होंने देखा कि हो गया बंगला देश । जो कल नुकता चीनी करते थे कि रिकोगनीयन नहीं मिलेगी वह देख रहे हैं कि मस्लिम कन्टीज रिकोगनीशन दे रही है, यह मैं रसूख से कहुंगा कि यह शिमला एकोर्ड जो है, हालांकि एक बिर्गानग है, लेकिन हक्क्मत की एक फारसाइटेडनैस है। बड़ी ताकत जिन्होंने इस छोटे से बर्टेग्राजम को तरक्की करने के रास्ते में हमेशा रुकावटें डालीं, वह बड़ी ताकरें अन्दर से परेशान है, मगर साथ-साथ यह समझ रही है कि हिन्द्स्तान की कौम बैदार हो चकी है। समाजवादी निकाम के मुमालिक इसकी मदद करते हैं, इसलिये नहीं कि वह कोई कब्जा जमाकर बैठा है। मिस्र पर कब्जा करके कोई हम नहीं बैठा है, बंगला देश पर कब्जा करके हम वहां नहीं बैठे हैं, हम किसी की कोई टेरीटरी नहीं लेना चाहते हैं। यह हमारी विजड्म है, पोलिटिकल मैच्योरिटी है। इम काश्मीर में 1947 से ले कर ब्रब तक चार लड़ाइयां देख चके हैं। चारों लडाइयों में मैं खद मसीबत का शिकार रहा । मैंने गोली भी खाई है । सैकड़ों लोग हमारे मारे गये, हमारे बहादूरों में शाहीद शेरवानी क्रिगेडियर उस्मान, मास्टर **अन्द्रल अजीज** शहीद हए जिनके नाम पर बारामुला में मेमोरि-यल बना है। इस वक्त के लीडरान जिनको हम टेस्ट पेट्रियेंट समझते हैं ग्रगरचे ब्राज वे फस्ट्रेटड हैं, लेकिन उन्होंने दो कौमीं के नजरीये को नहीं माना ।

They have rejected the two-nation theory. The designs of imperial powers and their conspiracy have been frustrated. आज के फस्ट्रेटेड हैं, उनको फस्ट्रेशन हो सकता है, हमारी कांग्रेस के ग्रंदर में वे लोग निकल गये। पावर न होने की वजह से लोग कभी-कभी फस्ट्रेटेड हो जाया करते हैं, निकन We mustnot be led by mobocracy. We must lead the masses. We must lead all. जहां तक शिमला एकोर्ड का ताल्लुक है, जैसे स्माइंद दोक्सी का मामला जैसे बंगला देश व्योक्टिक

स्टेट से निकल कर एक फी स्टेंट होने का एक तारीकी मामला है इस संख्यरी में, बैसे ही एक तारीकी मामला है यह शिमला एकोई में, यह तारीकी वाक्या में क्या होना है, हिम्दुस्तान धौर पाहिस्तान के बीच सभी मसायल बातचीत से हल होंगे, लडाई से नहीं । इसमें एक बात तो हुई है कि भड़ो साहब ने कहा है-कहीं तो वे नीचे थाये हैं-कि हम पार्टी नहीं है काम्मीर के बारे में। यह कश्मीरियों का अपना मामला है किन कश्मीरियों का ? क्या पता है उनको कि हमारे भाई हमारे रिक्तेदार हमारी बहुने हमारे सारे भाई वध वहां 🕏 साम्राजियों ने हम की बांटा है। नेकिन जब उन्होंने कोणिश की उस मुरत को बदलने की तो हम न मोरेली पालिटिकली और मिलिटरी स्टैंड लिया और इसमें कामयाव रहे। याज कौन मी धबराहट है जम्म व काश्मीर की सिच्यएशन के बारे में जम्म व काश्मीर को जो मौज़दा सुरत हाल है उसमें कोई शबदीली नहीं है सौर न होगी। कहां से घवराहट पाती है एक बात अरूर 🕏 कि जैसे महलो जल के वैगर जिंदा नहीं रह सकती वैसे ही यहां के गरीब कारोबारी यहां के हिन्दस्तान के शहरी और पाकिस्तान के गरीब भीर वहां के महरी कभी तरक्की नहीं कर मकते, जब तक पीस नहीं होगी । पीस इननी ही जरूरी है जितनी मछली के लिये पानी धीर तब नक मछली जिदा नहीं रह मकती, जब तक पानी न हो । इसी तरह से हमारे इस वर्र-ग्राजम में भी कोई तरक्की नहीं होगी, जब तक पीस नहीं होगी । यह एक हिस्टोरीकल कदम है जो श्रीमती गांधी हो के इमारे पर बीर उनकी मुझ पर उठाया गया है। इस बात के लिये में समझता है कि यह मारी कौम की कोशिश और धक्ल से पह कदम उठाया गया और संब लोग ठंडे विमाग में इस बात को मोच रहे हैं और रिएक्शन देख रहे हैं कि यह पीम की तरफ एक कदम बीर हिन्दुस्तान ने धमन के लिये दुनिया को दरस दिया है; क्योंकि गांधी ही ने इनिया को नान-वायलैंस सिखाया था धीर प्राज इस बीज को हमने साबित करके दिखा दिया है।

मैं तीन बातों के लिये पिछले दो सालों को हिस्टोरिकल बाक्या मानता है। एक तो इस-इंडो

फेंडशिप, बंगला देज का सही लाइन पर प्रता धौर शिमला एकोई।

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All these historical acts are a challenge to imperialists and imperialism and their design has got a setback.

मैं समझता है कि हिन्दुस्तान के लोग पारिस्तान के लोग भीर जितने भी समाजवादी निजास वाले ममालिक हैं. वे आज तारीफ कर रहे हैं हनारी सुझ पर । यह सिर्फ इंदिरा जी की मुझ नहीं है, धकेले इंदिरा जी की मूझ नहीं है। मझे वकीन है, कि जहां हैमोत्रेसी होती है वहां बहत से सोचने वाल होते हैं. वहां सब पाइलट करते हैं ग्रीर बातों को भागे बहाते हैं । यह भट्टो के धकेले सान की दात नहीं है यह तो सिच्यएशन हैपाकिस्तान की सिच्यएशन है और हिन्दस्तान की सिच्चएशन है, तभी तो बा-श्मीर के बारे में वह शेख प्रव्यक्त जिस में एक तकत है जो टाप मोनटिकियम में बिलीव करता है वह भी कहता है कि हिन्द्स्तान के साथ काश्मीर का अलहाक ही गया है और हम पाकिस्तान की इस पार्टी में नहीं मानते हैं, यह दूसरी बात है कि कैसे मामले तय करेंगे, जिस तरह से बात करेंगे. हमने कोई स्टाम्प लिख कर नहीं दिया है। हमने कोई तहरीर लिख कर नहीं दो है, हमने किसी को टेके पर पालिटिक्स नहीं दी है, इतनी मारी जदोजहद और कुर्बानी करने के बाद काश्मीर में इतनी मुसीबत बरदावत करने के बाद बहां के लोगों ने जो सही कुर्दानी दी, उसके बाद बगर माज हम कम्युनियल फसादान का शिकार हो जायें दो कम्पनल के शिकार हो बायें तो मरा स्वाल है कि हम ग्रापसे महायता चाहेंगे । हम तमाम प्रयोजीशन से सहायना चाहते, हम कांग्रेस पार्टी से सहायना लेंगे और समाजवादी ममालक से मदद लेंगे। यह धकेले राज्य का मामला नहीं है, यह ष्रकेले काश्मीर के किसी लीडर का मामला नहीं है भीर न ही भद्रों का मामला है। हम तो प्रयन की तरफ एडबाम कर रहे हैं। कहां गया बगदाद पैक्ट, कहां गया सीटी और नीटो पैक्ट, आधिर ये सब पैक्ट किसके शिलाफ मानिश किसके खिलाफ थी. इसलिये जितने गरीब हैं जो एक्सप्लाइटेड हैं, जिन लोगों का

Pakistan

इस्तेमाल 25 सालों से किया गया है वह आज उभर रहे हैं। सोशिलफोसिस आगे बढ़ रही हैं और मेहनतकम आगे बढ रहे हैं, बिडला, टाटा धौर डालमियां ये सब परेशान हैं ग्रौर वाणिगटन में भी परेशानी है।

1 am sure thai \iciory is for socialist forces and for the forces which are for peace and nol for the forces which are for war.

क्षेत्रको प्रतिभा सिंह (बिहार): उपसभापति महोदय, शिमला समझौते के विषय में ग्राज चार दिनों से बहम चल रही है और दोनों सदनों को मिला कर इस समझौते की हर बात पर काफी बहस हो चुकी है। लेकिन फिर भी कुछ बातें हैं जो प्रापके माध्यम से मैं भी कहना चाहती है। शिमना समझीते के पीछे हमारे उद्देश्य क्या हैं? हमारे दो उद्देश्य हैं। स्पष्ट तौर से ग्रपने रास्ते में उन रोडों को हटाना जो हमारी जनता के बार्थिक विकास, श्रीद्योगिक विकास और वैज्ञानिक विकास में घटकाव डालते हैं धीर यह की णंका को गांति ग्रीर सहयोग के वातावरण में बदलना । दूसरी बात है कि हम अपने देश को और एशिया के देशों को उन परिस्थितियों से ग्रलग करें जो बाहरी दबाव का कारण बन जाते हैं। इन दोनों उद्देशयों का मामन रख कर ग्रगर हम पहले के समझीलों को देखें तो उनमें वह परिस्थितियां मौजूद नहीं भी जो जिमला के समझौते में मौजद थी। इनसे पहले जो भी समझौते हुए उनमें बाहरी दबाव मीजद या । ताजकन्द के समझीते के समय हम दो लड़ने बाले देश तीसरी जगह मिले थे और जब तीसरी जगह पर मिलते हैं तो बहत सी एक्स-टर्नल फोर्सेज और बहुत से कारण उनमें ग्रा जाते है, जिनने दबाव में हम पड़ जाते हैं। पहली दका दो लंडन बाले देश शिमला में आपस में मिले और उम्होंने फैंसला किया कि जो कुछ भी वातें हैं वे हम जापस में मिल कर तय करेंगे।

बहुत से जोगों ने यह आवाज उठाई कि जिमला में बाहरी दबाव था। में पूछना चाहती हं कि अपर बाहरी दबाब पहा तो बाहरी दबाब हम खल हर प्रयो नहीं लेते. उसमें छिपाने की क्या बात है; क्यांकि कुल कर लेते तो ग्रगर मान लीजिए

शिमला समझौता न हो पाता तो इसका दोष थर्ड पार्टी को होता, हम अपने सिर उसका दोष क्यों लें या श्री भट्टो ही उसका दोष क्यों लें। इसलिए उपसभापति महोदय, इस प्रकार का शक लोगों के दिमाग में पैदा करना यह पोलिटिकल स्टन्ट है। कुछ लोग इस बात को एक्सप्लाइट करना चाहते हैं. एक उम्दा नई चीज लाए तो उस चीज को किसी और कारण के ऊपर डाल दें, यह बता दें कि यह इतनी सीधी और सरल और अच्छी बात नहीं है, इसके पीछे जरूर कोई राज है।

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सही बात तो यह है कि दोनों देशों के नेता शिमले में मिले। हमारे सामने दो रास्ते थे ॥ विरोधी देल के कई माननीय सदस्यों ने यह बात कही है कि शिमले के समझौते में सारी बात एक साथ नहीं हुई, तो हमने क्यों कोई भी समझौता किया, हम सिर्फ बातचीत करके टल जाते । सही बात यह है कि हमारे सामने दो रास्ते थे-या तो हम लकीर के फकीर बनते. ग्रंपनी-श्रंपनी डफली बजा कर भ्रलग हो जाते. उसमे न हमारा काम बनता न पाकिस्तान का ग्रीर न उद्देश्यों की पूर्ति होती जिन उद्देश्यां के लिए दोनों देशों के नेता मिले थे । पाकिस्तान में भी श्री भट्टो चनाव के द्वारा आये हुए नेना हैं, उन्होंने अपनी जनता के सामने वादे किये हैं भीर उन वादों को पुरा करना उनका धर्म हो जाता है। इसरा रास्ता दोनों नेताओं के सामने था कि वे ऐसा कदम उठाते जिससे दोनों लड़ने वाले देशों के बीच सदभावना ग्रीर नए विश्वास की नीव डाली जाय । 25 वर्ष से पाकिस्तान में फीजी जासकों ने वहां की जनता में भारत की जनता के प्रति नफरत पैदा की। उसी देश के नेता और जनता के मन में भारत के प्रति नया विश्वास और नई सदभावना पैदा करना कोई ब्रासान काम नहीं था। यह नई दिला हमारी प्रधान मंत्री श्रीमती इंदिरा गांधी जी ने दी और बड़े साहस के साथ दी । ऐसे उद्देश्य की पृति न तो नराज पर सामान तौल कर और न जमीन को गड़ से नाप कर की जा सकती है। यह होंगी तो कुछ उसूलों के बल पर । प्रधान मंत्री धीर हमारी पार्टी ने बार-बार कहा है कि हम दूसरे की जमीन पर करता करने का इरादा नहीं रखते,

Pakistan

[धीमती प्रतिभा सिंह]

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इस लडाई के सिलसिले में यनीलेटरल सीज फायर के समय भी कहा था, उसके पहले भी हमारी पार्टी के जितने मैनीफैस्टो हैं, उनमें हमने बार-बार कहा है, आजादी से पहले भी कहा है कि दूसरे की जमीन पर कब्जा करने का हमारा इरादा नहीं है। और सबत इसका यह है कि हमारा देश बंगला देश में लडा, बंगला देश को आजाद किया, लेकिन बंगला देश पर कब्जा नहीं किया। ग्राज की दनिया में कोई भी देश दूसरे देश की जमीन पर अधिकार नहीं रखता है। लड़ाई के वक्त की बात और है। लढाई के वक्त के नियम और हैं। लढाई के वक्त सेंटीमेंट्स और हैं। लड़ाई के बाद शांति के समय के नियम और हैं। उसके तरीके हैं। उसमें लेन देन करना पड़ता है, कुछ आगे कदम बढ़ाना पड़ता है, कुछ देना पहता है, कुछ उनकी बातों को भी समझना पहता है: क्योंकि जब तक हम तनाव की स्थिति, स्फीयर आफ टॅंगन्स, को दूर न करें, तब तक कुछ बनता नहीं। प्रधान मंत्री जी को श्री ग्रटल विहारी वाजपेयी जी ने काट किया है कि 14 मई को प्रधान मंत्री जी ने किसी इंटरव्य में कहा था।

Indo-Pakistan problem could not be looked upon piecemeal."

इस बात को श्री वाजपेयी जी धौर उनके समर्थकों ने तिल का ताड़ बनाया है। पीसमील की बात तव उठानी थी जब फिन्ही समस्याध्रों को बातचीत में छोड़ दिया होता । हां, यह बात और है कि समस्यायें एक-एक बार संभाली जायगी, कदम बढ़ते हैं तो पहले एक पांव ग्राप बढाते हैं और फिर दसरा पांव ग्राप बढाते हैं। दोनों पांव एक साथ श्राप बढ़ायें तो या तो श्राप चित गिरेंगे या पट गिरेंगे। यही कारण है कि ब्राप एक साय दोनों कदम नहीं बढ़ाते हैं । इसलिए ग्रगर ग्राप समझौते को सही रूप में पढ़ें, नॉट ऐज ए पालिटीजियन वट ऐक ए स्टेट्समैन, तो बाप पायेंगे कि इस समझौते में हर बात के लिए गुंजाइश रखी गई है। याप ब्राटिकल 6 को उठाइये और ब्राटिकल 6 को सही रूप में पढ़ कर देखिये ऐज ए स्टेट्समैन, नॉट ऐन ए पालिटीशिएन, तो ग्राप इसकी महत्ता को समझेंगे। पालिटीशियन भाज की बात, अभी की

बात, इस वक्त की बात देखता है और स्टेट्समैन देखता है कल की बात, परसों की बात, आने वाले जमाने की बात, नई दुनिया की बात और नौज-वानों की बात । आर्टिकल 6 में लिखा है:

".... the two sides will meet to discuss further the modalities and airangements for the establishment of durable peace and normalisation of relations, including the questions of repatriation of prisoners of war and civilian internees, a final settlement of Jammu and Kashmir and the resumption of diplomatic relations."

इसमें तो कोई बात छोड़ी नहीं है। यह सही है कि सारी बातों को एक साथ ही करना संभव नहीं है, लेकिन हर बात के लिये रास्ते खुले हुये हैं। हर बात की गूंजाइम रखी हुई है।

जम्मू व काश्मीर की बात 25 साल से यू० एन० ग्रो० में लटकी है। क्या वहीं लटकी रहे ? य० एन० ब्रो० में काश्मीर के सवाल को भारत ले गया । इस बार शिमला समझौते में दोनों दल पहली बार राजी हुए हैं ग्रीर इसीलिए जम्म काश्मीर की स्थिति पर प्रकाश डालने के लिये ग्राटिकल 4 का भाग दो है जिसके घनुसार 1971 की 17 दिसम्बर की जगह पर हम स्थित रहते हैं। इसके भताबिक इससे पहले के सम-झौते में ग्रौर इस समझौते में भिन्न स्टेटस ग्रा गया है। इसके मृताबिक इस समझौते के अनुसार इस के पहले के जितने भी समझौते थे उनमें जो सीज फायर लाइन थी वह नहीं मानी जायगी धौर अब 1971 की सीज फायर लाइन मान्य होगी। सवाल यह उठ सकता है कि सारे जम्म काश्मीर के मसले शिमला में समाप्त क्यों नहीं हुए। प्रगर वहां के मसले शिमला में समाप्त नहीं करने थे तो उनको एक्टिवाइज क्यों किया गया। जवाब साफ धीर सीधा है। हल निकालना आव-श्यक था और इसलिये मामले को उठाना जरूरी था । मामले को न उठाने से काम नहीं चलता ग्रीर वहां का मामला लटका कर छोड दिया जाय ग्रीर वहां के लोगों को सस्पेंस में हर दम के लिए छोड दिया जाता, यह ठीक बात नहीं होती । उस को हल करने का तरीका ग्राटिकल 6 में मौजद है। Pakistan

जो आर्टिकिल एक के भाग दो के साथ पढ़ने पर आपस में बातचीत द्वारा हल होंगे और किसी तीसरे की दस्तदांजी की जरूरत उनमें नहीं पड़ेगी। दूसरी बात जम्मू काश्मीर भारत का ग्रविछिल्न ग्रंग है। वहां के चुने हुए सदस्य हमारे दोनों सदनों में हैं। वहां के कानुन के फैसले भारत के सूत्रीम कोर्ट से किये जाते हैं। वहां का इलेक्शन कमीशन भारत का इलेक्शन कमीशन है। ग्रीर फिर जो भी कुछ हुआ है बंगला देश में उसने क्या वहां की जनता की ग्रांखें नहीं खोल दों ? वहां की जनता क्या नहीं समझती कि केवल धर्म की नींव पर राज्य नहीं टिक सकता ? क्या वहां की जनता ग्रायिक विकास ग्रीर वैज्ञानिक विकास नहीं चाहती है ? शिमला समझौते में एक बड़ी बात यह हुई है कि तीसरी अक्ति जो काश्मीर में बैठ कर दंगल कराती थी उससे दोनों देशों को छुटकारा मिलेगा; क्योंकि 17 दिसम्बर, 1971 की स्थिति के स्वीकार होने से ही यु०एन०ग्रो० के लोगों को जम्मू काश्मीर में कोई लोकस स्टैडाई नहीं रह जाती। वहां के रिजोल्यशन में 1949 के सीच फायर लाइन की एक्सेप्ट किया गया है ग्रीर इसलिये मैं जनसंघ दल के साथियों से कहंगी कि है सोचें कि जमीन की एक्बीजीशन वाली थ्यौरी कितनी घातक होती है। आप एक्बीजीशन का सवाल उठाते हैं तो यह सवाल दसरे भी उठा सकते हैं। ग्रभी शिमले में कम से कम आपके उसूल को उन्होंने तसलीम किया है। ग्रापने उनको लगभग 5.000 वर्ग मील जमीन दी तो उन्होंने भी कमोबेस 50 वर्ग मील जमीन ग्राप को लौटाना स्वीकार किया है। सवाल माप तोल का नहीं है, उपसभापति महोदय, सवाल है उस्त के तसलीम होने का । शिमला समझौते के आदि-किल 3 के प्रनुसार रास्ते खुल गये हैं। कुछ लोगों का खयाल है कि यह ठीक नहीं हुआ। किन्तु रास्ते बंद ये तो उस पार के लोग भारत के विषय में गलतफहिमयों का शिकार बनते थे। ध्रव रास्ता खुलने से उनको कम से कम सच्चाई तो दिखानी बहेगी । भारत में क्या स्थिति है, यहां हिन्दु मुसल-मानों का कैसा मेल है और वे कैसी आजादी से रहते हैं, क्योंकि हमारे गहर के भी कुछ लोग, जिन के भाई बंधु पाकिस्तान में हैं, उनसे सभी इस लड़ाई के बाद बात हुई थी । उन्होंने कहा कि हम वहां गये थे तो 15 दिनों के ग्रन्दर ही हमें लगा कि हमारा दम घुट जाएगा। हम वहां बोल नहीं सकते थे, ग्रपने वच्चों से भी खुल कर बात नहीं कर सकते थे, क्योंकि वहां फीजी शासन है।

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उपसभापति महोदय, मैं आपके माध्यम से एक बात और कहना चाहती हूं। श्री अटल बिहारी वाजपेयी कहते हैं कि मैं प्रधान मंत्री जी से पूछना चाहता हं कि श्री भुट्टों के साथ पन्द्रह मिनट की मुलाकात में क्या हुन्ना? यह श्री ग्रटल बिहारी वाजपेयी जी प्रधान मंत्री जी से पूछना चाहते हैं कि 15 मिनट की मुलाकात में क्या हुन्ना ?

श्री नागेश्वर प्रसाद शाही: 15 मिनट में बहुत कुछ हो सकता है।

श्रीमती प्रतिमा सिंह: जी, मैं जवाब दे रही हं, जरा भांति से मुनिये । स्राप जब घंटों बोलते हैं तो मैं सुनती हूं शान्ति से।

श्री श्रोम् मेहता: शान्त हो जायें तो क्या बात है ।

श्रीमती प्रतिया सिंह: यापके घटल विहारी वाजपेयी जी आगे कहते हैं कि "जो कुछ हुआ उस पर रहस्य का परदा पड़ा हुआ है। समझौता भंग होते-होते कैसे सफल हो गया ? यह बात उन्होंने व्यंग में कही है, लेकिन सच्चाई उनके मृंह से ही निकल आयी और सचमुच में उस पन्द्रह मिनट में समझौता भंग होते होते सफल हो गया, हुआ क्या ? (Time bell rings) आप श्रीमन्, मुझे थोड़ा समय और देने की कुपा करें। मैं आपके माध्यम से कहना चाहती हूं कि उस 15 मिनट में इस उपमहाद्वीप का नक्शा बदल गया । श्रीमती इन्दिरा गांधी ने श्री भुट्टो के साथ उसी प्रकार का व्यवहार किया जिस प्रकार से इतिहास में सिकन्दर ने पुरू से किया था। प्रधान मंत्री इन्दिरा ग्रीर श्री भुट्टो की बार्ता उस 15 मिनट में उसी प्रकार हुई जैसी इतिहास में चाणक्य और मुद्राराक्षस के बीच हुई थी । इन्दिरा गांधी के सामने लक्ष्य क्या था? एशिया जो सदियों से बड़े-बड़े राष्ट्रों के खेल का स्थान रहा है और बड़े-बड़े राष्ट्रों के हथियारों

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श्रीमती प्रतिभा चिही

तथा सोला बारूद की ताकत ग्राजमाइश का ग्रखाहा रहा है, उसे इन राष्ट्रों के हाथों से ग्रलग करना। कमी यह राष्ट्र हिन्दस्तान ग्रीर पाकिस्तान में यद कराते हैं, कही इन्होंने वियतनाम को अखाड़ा बना रखा है तो कहीं कोरिया इनके खेल का मैदान बना उद्या । न एशिया में शान्ति होगी और न इन देशों में विज्ञान, व्यापार और कृषि ग्रादि का यिकाम हो सकेगा। श्रतः, इन्दिरा जी ने देखा कि यह उपयुक्त समय है जब कि अगर हम उदारता से, बङ्ग्पन से हाथ बढ़ावें तो यद्ध की विभिषिका को दूर जर सकते हैं और जान्ति की ग्रोर कदम बहा सकते हैं।

उधर श्री मट्टो के सामने भी पीछे के इतिहास की राच्चाई थी, पीछे का इतिहास सच्चाई लिये हुए खड़ा या । उसके सामने बंगला देश का उसके न चाहने पर भी निर्माण हुआ था । उसके सामने धमं पर बाधारित राज्य की दीवार गिर-चकी थी। उसने यह स्पष्ट देखा कि ग्राधिक उन्नति वैज्ञानिक उन्तरि, इतिहास, भूगांल भाषा, कितनी ही ऐसी बातें है जिनकी सच्चाई ग्रीर श्रहमियत को समझ कर के देश को चलाना पडता है। श्री भट्टो बंगला देश के समने पर घंटों सिक्योरिटी कींसन में यांसू बहा चले थे, रो चक्रे थे। श्री भट्टो प्रथमानित हो चक्रे थे। बाहरी लोगों की बांह पकड़ कर खाई में गिरना होता है, यह भी भुद्रो ग्रनुभव कर चुके थे। इसका पूरी तौर पर अनुभव कर चुके थे। श्री भट्टो ने देखा कि धनी राष्ट्रों के हथियारों से ही मिफं लहाई नहीं जीती जाती है, देश के रहने वालीं की ताकन में देश जीतता है और आगे बढ़ता है। शिमला साकर श्री भट्टो ने यह भी अनुभव किया कि यहां की जनता, यहां के नेता उनके साथ हारे देश के नेता के समान तो व्यवहार नहीं करते हैं, विलक सभी यहां समानता का और आदर का व्यवहार करने हैं । ऐसी अनेक छोटी बड़ी घटनाओं का बनर उन पर तीन दिनों में पड रहा था ग्रीर इमलिये 15 मिनट की मुलाकात में प्रधान मंत्री इन्दिरा गांधी ने मिसियरिटी से इस उपमहाद्वीप में णान्ति को बात कही तो श्री भट्टो इंकार न कर मके । उद्दी हमा ।

यह सवाल सही है कि क्या श्री भट्टो बदल सकते हैं ? (Time bell rings) उपसभापति महोदय, मैं तीन मिनट ग्रीर लंगी । उस सवाल का जवाब तो भारत के इतिहास में मौजूद है। सम्राट अशोक कितने युद्धों का विजेता उड़ीसा (कलिंग) युद्ध के बाद एक घड़ी में बदल गया। यदि श्री भट्टो पाकिस्तान के नहीं मायनों में नेता बनना चाहते हैं तो पिछले चन्द महीने के अनुभव उनको अपने ग्रापको बदलने से रोक नहीं सकते हैं। उनकी महत्वाकांक्षायें ही उनको प्रेरित करेंगी कि वे शिमला समझौते का पालन करें। क्या पिछली लडाई ने इनको स्पष्ट नहीं कर दिया है कि देश से गरीबी मिटाने के लिये शास्ति और सहयोग का ही रास्ता है ? सरदार स्वर्ण सिंह ने अपने एक वक्तव्य में कहा है कि भी भट्टो उनको बदले दिखाई दे रहे हैं। तो इस पर कहा जाता है कि उनका चश्मा ही बदल गया है। ग्रसल बात तो यह है कि जनसंघ का चण्मा मटमैला हो गया है जो एशिया के नौजवानों में नई ग्राणा, नई प्रेरणा, नई कल्पना जगी है, जो सीमाओं को पार कर जाना चाहती है, उस नई हवा को नहीं पहचान पा रहे हैं । इन नौजवानों ने ही बंगला देश का निर्माण परानी रीत को तोड कर किया है। इन नौजवानों ने ही नेपाल में एक दिन राजतंत्र को तोड़ कर प्रजातंत्र की स्थापना की थी ग्रौर ये ही नौजवान पाकिस्तान को भी एक नया रूप देंगे जिसकी नीव आर्थिक प्रगति, वैज्ञानिक प्रगति पर आधारित होगी । इसी परि-स्थिति ने भड़ो साहब की सांखें भी खोल दी और बात बिगडते-बिगडते बन गई।

(Time bell rings)

उपसभापति महोदय, जो ग्रापसी बातचीत की, बाइलैटेइज्म की मिसाल हमारे देश की प्रधान मंत्री ने दनियां के सामने रखी है उसका अनुकरण भी होने लगा है। क्या यही इस रास्ते के सही होने की सच्ची कसौटी नहीं है? सच बात तो यह है कि यह यग ही आपसी बात से समस्याओं के निपटारे का है। वर्ना निकसन ग्रौर चाऊ एन लाई में बाते कैसे होती ? निक्सन और बैजनेव में वातें कैसे होती ? कोरिया वाले आपस में बात करना चाहते हैं। योख्य के देशों में बातें होने की

बात है। ग्रतः इस नये रास्ते, इस नये कदम के लिये प्रधान मंत्री जी की बधाई है। मन्ति ग्रीर महयोग दबाव से नहीं, भाव से होते हैं । समझौता तभी सफल होगा जब दोनों पक्ष बातों को बाइज्जत सलझाने की चेष्टा करते हैं।

SHRI DWIJENDRALAL SEN GUPTA (West Bengal). Mi. Deputy Chairman, Sir, 1 have moved an amendment which I do not want to repeat. But on the question of my amendment, I have with me a copy of the Hindustan Standard, Calcutta, dated August 2. 1972. The last four lines of its editorial say:

"After all the Prime Minister is not obliged to consult the Opposition Parties on important national issues. Yet, she does it to build up a healthy democratic convention. This convention would have been strengthened if the Simla Agreement was ratified by the President after a debate in Parliament."

This is also the substance of my amendment. Now, Mr. Deputy Chairman, I fully endorse the view expressed by the External Affairs Minister when in a written note circulated he says,

"The experience of the past 25 years shows that outside agencies and third party involvement have made the solution of problems between India and Pakistan extremely difficult."

True. It was the foreign powers that tried to play with Pakistan and we have as many as four wars with Pakistan. But I cannot understand Mr. Swaran Singh, our External Affairs Minister, when he says in the last page, "As far as India is concerned, we are prepared to treat the new Pakistan as a friend". What is the meaning of this "new Pakistan"? Does he want to convey that old Pakistan was something different from new Pakistan?

without Bangla SHRI DWIJENDRALAL SEN GUPTA:

I know. Our stand has always been we want friendly relations with all neighbouring countries. Old Pakistan, undivided Pakistan, was also a neighbouring country and our relations with old Pakistan from our side were always good. Now we have given handle to those who want to use it against us that we only want the new and truncated Pakistan to be our friend and we never wanted the old, undivided, Pakistan as our friend

SHRI M. P. SHUKLA (Uttar Pradesh): No, no.

SHRI DWIJENDRALAL SEN GUPTA:

Anyway, I do not want either 'yes* or 'no' by way of running commentary. I have now before me the printed Agreement on bilateral relations between India and Pakistan signed by our Prime Minister India Gandhi and signed by Islamic Republic of Pakistan's President Zulfikkar Ali Bhutto. If it was not signed by our Prime Minister Indira Gandhi, if it was a draft given by Great Britain or America or China or even Russia, we would have ourselves said that these foreign powers want India to be bracketed with Pakistan or put the aggressor at par with India. What have you said here?—

"The Government of India and the Government of Pakistan are resolved that the two countries put an end to the conflict and confrontation that have hitherto marred their relations and work for the promotion of a friendly and harmonious relations...."

Now, we never declared war against Pakistan. We could categorically say that we reciprocate the ideas expressed by Mr. Bhutto and could give him thanks for his belated wisdom. I say there should not have been a bilateral agreement in this language. SARDAR SWARAN SINGH: That is, This line only indicates as if we say, let us Desh. forget and forgive, let us now

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[Shri Dwijendralal Sen Gupta]

open a new channel. This is the significance of this line. In all the pages you will find as if India and Pakistan are a counterpart of each other doing the same good or the same bad and they have, now come to a sense of urgency "well, in future we should not do like that". Now, on the question of this Agreement, I have very little to say because it is ajait accompli. We have signed this Agreement and President has ratified it without knowing the views of the Parliament. Internal problems exist in Pakistan and that is against Bhutto. Bhutto is the leader of the Peoples' Party there and has the strength of the Punjabis behind him. Most of the prisoners of war are Punjabis. Bhutto was being questioned by his people as to when these POWs will be released. He could not guarantee it. He was in hot water. Now we have given him a handle to say, 'well, something will be done now. | Wait a few days'. We have helped Bhutto to save his face definitely. The people of Sind are fighting for autonomy. The people of Baluchistan are fighting for autonomy. The people of North-West Frontier Province are fighting for autonomy. Bhutto is being troubled like that. And our sympathy, I should say, my sympathy goes with those people, with those exploited people, of Sind, the exploited people of North-West Frontier Province, and the exploited people of Baluchistan but our action is positively against their interest. Exploitation was there in East Pakistan earlier, they rose in revolt and we played our part. Now you have strengthened the hands of Bhutto by signing this Agreement and have put cold water to the movement for autonomy of the different units of Pakistan. What was the urgency on our side? No urgency. We could have waited and seen. Again, Mr. Deputy Chairman, how can we forget that this Bhutto is not the leader of Pakistan with any dignity and honour, as it stands today. He was

the leader who honoured the hijackers of Indian plane. When the hijackers went to Pakistan, it was Bhutto who garlanded them. It was that Bhutto who called our very respected External Affairs Minister the 'Indian dog'. It is that Bhutto who decried Tashkent pact and ultimately was thrown out of Pakistan Cabinet. It is that Bhutto who after the 17th December, 1971, after the war, consulted America and China as to what should be done. Possibly-why possibly, in all likelihood-it was under Chinese and American advice that Bhutto signed this pact at Simla because America and China knew that they could not do anything now for their friends in Pakistan. If anybody from the Congress side or this side of the opposition feels that Bhutto is changed and he has no link with China and America, he is living in a fool's paradise. America is now with thorn in his flesh on Vietnam issue. They cannot help him. The internal leadership conflict in China does not permit China to be involved in any war with India at this time. It was thus a very favourable time for India to see how Bhutto shapes himself and how he comes to his senses. But we have gone out of our way to strengthen him and instal him as the true leader of Pakistan. How can we forget that it was this Bhutto who on the 25th March 1971—the day when the army crack down took place in East Bengal-said at the West Pakistan airport when he landed there by plane that "Pakistan is now saved". He said that in support of mass killing. He directly supported the Yahya Khan regime. Bhutto is a man who is capable of changing sides every moment and Bhutto is thus not a dependable friend. I have every confidence in the people of Pakistan. I have every confidence in the leadership of those progressive elements in Pakistan. But Bhutto does not belong to those progressive elements, nor is he a true leader. He has now established himself by giving false hopes. He was in the confidence of China

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and that was the reason why he was acceptable as leader by a section for reasons of convenience and not because of any faith. His patriotism is very much in doubt. He can sell Pakistan and he can tell our Prime Minister any nonsense. But we have tried to strengthen that man's hands. Again when we look to the question of strengthening, I have had no hesitation in saying that we have to leave this acquired territory to Pakistan. Why we did not do it earlier, as we have not bargained over that even now. Our Government, however, said that so far as this acquired land is concerned, it will never be given back. Now, I am quoting our Defence Minister, Shri Jagjivan Ram. Not once, but on various occasions he had said it. If he says that just to keep up the morale of our Army, and our people, I say, Sir, that is not what the top man in the Defence Ministry should say. Such things create complications. But, day in and day out they make such statements. Mr. Deputy Chairman, Sir, our Prime Minister said something, oir Enteral! ATiirs Minister said something and our Defence Minister said something. So, there is no Government in'that sense. Everybody "speaks either on" his own behalf or on behalf of nobody. Our Defence Minister said that, If he says today, 'No, I did not say that'. then I can give him the cuttings, press cuttings, wherein he has said that; Sir, his speech was never contradicted by himself or even by the Government.

When in the war so much of money and so many precious lives were lost, were they lost for nothing? That is a big question and that has to be answered. Sir, we can sign anything, we can also agree to whatever we honestly feel, we can give something to Pakistan also, because we have certain idealism, we have certain traditions, we have certain history and we are a matured nation, as some speakers have spoken.

But, will they serve the cause of security of India? Then, why spend so much on defence? Then why don't you spend that amount for our culture and tradition and history by giving it to the Universities? Will our Army and our people believe us tomorrow if the Prime Minister or the Defence Minister says that we shall not give any land acquired by us, if we go to war. It is because of this they will say, 'Well, this is the fashion with the Government. You do not talk what you mean or you do not mean what you talk.' Government may say that they have got something to settle the problem of 25 years in this Agreement. Sir, the Kashmir problem was in the cold storage so far. Now we have allowed it to be revived and it is one of the basic problems—that is the language used—according to according to Pakistan. What does Government mean by 'basic problem.' All these twenty-five years we have had only one basic problem with Pakistan and that was Kashmir's false claim by them. And, regarding that problem, you have not advanced anything and you have only said that the basic problem will be settled by mutual negotiations. Very good. When we talk of mutual negotiations, we ultimately say that I take this part and I give you that part. So, I want to know are you going to negotiate with Pakistan in respect of Kashmir which is declared as an integral part of India? Let us know whether Kashmir is negotiable. If we are going to negotiate on Kashmir in the second or third summit, it becomes something negotiable? Do you say that it is negotiable? Then, you go out of the Constitution. I know, Sir, Government have a huge majority and by a two-third majority they may get constitution amended even on this issue, or on any issue they like. But, is it fair enough? Is it a democratic process?

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[Shri Durjendralal Sen Gupta] Sir, lastly, I would like to give a warning to this Government that war is not over and there might be a repetition when Mr. Bhutto will feel encouraged by the foreign powers. He is just taking time, he is biding his time and he will be lying low for some time only. Our External Affairs Minister said that Mr. Bhutto's speech was for home consumption, and that you should not take. Mr. Bhutto on his words. When Mr. Bhutto told our Foreign Minister 'Indian dog', that was for world consumption, that was not home consumption?

Mr. Deputy Chairman, I know you have given me time. The last thing is this. Some of us have criticized the Government. The Government should understand the criticism objectively, not subjectively.

Pakistan lost the war because of a united India. But the whole credit is being monopolised by the Congress Party. It is unfair.. . (Interruptions). Yes, yes. You won the election of 1972 on the slogan: 'We have won this war'. The election of 1971 was won on the slogan "Garibi Hatao", which was a big hoax. The election of 1972 was won by another hoax that "Congress Party has won this war and made Bangla Desh free". But I supposing tomorrow there is another national crisis and you go to the nation, the people and the parties will think thrice before responding to the emergency. Such bad precedents are pregnant with grave consequences. With these words, I thank you.

MR. D3PUTV CHAIRMAN: Mr. Panda.

SHRI BRAHMANANDA PANDA: Sir, to relieve the monotony of repetitions, I shall begin with a story of Swami Ramakrishna Paramhansa. Two young fisher women selling their fare in the villages one day about sun down they came to a village three or four miles away from their J

own village. Not to risk the journey in darkness, they took shelter in the house of a florist, an old lady. The good old lady made some space for them in the room where she had kept a variety of scented flowers. Their fish baskets were thrown in the inner court. At about mid-night the old lady found them wide awake and talking to each other. She asked them what the matter was. They replied, "mother, we feel suffocated by the scent of your flowers. If you can get us our fish baskets then we can go to sleep". Similarly, there are certain elements in this country who cannot rest or sleep with the mere mention of 'peace'

or 'amity' (Interruptions). I need not name them. They stand exposed before the people today. And if some people relish the smell of blood and burnt earth, I cannot help; neither the people of India can help. I cannot forget the bullet that stilled the frail frame of the Mahatma. The people of India will also not forget that little Muslim boy who died alongside Ganesh Shankar Vidyarthi to uphold communal unity and harmony in the country.

Sir, I was very much surprised that my hon, friend, Shri Goray, was trying to shield the Jan Sangh, saying that they have a right to correct themselves. But when the question of ideology comes, we will have to expose them, and their politics behind it. If I am harsh towards them, well, I am not at fault. I am not one of the persons like Shri Goray who are prisoners of history. Throughout the world today, great changes have been taking place. We must strive to write the history of the future. A great change is sweeping the world today. Resistance to change is a disease, and a diseased mind cannot plan for the health of the future ... (Interruption) I am not a prisoner of history or the past. Prime Minister many a time has

In India for the last twenty-five years wi have a demscratic Government. Pakistan, for the last twenty-five years they have been fed with ichadism only under military dictatorship. When Mr. Bhutto is now striving to change those people gradually to create a different atmosphere I in thai country, shall we not bear with them and help them and help him?

of that theory, it is wrong. The Simla Summit

is only a stage in the process of our search for

peace. And we must understand the mind of

the people of Pakistan also.

[THE VICE-CHAIRMAN (SHRI V. B. RAJU) in the Chair]

My friend, Dr. Bhai Mahavir-he is not here-was mischievously selective

said that the real enemy of the sub-continent, | while quoting Mr. Bhutto. He forgot I that the real enemy No. 1 in the sub-continent the same Mr. Bhutto is now the President of Pakistan and who has said "If we have to fight with India you must select another President. If you want to fight, it may not be possible for another ten or fifteen years. The basic thing is, what relationship you want to have wilh India. Decide yourself." Shall we not see a change through this? That Mr. Bhutto j who had said in the UNO "We shall vvajic j a thousand-year war against India —the same Bhutto—also can talk about a thousand year peace because the entire nature of the world, the political pattern in thewoild is changing. And if anybody in this subcontinent feels that we remain in the past, then history will show that we are not forgiven. This is a fear complex which, I think, my people will not suffei, my party will not suffer from.

> My friend there has said—1 think he has left...

AN HON. MEMBER: He is there.

SHRI BRAHMANANDA PANDA: I am very sorry; he is there. He said gcribi hatao is a hoax. For him it is just a slogan or a voice. But, for me it is an article of faith because we know that the real enemy of the sub-continent is poverty, poverty, and poverty alone.

I will quote another sainl, Thiiuvafluvar, of the South. Five hundred years ago he said: "If you lose a battle, you remain an enemy. If you win a battle, you leave an enemy. Therefore, avoid confrontation." So, it is not merely a policy of friendship and amity among nations or peace with neighbours. It is not merely a policy that rellected the Congress Parly's Resolutions. It is the ancient Wisdom of his country. As a sub-continent we have i special role not in this area of Asia or in \fiica alone but we have a role to play in

1857?

Pakistan
SHRI N.G. GORAY: The Scindias have a very glorious history and also a history of

between India and

[Shri Brahmananda Panda] the whole world. And that will be clear when you read history objectively and try to write history for the future instead of being prisoners of history. I must say that Mr. Gcray, by asking the Jarta Sangh people to change with his very intellectual speech, only wanted to shield them for the time. I repeat again, when ideological differences come, we must thrash them out. You can have a clear exposure then; then only can you know what we stand for and what they stand for.

Sir, now much is being talked of the conquered teiritory that it is being given away. 1 would again remind our critics that battles are always fought on the battle fronts but the problems of war and peace are always settled at the diplomatic table and through negotiations alone. What is happening in Vietnam? They are bombarding there; B-52 bombers are now smashing all their massive bases and even dykes, but in Paris they are also having peace talks. Even if the battle is won things are not settled at the theatre of war; the question of war and peace has to be decided by negotiations. If you take things in that pei-speaive then the Simla summit is relevant and if you come to some agreement there is nothing wrong. (Time bell rings) Sir, please don't be harsh on me; probably I will take two or three minutes more.

THE VICE-CHAIRMAN (SHRI V. B RAJU): There are quite a number of speakers yet in the list.

SHRI BRAHMANANDA PANDA: Some Member referred to some Vijay Raja Scindia; I cannot even pronounce it properly and it has been said that Vijay Raje Scindia is unhappy about this Agreement. Sir, the less we talk of the Sciendia House the belter. History will show that in 1957 but for this House, this notorious Scindia House, which played a traitorous role the history of India would have been different.

treachery, both.

SHRI OM MEHTA: What was their role

SHRI BRAHMANANDA PANDA: But for them 1 can tell you that the great

Rani of Jhansi would not have been killed.

SHRI N.G. GORAY: But they have also a glorious history.

SHRI BRAHMANANDA PANDA: If you look to the brighter side of the mcon I do not forget the darker side. (*Interruptions*)

SHRI MAN SINGH VARMA (Uttar Pradesh): You always see the darker side; that is the difficulty.

THE VICE-CHAIRMAN (SHRI V.B. RAJU): Mr. Panda, your time is up.

BRAHMANANDA Therefore I say that a psychological change has started in Pakistan. People are now beginning to think whether they should be friendly to India or should be inimical of India. If Mr. Bhutto can play his role and bring about this change then I think it would be better to deal with him rather than with Tikka Khans and Yahya Khans. He is the civilian President, democratically elected Piesident with the masses behind him and if you want to deal with them any day he is a better man to deal with then than the triggerhappy army Generals who always talk in terms of bombs and bullets. We have seen Yahya Khan; we have seen Ayub Khan. There are so many already doing their best for sabotaging what has been achieved at the Simla meeting and what may be achieved in future. To say that Mr. Bhutto will not change is not correct. With the charge

that is sweeping the whole world is bound to change. After all he has political sagacity; he is a clever man and he would not abolish ऊंचा उठ कर सोचता तो हो भी सकता था। मै himself politically.

always feel that the greatest danger to society करता । पिछले 25 वर्षों का जो रवैया रहा है is the intellectual bore. The House has had it to a great extent and I would not like to add to it.

added.

SHRI N.G. GORAY: A good way of complimenting yourself.

{Interruptions}

seldom indulge in that luxury. Well, Sir, the नहीं चला था। लेकिन मैं देखता हूं कि वह हो Jana Sangh people have said that the Simla summit is a sell out but if I cite the real sell out they will be unhappy. Sell out of what? It सत्यवादी, बहुत बड़ा मातिप्रिय है जिसकी वजह is not a sell out of our national honour or dignity; it is not a sell out of our national sovereignty. It is a sell out of the Jana Sangh cult.

श्री भोला पासवान शास्त्री (बिहार): उपसभाष्यक्ष महोदय, माननीय विदेश मंत्री जी का जो प्रस्ताव इस सभा के सामने विचार के लिए प्रस्तत है, मैं उसका समर्थन करता हं । इस संबंध में विदेश मंत्री का बयान धीर शिमला इकरारनामे को मैनै पढ़ा है धौर पढ़ने के बाद मैं इस निश्चय पर पहुंचा कि शिमला इकरारनामें से हमारे देश के राष्ट्रीय सम्मान को जरा भी बट्टा नहीं पहुंचा ह बल्कि दुनिया में उसका सम्मान बढ़ा है। दसरी बात यह है कि इससे हमारे देश की एक इंच जमीन पाकिस्तान के हाथ लगी है, ऐसा मैं नहीं मानता हुं। क्या कारण हुआ जिससे दोनों देशों को शिमला में मिलने के लिए वाध्य होना पड़ा ? मैं यह भी सोचता हं कि आज यदि बंगला देश में पाकिस्तान की सेना सफल हो जाती तो शिमला में समझौता वार्ता होती कि नहीं होती ? मेरा ख्याल

है कि वह वार्ता नहीं होती अगर पाकिस्तान थोडा इस पर एकदम अविश्वास नहीं करता कि वह जीत I won't take much of your time because I कर भी शांति की स्थापना के लिए प्रयास नहीं उसे देखते हुए । मैंने कभी विश्वास नहीं किया था कि पाकिस्तान और हिन्दस्तान में कभी दोस्ती AN HON. MEMBER : You have already होंगी । जिस ढंग से, जिस तरीके से, जिस प्रविक-वास, घुणा लडाई धौर एक दूसरे के साथ दश्मनी के खयाल से व्यवहार होता था, मैंने कभी नहीं सोचा था कि हमारे जीवन काल में, हिन्द्स्तान भीर पाकिस्तान में कभी इस तरह का समझौता SHRI BRAHMANANDA PANDA: I करने का मौका आयेगा। ऐसा तो मान कर मैं गया । क्यों हुन्ना ? क्या पाकिस्तान बहुत बड़ा से ऐसा हुआ ? नहीं । उसकी परिस्थिति ने ऐसा कराया । मिस्टर भट्टो ने पाकिस्तान राष्ट्रीय ध्रसेम्बली में कहा, ग्राधा पाकिस्तान तो चला गया. हिन्दुस्तान ग्रीर रूस का समझौता हगा। हम कहां हैं, इस वास्तविकता को समझिए ग्रीर इस पर फैसला कीजिए । तब रैटिफिकेशन का प्रस्ताव बहां स्वीकृत हुन्ना । माज वह लाचार है. परिस्थिति ने पाकिस्तान को लाबार कर दिया शिमला धाने के लिए।

> श्री मान सिंह बर्मा : हां, यह कहिए-वाई फौर्स श्राफ सर्कमस्टान्सेज । ब्राज तो ब्राप यह मानते हैं ।

श्री मोला पासवान शास्त्री : हम विश्वास नहीं करते थे । उनको ग्राना पड़ा क्योंकि परिस्थिति ने उनको लाचार किया। हमारी नान एलाइनमेंट की पालिसी है। पहले लोग इसकी खिल्ली उडाते थे, कहते थे कि ऐसी पालिसी बेकार है, यह चलने वाली नहीं है। धव हम देखते हैं कि उस पर सारे संसार का ध्यान गया है। इसलिए मैं मानता

[श्री भोला पासवान शास्त्री]

हं कि शिमला में जो कुछ किया गया है, वह न केवल हिन्दुस्तान के लिए बल्कि दुनिया के लिए ऐतिहासिक चीज है। हमारा विश्वास है कि शांति की स्थापना के लिये कोई दिन मुकर्रर नहीं है, ऐसा कोई फार्मुला नहीं है कि दुनिया का कोई बड़ा से बड़ा ग्रादमी इसे मनवा ले । जिस चीज को हम कीड मानते हैं धगर उसको पाकिस्तान भी मान लेतो न अपने देश को और न पाकिस्तान को धार्मी की धावण्यकता होगी। यह जाहिर है कि हम शांति को अपनी नीति मान कर चलते हैं। जिस बक्त पीस को कीड मान लिया जायेगा उस वक्त डिफेन्स एक्सपैन्डीचर कम कर देना चाहिए। कोई भी देण इस चीज को मानने का दावा नहीं करता है, लेकिन जहां तक हमारा संबंध है, पीस हमारी शुरू से ही नीति रही है। हम इस बात की वारीफ करेंगे कि हमारे नेता, हमारे प्रधान मंत्री जी, हमारे बुजुर्ग नेता पं० जवाहर लाल नेहरू जिस जमाने में हम पढ़ते थे उस जमाने में नान एलाइनमेंट ग्रीर शान्ति की बात कहते थे। उस समय दुनिया उनकी इन बातों पर हंसती शी स्पीर खिल्ली उड़ाती वी और बाज सारी दुनियाका ध्यान उसी धात की तरफ जा रहा है।कोई ऐसा दुनिया में है जो पीस न चाहता हो । इसमें विरोध करने की बात नहीं है। ग्रगर पीस न हो तो बादमी पागल हो जायेगा, वह लड़ाई करेगा भौर लड़ते रहेगा । क्या इस तरह से दुनियां में धमनचैन, हो सकता है, एक धच्छा समाज बन सकता है ? इस चीज को सबने माना है कि शांति एक ग्रच्छी चीज है।

मैं व्यक्तिगत रूप से युद्ध का बड़ा विरोधी आदमी हूं। हमारे विरोद्ध करने के बाद भी दुनिया में लड़ाई चलेगी, हम इसको रोक नहीं सकते हैं भौर कोई भी रोक नहीं सकता है। लेकिन झाज एक प्रयास किया गया है भौर णिमला में जो पैक्ट हमा है वह एक छोटा सा प्रयास हम्रा है भौर यह एक ग्रन्थ्यो शुरुवात है। हो सकता है कि यह प्रयास भी ग्रसफल हो जाय क्योंकि इसके बारे में कोई भी गारन्टी नहीं कर सकता है।

Pakistan

माननीय विदेश मंत्री जो का जो भाषण हुआ उसको हमने गौर से पढ़ा है। उसमें दिया गया है कि अगर इसको ईसानदारी के साथ अमल में लाया जायेगा तो सफल हो सकता है। अगर, मगर, इसमें है। तो इसलिये सब कोई सावधानी से कदम उठा रहे हैं। इसके लिये इतना तूफान मचाने की क्या जरूरत है, इसमें तो हमें कन्धे से कन्धा मिलाकर काम करने की अरूरत है।

श्री मानिसह वर्मा : एक छोटी सी बात के लिए इतना प्रयोगन्डा करने की क्या भावश्यकता है ? यह कहना कि हमने यह किया, वह किया, यह ऐतिहासिक हो गया है, इतिहास में भा जायेगा। इस तरह की बातें कहने की क्या भावश्यकता थी ?

(Interruption)

श्री भोला पासवान शास्त्रीः यह बात हमने तो नहीं कही । जिसने कही उससे आप पूछिए मैं तो अपनी बात के बारे में कह सकता हूं। ग्रगर मेरी बात के सम्बन्ध में ग्राप को कुछ कहना है तो मैं उसका जवाब दे सकता हूं। ग्रगर किसी दूसरे ने कोई बात कही है तो आप उससे पूछ सकते हैं। हमारा यह पहिला भाषण है ग्रौर ग्राप को इस तरह से बीच में नहीं बोलना चाहिये।

हमें पहले विश्वास नहीं होता था कि इस तरह की कोई बात दोनों देशों के बीच होगी। लेकिन आज मुझे विश्वास हो गया है कि जो शिमला समझौता हुआ है, उसको कार्मयाब बनाने के लिये, उसको अच्छा बनाने के लिये हिन्दुस्तान का बच्चा बच्चा और सब पोलिटिकल पार्टीज का यह फर्ज हो जाता है कि वह इस चीज को कामयाब बनाने में साथ दें और टांग पकड़कर पीछे न खीचे। इसलिये मेरा विश्वास है कि इस प्रस्ताव का हमें समर्थन करना चाहिये और मैं श्रापके द्वारा विदेश मंत्री जी को धन्यवाद देता हूं कि उन्होंने इस तरह का प्रस्ताव लाकर सदन में सदस्यों को अपनी भावना प्रकट करने भीर समर्थन देने का अवसर प्रदान किया।

लेकिन हमको यहां एक बात खटकती है। वह यह कि णिमला समझौता का कार्यान्वयन खूबसूरत बन जाती ग्रगर पालियामेंट में बहम होंने के बाद इसको रेटीफाई किया जाता। ग्रगर पहले सदन में यह चीज ग्रा जाती तो ग्रौर भी खुबसूरत हो जाती। बस मुझे इतना ही निवेदन करना है।

श्री महाबीर प्रसाद शक्त : उपसभाध्यक्ष महोदय, जब मैं शिमला समझौते पर विचार करता हं तो मेरे मानसपटल पर हमारे देश के इतिहास की पिछली 50 वर्ष की घटनायें चलचित्र की तरह घम जाती हैं। जब शिमला में समझौते की बात हो रही थी, उसकी खबरें बा रही थीं और जिस समय दूसरी तारीख की ज्ञाम को रेडियों से यह सुनने को मिला कि जिमला समझौते में सफलता की धाशा नजर नहीं था रही है तो मेरा हृदय--जिसके जीवन के 50-55 वर्ष ग्रपने देश की भाजादी के जदोजहद में बीते हैं--जिसने भारत के भविष्य की एक भव्य कल्पना कर रखी थी वह दबने लगा, बैठने लगा और मैं सोच में पड गया कि इतिहास ने जो मौका हमारे देश को, इस महाद्वीप को दिया या इतिहास की दिशा बदलने का क्या वह ग्राज हाथ से निकल जायगा, किन्तू दूसरे दिन मुबह जब मैंने प्रखबार में खबर पढ़ी कि समझौता हो गया तो मेरा ह्रदय बाग-बाग हो गया । मैंने तीसरी तारीख को ही जो हमारे विदेश मंत्रालय की सलाहकार समिति है उसमें घ्रपने विचार व्यक्त किये थे। ग्रगर यह सफल-ता न मिलती तो मुझे बड़ा दूख हुया होता और मैं सोचता कि मेरे जीवन में वह सपना साकार होने वाला नहीं है जिस सपने को लेकर हमने इस देश की अजादी की लड़ाई में कदम रखा था और जिस सपने को ब्राज तक हम अपना धादशं समझते हैं। भारत का 5 हजार वर्षों का इतिहास ग्राप देखिए। इस देश में कभी भी एक केन्द्रीय शासन नहीं रहा है जिस शासन के घंधीन मारा देश रहा हो । इसलिए जब एक केन्द्रीय शासन ग्रग्रेओं के जमाने में श्राया ग्रीर राष्टीयता का उदय हुआ तो हमारी कल्पना हुई कि हमारा देश एक केन्द्रीय शासन में रह कर नफल होगा और संसार में अपना एक महत्वपूर्ण ग्रस्तित्व रखेगा । किन्तु शाजादी की लडाई के उन दिनों में हमारे बीच में एक तीसरी शक्ति थी जो विभाजन के द्वारा हमारे ऊपर शासन करते रहना चाहती थी। उसने हमारे हृदयों को मिलने नहीं दिया, धर्म के नाम पर, जाति के नाम पर ग्रापस में झगड़े कराए। उन झगडों के इतिहास में मैं नहीं जाना चाहता लेकिन दख के साथ जब हम स्मरण करते हैं कि सन 1947 में जो धागरे में ए० धाई० सी० सी० की बैठक हुई तो उसमें हमारे राष्ट्रपिता बापू की धन्त:-वेदना का समरण बाता है। मझे इस बात की जरूर खुशी होती है कि जो उनकी कल्पना थी कि भले इस देश का विभाजन हो रहा हो लेकिन इस देश की जनता का हृदय और मस्तिष्क मिलेगा धौर कोई नेता ऐसा होगा जो दोनों को मिला कर सही दिशा में ले जाएगा। मझे इस बात से खणी होती है कि दिसम्बर सन 1970 के पाकिस्तान के चनावों के बाद भौर 71 में मार्च में हिन्दुस्तान के चनावों के बाद इस महाद्वीप की नई पीढ़ी ने इस देश को भीर इस जगत को एक नई दिशा की तरफ जाने का झकाब दिखाया। लेकिन उसकी हमने समझा नहीं। पहले पाकिस्तान के उन नेताओं ने नहीं समझा, भूटटो भीर फौजी तानाशाहों ने नहीं समझा जिसका नतीजा हमा एक नए डेमोक्रेटिक सेक्यलर राष्ट्र का उदय । बंगला देश का सभ्यदय । उसी का नतीजा अब दूसरा होने वाला है कि धर्म के सिद्धान्त पर चलने वाला पाकिस्तान जो ग्राज इस्लामी रिपब्लिक है, उपासभाष्यक्ष महोदय, मैं स्नापसे इस सदन में कहना चाहता है कि वह भी कल एक डेमोबेटिक सेक्यलर रिपब्लिक होने जा रहा है। ग्राज के इस कदम ने, शिमला समझीते ने उस दिशा की तरफ संकेत किया है। पाकिस्तान की नई पीढ़ी, हिन्दुस्तान की नई पीढ़ी और बंगला देश की नई पीड़ी ने साबित कर दिया कि वे बेताब हैं हिन्द्स्तान को समृद्धिणाली ग्रौर शक्ति-मान देखने के लिए, गरीबी को मिटाने के लिए, जल्म को मिटाने के लिए, शोषण को मिटाने के लिए, ब्रज्ञानता के ग्रन्धकार को मिटाने के लिए, विज्ञान के चमत्कार से ग्रपने जीवन को सुखी बनाने के लिए । इस वक्त इस उपमहाद्वीप के जनजीवन में यह भावना है कि यहां गांति रहे और ऐसी गांति रहे कि हमारे इस उप-महाद्वीप में बसने वाले जनजीवन के हृदय ग्रौर मन्त्रिक

[श्री महाबीर प्रसाद शुक्त] एक हो जाये उस शत्नु से लड़ने के लिए जिसका प्रधान मंत्री ने सकेत किया है।

यदि यह शिमला समझौता न होता तो क्या स्थिति होती । यह, उपसभाष्यक्ष महोदय, मैं घापसे निवेदन करना चाहता हं। हम दोनों खाली हाय लौट जाते। उस समय हिन्द्स्तान ही नहीं, पाकिस्तान ही नहीं, सारे जगत की निगाह लगी हुई थी शिमला पर, निगाह लगी हुई थी इन्दिरा गांधी पर, निगाह लगी हुई थी भटो पर धौर लोग सोच रहे थे कि क्या इस यग में इस बीसवीं शताब्दी के सातवें दशक में सर्वशक्तिमान होते हुए भी, फौजी शक्ति, आर्थिक शक्ति रखते हुए भी, जब ग्रपना स्वाभिमान खोकर, ग्रपने को वियत-नाम के यद्ध से निकालने के लिए, वहां से धपने सैनिक बन्दियों को वापस लाने के लिए ग्रपने ग्रिभमान को चर करके निक्सन पीकिंग की यात्रा कर सकता है. समझौते कर सकता है, मास्को में जाकर मिलकर समझौते कर सकता है तो हिन्दस्तान के ग्रीर पाकि-स्तान के नेता जब मिलते हैं, जिनके पूर्वज झाज से 25 वर्ष पहले एक थे, जिनके रक्त एक थे, जिन्होंने मिल कर घाजादी की लडाई एक साथ लडी, साथ-साथ जेल खाने में रहे भीर एक साथ गोलियां खाई। खदाई खिदमतगारों ने और बंगाल के कांतिकारियों ने अपने रक्त को एक साथ मिलाया । वे ब्रापस में नहीं मिल सकते ? हिन्दस्तान भौर पाकिस्तान के बटवारे में कोई पहाड नहीं बीच में खड़े हुये हैं। पाकिस्तान भौर हमारे हृदयों के बीच जो पहाड़ हैं उन्हें हमको दहाना है। हमारे हृदयों के बीच में जो शंकाएं धर्म को ले कर, जाति को लेकर उठी उनको कौन उहा सकता है। इस देश का नेतत्व दहा सकता है जो बलवान है. शक्तिवान है, जो बहा है। पाकिस्तान माज पराजित हो चुका है भीर यदि उसको यह मौका न मिला कि हिन्द्स्तान के नेतत्व में यह उदारता है, यह मानता है कि वह हम को धपने साथ ने चनना चाहता है, तो उससे किसी को लाभ होने बाला नहीं है। साढ़े सात करोड़ का बंगला देश उससे घलग हो गया है। पांच करोड़ का शेष पाकिस्तान भव न उतनी फीज रख सकता है भीर न उसमें वह शक्ति ग्रा सकती है भौर न गरीबी में ग्रव वह ग्रपनी जनता को रख सकता है। उसकी परि-स्थितियां उसको मजबर कर रही हैं भ्रौर हमारी परिस्थितियां हमको मजबर कर रही हैं। हमारा इतिहास भी हमको मजबूर कर रहा है साथ चलने के लिए। आज हमारे नेतृत्व ने अगर यह मौका खोया होता तो आने वाले पीढियां और इतिहासकार हमको कोसते और कहते कि जैसा पिछले 50 वर्षों में पार्टियान के पहले हम मौका खोते चले गये और जिसके कारण बटवारा हुआ, वैसे ही आज जब यह मौका हमारे हाथ में आया तो इसकी भी यदि हम खो देते तो युगों तक

हमको ऐसा मौका नहीं मिलता।

between India and

Pakistan

महोदय, मैं इस ऐग्रीमेंट की भाषा पर विचार नहीं करना चाहता हं । मैं इसकी भावना धौर इससे उत्पन्न होने वाला जो फल है उस पर विचार करना चाहता हं। पीपल के बक्ष का बीज जो होता है वह ग्रत्यन्त छोटा होता है। लेकिन जब चट्टान को चीर कर उसकी जड़ें नीचे जाती हैं तो वही महान वृक्ष हो जाता है, बड़ा विशाल वृक्ष हो जाता है भौर फल देता है। यह छोटा सा शिमला समझौता एक छोटा सा पीपल का बीज है। बड़ी कठिनाइयां हैं इसके जमने ग्रीर उगने में। जैसा हमारे विदेश मंत्री ने और प्रधान मंत्री ने कहा कि दूसरी तरफ के लोग कहते हैं कि कठिनाइयां हो सकती हैं, लेकिन जो चट्टाने हैं उन चट्टानों को चीर कर जब वह नीचे जायेगा तो हिन्दुस्तान के इस महाद्वीप का भविष्य उज्ज्वल होगा, समद्भागाली होगा और जगत में हमारा एक स्थान होगा। क्या हम चाहते हैं कि हमेशा हिन्द्स्तान की जनता उस करभार से दबी रहे जो उसकी सेवा के ऊपर खर्च करने में लगता है धौर वह द्रव्य बन्य समृद्धि के कामों में न लगे। क्या हम चाहते हैं कि हमारे नौजवान हमेशा बन्द्रक भौर टैंक लिये हये पूर्व भीर पश्चिम की तरफ खड़े रहें। क्या हम चाहते हैं कि इस देश को शांति कभी न मिले। क्या हम चाहते हैं कि हम पाकिस्तान को ऐसी दशा में रखें कि जैसे पहले जगत की साम्राज्यवादी शक्तियां हमें लडाती रहीं वैसे नी ग्राज भी जो ग्राधिक साम्राज्यवादी मक्तियां पुर्व और पश्चिम की हैं घीर जो इस देश की शत् हैं वे इससे खेल खेलती रहें भीर हमें लड़ाती रहें। इस सम-झौते का सबसे बड़ा परिणाम यह हुआ है कि तीसरी शक्तियां जो भव तक हमको लड़ाती रहीं वह भव हम से प्रलग हो चकी है। प्राज हमने मौका दिया है पाकि-स्तान की नयी पीढ़ी को हिन्दुस्तान की नयी पीढ़ी के साथ हृदय लगा कर, सामने धाकर, खुलकर मिलने का, कुछ करने का, साथ चलने का, हंसने का खेलने 213

का, कदने का मौका दिया है। हम लोगों के बीच पिछले से समाप्त किया है। हमें खशी है कि हमारी इन्दिरा जी, जिनके परिवार ने पिछली तीन पीढियों से देश का नेतत्व किया है, उनको आज श्रेय मिला है देश को भारत की है। वह कैसा अखंड भारत चाहते हैं ? क्या vanquished." यह समझते हैं कि हम पाकिस्तान को मिटा कर ही अखंड भारत बना सकते हैं या वह नया यह समझते हैं कि बंगला देश को मिटा कर ग्रखंड भारत का निर्माण किया जा सकता है ? मैं कहना चाहता हं कि वह तभी हो सकता है कि जब इन देशों की जनता के हदय मिल कर एक हो जाय धीर वह एक दिशा में देखे. एक रास्ते पर चलें एक कदम उठायें घीर यह संभव है, संभव है, ग्रीर संभव इस समझौते से है। महोदय, इन शब्दों के साथ में इस समझीते का समर्थन करता हं धीर धाप को धन्यवाद देता है कि आपने मुझे समय दिया।

उपसभाष्यक्ष (श्री बी० बी० राजु) : नवल किशीर जी, आपके लिए इस मिनट हैं। इसी में समाप्त करने की कोशिश कीजिए।

श्री नवल किशोर (उत्तर प्रदेश) : मैं कोशिश करुंगा ।

उपसभाध्यक्ष महोदय, मैं शिमला समझौत का स्वागत करता हं ग्रीर उसका समर्थन करता हं ग्रीर मझे खणी है कि इस समझौते का समर्थन ग्रीर स्वागत इस देश के बहुत बड़े बहुमत ने खीर सभी राजनीतिक पार्टियों ने एक दो को छोड़ कर, किया है और देश के बाहर तो शायद विश्व का कोई ऐसा देश होगा जिसने उसका समर्थन और स्वागत न किया हो । मैं श्रीमन्, इस समझौते को न तो श्री हिम्मत सिंह जी की दिष्ट से देखना चाहता हं और न डा० भाई महावीर की दृष्टि से ही देखना चाहता हूं । मैं तो एक ग्रदना कांग्रेसी ग्रीर उससे ज्यादा एक भारतीय की दृष्टि से इस समझौते को देखने की कोणिण कर रहा हूं। श्रीमन्, मंत्री जी ने अपना जो भाषण दिया उससे पढ देना चाहता हं। उन्होंने शरू में कहा है :

"The agreement is the first step towards 50 वर्षों से जिस साम्राज्यशाही भक्ति ने प्रलगाव establishing durable peace in the sub-पैदा किया था, उसको हमने इस शिमला समझोते continent. It provides a framework which, if faithfully worked out. can bring about an altogether new relation between India and Pakistan." Then it says:

"The Agreement is based on the principle आमे से चलने का और उन्होंने ही इस काम को पूरा of equality of sovereign nations and not in the किया है। हमारे जनसंधी साथियों की मांग प्रखंड spirit of a victor dictating his terms to the

> श्रीमन्, ग्रगर इन दो बातों को समझ लिया जाय तो जो बहुत सी शंकायें यहां उठायी गयी हैं वह समाप्त हो जायेंगी। यह सही है कि यह जंग हिन्द्स्तान ने जीत ली है भीर पहले जमाने के हिसाब से अगर हम शिमले समझौते में श्रामने सामने बैठते तो जैसे एक जीता हवा देश एक पराजित देश पर भपनी शर्ते थोपता है, अगर उस दृष्टि से देखा जाय तो इसमें कोई शक नहीं कि शिमला एग्रीमेंट में लोगों को मायसी दिखायी देगी, लेकिन अगर इस दृष्टि से देखा जाय कि यह जंग क्यों हुई और इसका मकसद क्या था, तो मैं समझता हं कि उसका दिष्टकोण, परस्पेक्टिव बदल जाता है। सबसे बढ़ा जो एतराज हमारे कुछ सावियों की है वह पार्टि-किल 4 पर है जिसमें लिखा हुआ है कि हिन्द्स्तान और पाकिस्तान की फौजें इंटरनेशनल बाउंडी को वापस हो जायेंगी । लोगों का कहना यह है कि 5100 वर्ग-मील जमीन हमको देनी पड रही है धीर बदले में 59 वर्ग मील हमारे पास बा रही है और उनको तकलीफ इस बात की है कि यह जो जमीन हमारे पास थी वह वयों दी जा रही है। श्रीमन, मैं यह बतलाऊं कि पहली बात तो यह है कि यह जंग हमने शरू नहीं की। बंगला देश की जनता ने धपनी बाजादी की जंग छेडी और उस जंग के सिलसिले में लाखों की तादाद में, करीब 90 लाख, शरणार्थी हिन्दस्तान में झाये। एक विश्वम सनस्या हिन्दुस्तान में पैदा हुई है। हिन्दुस्तान की सरकार धौर प्रधान मंत्री ने इस बात की कोशिश की कि शर-णार्थी इज्जन और गान्ति के साव बंगना देश को वापस जायें और यह तभी हो सकता था जब कि बंगला देश की सरकार स्वतन्त्रता प्राप्त कर सकती ग्रीर वह एक भागाद देश बन जाता । हम क्या करते यह कोई नहीं जानता लेकिन इत्तिकाक की बात है कि पाकि-स्तान ने 3 दिसम्बर को हम पर हमला कर दिया।

[श्री नवल किशोर] श्रीमन्, उसके बाद जग हुई, 14 दिन की जंग के बाद बंगला देश बाजाद हुआ और 93 हजार पाकिस्तानी फौजों ने बात्मसमर्पण किया । उस समय जो हमारा पश्चिमी फंट था उस पर इन्सेन्टिव हिन्दस्तान की मार्मी के हाथ में या और वह मागे बढ़ रही थी. लेकिन चंकि हिन्दुस्तान की गवर्नमेंट, हिन्दुस्तान की प्रधान मंत्री, हिन्दस्तान के विदेश मंत्री इस बात का वायदा कर चके थे कि हमें पाकिस्तान की जमीन एक इंच भी नहीं चाहिये, हमारा तो केवल एक सीमित दायरा है या मकसद है उसके वास्ते जंग लडी है इसलिये हमने एक तरफा सीज-फायर किया जिसको कि इतिया के सभी देशों ने कहा कि मास्टर-स्टोक ग्राफ डिप्लोमेसी है। श्रीमन, अगर उसी स्प्रिट में देखा जाये तो मैं कह संकता हूं कि गिमला एग्रीमेंट भी कुछ हुद तक युनि-लेटरल एग्रीमेंट है। युनिलेटरल इस माने में है कि यह हमारी मैगनानिमिटी है, सरेंडर और चीज है और मैंगनानिमिटी दूसरी चीज है, मैं यह महसूस करता हं कि हमारी यह एक ऐतिहासिक परम्परा रही है, मैं कोई सिकन्दर की बात नहीं करता, चाणक्य की बात नहीं करता, लेकिन यह हिन्दस्तान की एक उदारता है, हिन्दस्तान जैसा बड़ा और शक्तिशाली देश जिसको अपने ऊपर विश्वास है, जिसको अपनी जनता पर विश्वाम है, ग्रपने भविष्य के ऊपर विश्वास है, वह उदारता दिखा सकता है भौर वह दिखाई। कोई दूसरा नहीं दिखा सकता। तो यह उदारता की बात हम मान सकते हैं। जो कहते हैं कि सरेंडर किया गया. समपंण किया गया, तो कहीं समपंण नहीं किया गया। बाज के जमाने में किसी देश की जीती हुई भिम को कोई देश रख नहीं सकता बहुत ज्यादा समय तक । जापान की हिस्टी मझे याद है। जापान पर अमेरिका ने दो ऐटम-बम्ब गिराये धौर जापान का सरेंडर हो गया लेकिन ग्राज जापान एक सावरेन इंडिपेंडेंट कंटी है, समेरिका उसको सपने कब्जे में रख नहीं

श्रीमन, एक बात और है। संयुक्त राष्ट्र संघ में हिन्दस्तान के विदेश मंत्री का यह कमिटमेंट है कि जो पैलेस्टाइन में इजरायल की फीजें हैं उनको बापस किया जाये। यह आपका कमिटमेंट है, यह आपका स्टैंड है कि इजरायल को अपनी फीजें वापस करना चाहिये।

श्री नागेश्वर प्रसाद शाही: श्रीमन् में बता दं कि हिन्दस्तान की भूमि चीन भीर पाकिस्तान ने अपने कब्जे में रखी हुई है।

between India and

उपसभाष्यक (धी वी॰ बी॰ राज्) आप अभी मत बीच में बोलिये। उनको कहने दें।

श्री नवल किशोर: धीमन, मैं यह अर्ज कर रहा था कि बगर यह मसल यनाइटेड नेशंस में जाता है हिन्द-स्तान को इस बात पर अपने को डिफीड करना मिकल पड़ जाता कि इजरायल की फीज तो पैलेस्टाइन से वापस हो ग्रौर हिन्दुस्तान की फीजें उस जमीन से वापस न हों जिसको कि उसने जीता है।

श्रीमत, दसरी बात मैं यह कहना चाहता हं कि इसके साय-साथ यह भी कहा गया कि भीम वापस करने से पहले कांस्टीटयशन का बमेंडमेंट किया जाय। में समझता हं कि यह हिन्द्स्तान की जमीन नहीं थी, एक्वायडें जमीन नहीं थी । श्रीमन, आप वकील हैं, अच्छे वकील हैं, आप जानते हैं कि एक्वायडे जमीन कौन सी बनती है वह ग्राटिकल 2 में दिया हुन्ना है। इसलिये कोई आवश्यकता नहीं है कि कांस्टोट्युशन में कोई तब्दीली करने की बात हो।

श्रीमन, ग्रव ग्राप देखें कि ग्राटिकल 4 में जो दूसरी बात है वह जम्म-काश्मीर के बारे में है। इसके बारे में एक डाउट पैदा हथा। जो आखिरी पैराग्राफ है उपमें

"including the questions of repatriation of prisoners of war and civilian internees, a final settlement of Jammu and Kashmir and the resumption of diplomatic relations."

श्रीमन, जहां तक मैं इसका मतलब समझा, इसमें शक नहीं है कि हिन्द्स्तान का स्टैंड या सौर साज भी है कि काश्मीर एक इंटेबल पार्ट हिन्दुस्तान का है और यह स्टैंड हमारा ब्राखिर तक रहेगा लेकिन इसके माने सिर्फ यह हैं कि यह हमारा स्टैंड या लेकिन पाकिस्तान का स्टैंड यह नहीं था, पाकिस्तान का स्टैंड यह है कि हिन्तस्तान--सही या गलत--एग्रेंसर है और यनाइटेड नेशन्स के अन्दर से यह मामला न हिन्दुस्तान

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ने विदड़ा किया है और न पाकिस्तान ने विदड़ा I can understand that the proceedings of the लायें हम इसको ब्रापस में बैठ कर के शान्तिमय इंग से तय करें। यह जो आदिकल 4 का सब-क्लाज 2 है उसमें यह है :

"In Jammu and Kashmir, the line of: Don't be too rigid about it. control resulting from the cease-fire of December 17, 1971, shall be respected by recognised position of either side."

यह इस बात को भीर भी साफ कर देता है कि जो हमारे दोनों के स्टैंड हैं उस पर हमने कोई काम्प्रोमाइज नहीं किया है। धौर श्रीमन, इसी सिलसिले में मैं भापकी बाजा से, श्री बी० के० कृष्णामेनन साहब, जिन्होंने काशमीर के मसले को एक बार नहीं कई बार संयुक्त राष्ट्र संघ में रखा है, उन्होंने जो स्पीच दी थी लोक सभा में उसको कोट करता हूं । मैं वर्बेटिम उसका Parliamentary Practice? उल्लेख करता हं ग्रीर मझे उम्मीद है कि हमारे विदेश मंत्री उसकी ताईद करेंगे।

VICE-CHAIRMAN (SHRI V. B. RAJU): No, no. It cannot be quoted.

SHRI NAWAL KISHORE: All right, I will give the g st if it cannot be quoted.

उन्होंने यह कहा है स्पेसिफिकली कि काश्मीर इन्डिया का इन्टीग्रल पार्ट है और काशमीर पर इंडिया की जो सावरेनिटी भौर सुजरेनिटी है वह उस तमाम हिस्से पर है जिस पर महाराजा काश्मीर का कब्जा या, वह उस हिस्से को शामिल करता है जो भ्राज पाकिस्तान के कब्जे में है, और जिसका 2,000 वर्ग मील का इलाका पाकिस्तान ने चीन को दे दिया है...

SHRI PITAMBER DAS (Uttar Pradesh): Mr. Vice-Chairman, I would like to know one क्योंकि इन्टीविटी बाफ दी कन्ट्री जनता में इतनी डीपthing. Since it is a question of procedure I कटेड है कि उसके अगेन्स्ट कोई भी बात जनता सुनने would like to know this : What is it that cannot के लिए तैयार नहीं है और न कोई सरकार ही इसके be quoted? What after all did the honourable Member want to quote which you said cannot खिलाफ जाने की हिम्मत कर सकती है। इसलिए, इस be quoted?

किया है, तो फाइनल सेटिलमेंट के मायने मैं यह other House cannot be discussed. But a समझता है कि जो हमारा झगडा है वह बजाय इसके running speech made in the other House can कि कोई हम जंग करें या किसी थर्ड पावर को बीच में always be quoted because it is a public document.

> AN HON. MEMBER: He is talking about the UN proceedings. .

SHRI BHUPESH GUPTA (West Bengal)

THE VICE-CHAIRMAN (SHRI V. B. both sides without prejudice to the RAJU): The practice is what is actually said in the other House cannot be quoted here excepting a Minister's staterrent.

> SHRI BHUPESH GUPTA: I do not know, if he just reads out what was said in the other House without mentioning that it was said in the Lok Sabha, it would be perfectly valid. These are just parliamentary niceties. How long must we follow May's

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Anyhow, he is giving agist of it.

SHRI PITAMBER DAS: I have asked it so that it may not become precedent for

SHRI BHUPESH GUPTA: I think we had better forget it. It is a minor thing.

श्री नवल किशोर : श्रीमन, मैं यह कह रहा या कि यह जो काश्मीर का मसला है इसके बारे में मेरा बाज भी मत यह है और मैं समझता हूं विदेश मंत्री भी इसकी ताईद करेंगे कि काशमीर में जो हमारा स्टैण्ड श्रव तक रहा है, न कोई इसमें तब्दीली बाई है और न कोई तब्दीली होगी क्योंकि श्रीमन, उस तब्दीली को हिन्दू-स्तान की जनता बर्दाश्त करने के लिए तैयार नहीं है पर शंका होना कोई मनासिब बात नहीं है।

श्री नवल किशार

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श्रीमन्, इसमें कोई शक नहीं कि भट्टो साहब अजीब श्रंदाज के बादमी हैं जिनको सरदार साहब ही समझ सकते हैं भीर उनसे डील कर सकते हैं। वे कभी गरम ो जाते हैं कभी ठंडे हो जाते हैं धौर एक सांस में कई बातें कह जाते हैं। एक तरफ जहां वे कहते हैं काश्मीर में खुन बहाएंगे वहां यह भी कहते हैं कि पिछले 25 साल में यनाइटेड नेशन्स काश्मीर के मसले को तय नहीं कर पाया, कोई बाहरी देश हमारी इमदाद नहीं कर पाया, लिहाजा हमने यह तय किया है कि पच्चीस साल बाद हिन्दुस्तान ग्रीर हम एक साथ बैठ कर बाई-लेटरली इस मसले को तय करें। उन्होंने यह भी कहा कि हिन्दुस्तान के साथ समझौता न हमारी जीत है न हिन्दुस्तान की जीत है। तो श्रीमन, उनकी किस-किस बात को कहां तक कहा जाए। यह सही है कि लोगों को पाकिस्तान का पिछला धनभव इतना कट रहा है कि उसके बाधार पर यदि कुछ लोगों के श्रन्दर शंकाएं हैं तो मैं समझता हूं उन शंकाओं के समाधान की कोशिश होनी च। हिए । उनकी शंकाक्यों का समा-धान इस तरह से नहीं होगा कि हम उनको इधर-उधर की बातें कहें या हम उनको तरह-तरह के नाम दें। मैं भाई महावीर जी से भी कहंगा कि वे यह मान कर न चलें कि भट्टो साहब को कभी अक्ल नहीं ब्राएगी। बक्ल श्रीमन, हर इन्सान को बाती है और कब घाएगी, यह कोई नहीं जानता । 25 साल में काफी ठोकरें खाने के बाद भुट्टो साहब को घकल ग्रा गई है ग्रीर शायद वह अपनी तमाम बातों में जो कलावाजियां खाते हैं, उनकी कलाबाजी श्रव सम्भवतः धपनी जगह पर ठीक बैठे। मैं इस चीज में जाना नहीं चाहता हं कि उन्होंने क्या-क्या कहा । श्रीमन, पैकेज हील की बात कही गई है और कहा गया है कि इसके अन्दर पैकेज डील नहीं हुआ। यह बात सही है कि इस बात का बादा किया गया था कि पैकेज डील होगा। मगर जब हम टेबल में ग्रामने-सामने बैठते हैं भीर ग्रगर पैकेज हील न हो सिर्फ कुछ ही हो सके तब क्या इतना भी न किया जाये, भौर जितना इस समय हो गया है यह भी एक कदम आगे के लिए है और शान्ति की तरफ है इस उम्मीद में हमें यह फैसला देखना होगा कि ग्रगला सम्मिट जब होगा तो हो सकता है उसमें कुछ ज्यादा पैकेज डील की तरफ बढ़ा जा सके।

श्रीमन्, मैं इस बात को मानता हूं कि जो यह सम-झौता हुआ है उसके पीछे किसी तीसरी ताकत का हाथ नहीं या और में यह भी जानता हूं कि प्रधान मंत्री जी किसी के दबाव में काम करने की आदी नहीं हैं लेकिन श्रीमन, यहां पर सी०पी०आई० बैठकर जिस तरह का बिहेवियर करती हैं उससे ऐसा मालूम पड़ता है कि सब कुछ कर्ताधर्ता ये ही लोग हैं और स्वर्ण सिंह जी और इन्दिरा गांधी जी बिल्कुल बेकार हैं। सिर्फ इनके इशारे पर चलते हैं। इसलिए धोखा होता है। ये हाउस में कूद फांद कर न जाने क्या-क्या करते रहते हैं और फिर दिखाना चाहते हैं as if any are the dictors and masters of the whole show इस चीज से शक पैदा होता है कुछ भाइयों के हमारे दिमाग में वरना कोई शिकायत नहीं है।

श्रीमन्, यह एक अजीब बात है कि अभी कल ही सरदेसाई जी ने यह बात फरमाई थी कि एंग्लो अमेरिकन साम्राज्यवादियों की साजिश की वजह से देश का पार्टिशन हुमा था, जब कि वे स्वयं पार्टिशन के फेबर में थे और 1942 में जनकी पार्टी ने एंग्लो अमेरिकन्स का साथ दिया था और उनकी साजिशों में शामिल थे।

श्रीमन्, मैं हैरान हूं कि हमारे भाई हिम्मत सिंह जी ने हमें सिंडिकेट कह कर पुकारा। हम इन्दिरा जी को दुआ देते हैं कि एवरीबड़ी हैज बिकम समाजवादी। जो लोग कल तक स्वतन्त्र पार्टी में थे, जो कल तक अंग्रेजों के खैरख्वाह थे वे आज हम लोगों को जिनकी जिन्दगी 40 साल से हिन्दुस्तान की आजादी के लिए निछावर हो गई है, वे हमें सेंडिकेट कहने की हिम्मत करते हैं। वाह, इन्दिरा जी, आप जिसके अपर हाथ रख देती हैं वह समाजवादी हो जाता है।

श्रीमन्, मैं श्राबिरी बात कहना चाहता हूं श्रीर वह यह है कि सरदार स्वर्ण सिंहू जी होणियार आदमी हैं मगर उन्होंने कल एक अजीब सी बात कह दी। उन्होंने यह मिसाल दी कि जब हमारी रूम के साथ संधि हुई श्री तो उस बक्त पालियामेंट चल रही श्री तब भी हम उस ट्रीटी को पालियामेंट के सामने नहीं लाये रेक्टिफिकेशन के लिए। दूसरी बात उन्होंने यह कही कि हम कांस्टीट्यूशनली बाउन्ड नहीं हैं कि पालियामेंट के सामने इसको लाकर रैक्टिफाइ करायें। इसमें सवाल कांस्टीट्यूशन वाइंडिंग का नहीं है, यहां पर तो परम्परा का सवाल श्राता है, कन्वेन्शन का सवाल श्राता है। हमारे डी॰ पी॰ सिंह साहब एक कांबिल बकील

नहीं थी। ब्राज जो प्रस्ताव ब्राया है उसमें रैटिफिन ही बढती, ग्रापका स्टेचर बढ जाता ।

Re Simla Agreement,

श्रीमन, खपोजिशन पार्टी के छौर पालियामेंट की मर्यादा और उसका सम्मान बना रहता । नेताओं को भी विश्वास में नहीं लिया गया। उनके बारे में जो जिकायत की गई है उसके बारे में मैं यह निवेदन करना चाहता हं कि प्रधान मंत्री ने जितनी उदारता मैगनैनिमिटी भड़ों को दिखलाई है, ग्रगर उससे थोड़ी भी कम या ब्राधी भी ब्रपोजियन पार्टी के नेताओं के साथ दिखलाई जाती तो इस बारे में हमें कोई शिकायत नहीं होती।

(Time bell rings)

एक बात कंफेडेरेशन की ग्राई है। कंफेडेरेशन ही कामयाव हो सकती ग्रीर पाकिस्तान नजदीक जायें। मैं शक्ला जी की बात से इत्तिफाक करता हूं कि शायद वह दिन ग्रा जाय जब हिन्दुस्तान ग्रौर पाकिस्तान एक संघ में हो जाएं तथा बंगला देश भी शामिल हो जाय। लेकिन अभी यह बात कहना मनासिब नहीं है। अन्त में मैं यह निवेदन करना चाहता हं कि जो यह समझौता हुआ है वह एक सही कदम है धौर जनता का यह फर्ज है कि वह इस कदम को मज-बत बनाये। ग्रगर भट्टो साहब ग्रपने वचनों से वापस जाते हैं तो हमें इस तरह की स्थित पैदा कर देनी चाहिये हिन्दुस्तान ग्रौर पाकिस्तान में कि वे ग्रपने वचनों से वापस न जाने पायें। ग्रगर वे ग्रपने बचनों से वापस जाते ही हैं तो मैं विदेश मंत्री जी श्रौर प्रधान मंत्री जी

with the wholehearted intention of support- are vitally ing the Simla Pact. The whole of India—

है और उन्होंने एक ग्राहिकल पढ दिया। यहां सवाल Muslims in particular—is hailing the Simla यह नहीं है, जैसा कि ब्रभी गोरे साहब ने कहा कि ब्रगर agreement as a very salient achievement for यह समझौता दो हफ्ते पहले हो जाता तो हमें कोई प्रापित stabilising and normalising the relationship between India and Pakistan. And I congratulate our hon. Prime Minister and the केशन करने के लिए नहीं कहा गया है बल्कि वह कीस- President of Pakistan for their wise हरेशन के लिए प्राया है। प्रगर प्राप इस चीज को farsightedness and statesmanship. The leaders रैटिफिकेशन के पहले ने बाते तो इसमें बापकी मान of the two countries have shown vision, understanding and courage. As specifically mentioned by our honourable Minister for External Affairs, this Agreement is the first step for establishing durable peace in the subcontinent. It is not the final one by any means or any manner in the bilateral relations of the two countries and we have to go a long way. In fact, we had to wait patiently for a long time, for more than two decades and a half, to see the budding of this beginning. It is said that India and Pakistan would now settle their disputes and differences by peaceful means without any third party intervention. By saying "third party" it is also meant that the paramount powers of the British and American imperialism, which have been causing division between the two nations for a long time and enjoying the benefit thereby.

between India and

Pakistan

Sir, it is foolish on the part of any country, I say, to have a policy of utter dependence on foreign imperialist powers, both economic and military dependence, and I am glad that Pakistan has realised this after 25 years. The very same idea of getting away from the clutches of the imperialist countries is prevailing in almost all the nations which are presently going through turmoil including the countries like Philippines, the Government of South Vietnam and the Government of Islamabad. As far as Pakistan is concerned, से यही कहंगा कि हमें अपनी सतर्कता में किसी तरह की her military dependence on the US and China दील नहीं माने देनी चाहिये भीर मिलता का हाच and her diplomatic dependence on the UN, SHRI M.S. ABDUL KHADER (Tamil are still existing and this may, of course, be Nadu): Mr. Vice-Chairman, I rise to speak reflected in the Kashmir issue. Although we

[Shri M. S. Abdul Khader] interested in the peaceful co-existence of the three components of the sub-continent, namely India, Pakistan and Bangla Desh, I fear, Sir, that there is still the possibility of third party intervention. Obviously, external forces like China and America will raise the Kashmir issue in the UN seeking to turn against us by means of the majority resolutions. No doubt, we have our friends there who, on sim ar occasions defeated the resolution by the use of the veto. May I hope, Sir, on this occasion that this Simla Agreement would put an end to the fear of confrontation and would open up new vista on the basis of bilateralism.

Sir, the term 'bilateralism' is very specific, as enunciated by our Minister for External Affairs. We could not find this word in the Tashkent Agreement which talks of peaceful measures, peaceful consultation and peaceful means. The term 'bilateralism' means bilateral negotiations, peaceful means which are to be mutually agreed upon, so that no country can unilaterally take the help of some mediator or conciliator or any UN agency or anybody else unless the other party has agreed to it. As far as India is concerned, Sir, as stated by our honourable Prime Minister we are not at all afraid of any country. Our people are one and strong and loyal and we have confidence in ourselves and can stand on our own strength.

Sir, I conclude now with my expression of heartfelt gratitude and I once again reiterate what I have been telling from the beginning that the Muslims of I India do welcome this Agreement cordially and I, on my bshalf, congratulate j the honourable Prime Minister and her associates for bringing about such an Agreement and I call upon the people to stand by the Government and strive for the proper implementation of this Agreement. Thank you, Sir.

SHRI JOACHIM ALVA (Nominated): Sir, I would at the outset like to refer to the 700th anniversary of British Parliament. It was about the month of June in 1965. General Ayub Khan came out of the hall at the end of the proceedings and was followed a little later by his then Foreign Minister, Mr. Bhutto. I had known him in India and at the United Nations. I asked Mr. Bhutto as to how many children he had. He told me that he had five children and his eldest daughter ' was thirteen years old. I laughingly told him, "You will have to clear up the borders before she is married," meaning thereby that Muslim boys in India or Muslim girls in India could marry Muslim girls and boys respectively in Pakistan. Now the borders are open and we are very happy about it. We were also happy to welcome Miss Bhutto who made a very graceful gesture by wearing the saree above her back. Her father, she declared, had advised to do it always.

SHRI N. G. GORAY: What about the knees?

SHRI JOACHIM ALVA: You are not interested in this problem as I have been. I had moved a resolution twice, giving notice for a resolution, in Parliament, demanding ban on foreign films, which did not come off. We want this to be stopped. We want to stop the import of all foreign indecent films which make our young boys and girls forget the culture of their great land and they show their backs. We want to stop the whole thing.

My second point is this. The Jan Sangh wants India to be brought to the level of Ireland where man tears man to pieces and bombing takes place every day even now, and even if Vinoba Bhave were to go there to restore peace between the parties, even he could have the fear of being killed there.

I remember the late Major General Bhandari, Superintendent of Nasik Jail, wherein my friend Mr. Goray and I were jail companions,—Mr. Bhandari being Punjabi-having told us later after the partition how the Hindus and Muslims and the Sikhs would fill each other's houses on the occasions of marriages and what fun there was by such gatherings. All that has been shattered by the British partition of India. But for the British, we should have been all together. Now the British are watching the fun far away, though, they have been liquidated.

I recently heard Pakistan Radio and landed *on* the Multan station. How lovely was the music. It thrilled me. It sounded like Indian music. The music of Afghanistan, India and Pakistan is so much alike. We are of the same flesh and blood. I heard Afghan music in Kabul. All this will come back.

I must mention another incident. At the Simla conference of All India leaders summoned by Lord Wavell, the then Viceroy, Mahatma Gandhi and other leaders were present. The late Mr. Dev-das Gandhi, son of Mahatma Gandhi, asked me to go and see Mohammed Ali Jinnah. Jinnah asked me as to who had sent me there. When I told him that Shri Devdas Gandhi had sent me there, he began to talk cordially and we talked on six days. He wanted a letter from Mahatma Gandhi, asking him to go and see him. Then I told that I had seen with my own eyes Mahatma Gandhi going to his house in Bombay for 18 long days to talk about communal unity, though he had lost his beloved wife, Kasturba a little before that, and that Shri Jinnah had never condoled with him. He felt guilty and embarrassed. But the point remains that he was not invited and thereafter the Simla talks broke 8 R.S.S./72down and we had no reconciliation thereafter. Lord Wavell and his ICS Secretaries had sabotaged all efforts to bring the two communities together. Now the Prime Minister has shown some remarkable talent when she said that this was a great occasion in the history of a nation which has happened after 25 long years.

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I have seen the first riots in Bombay in 1928 on killing a dog and the British encouraged it and made it dangerous for the national unity. I was in Calcutta after the Bhubaneswar Congress Committee when riots were on in 1964. We cannot be more politicians. We have to be at places where riots take place and find out the causes and suggest remedies.

When Indiraji said that this was a great occasion in the history of a nation, we should let go and go by. She did it in a determined way and so how can you find fault with her?

Then there are the Americans and the Chinese who are working behind the scene. The Americans and the Chinese are not our friends at present. The history shows that they have vested interests. Then why do you talk about Russians? About 20 million Russians died in the last war and about 7,000 villages were destroyed but not one American was killed or a village destroyed by fire from the sky by aeroplanes in the USA as described by Marshal Zuksv, the Soviet Army Commander of world war II in his memories. Yet people here say that the Americans are the greatest folks and they run after the Americans. You can see what the Russians have done on the issue of Goa and Kashmir, in the field of steel and oil, how they helped us in the last two wars. Not one substantial thing has been done by the Americans or the British in tho matter of war or on most vital issues. This is what the Russians have done. Why

[Shri Joachim Alva] do you mix Russia with China and America? When the British walked away, these two countries, America and China, came in. The Chinese Hindi Chiiti bhai bhai came in and the result was that this sub-continent has never been allowed to live in peace.

The Jana Sangh is indulging in the most malicious and unkind propaganda that could have ever been done. There could not have been better politicians. In Mahatma Gandhi's Young India he has said that the Hindus and the Muslims drank and smoked from the same pipe but those days are gone. We are trying to build up a new nation. When you look at the history of India, Russians have been trying to bring the two countries together. The Americans sent espionage planes from Pakistan into Russia. You should also not forget the kind of arrangements that were made by Shrimati Indira for the stay of Mr. Bhutto. Please do not forget that. Mr. Bhutto had uttered very unkind words about Indiraji much before he came to India; yet she went herself, forgetting it most graciously, and saw the arrangements that were made for Mr. Bhutto. That was the great magnanimity she showed.

We have still confidence in our Army. Our defence forces are ready. We were recently taken to Visakhapatnam. That is the most interesting tour. There what you will find is the young men of the ages of 30 to 35 years going down the submarines as leaders of submarines. They stay there down below. They say that they cannot eat tinned food after three days and that they are getting tired of each other. They are prepared to take care of our borders. The two Commanders took the M.Ps to the submarines. There are less than five submarines and we will have to build up at least 50 submarines if we have to protect our long borders.

We shall not allow monopolists to interfere with the construction in self-defence. Whatever the sources may be, we will have to build up this submarine fleet.

between India and

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While I talk of Jana Sangh, I have had the happiness of knowing Dr. Shyama Prasad Mukherjee whom I hailed the other day in the Aligarh Muslim University debate here as the greatest orator of the Indian Parliament. But he was always suffering under the mighty grievance of the sufferings of the Bengalis by the partition of India. They were different days. His followers have taken a different line from him altogether. I am sure Dr. Shyama Prasad Mukherjee, had he been alive, would not have adopted the present lines as the Jana Sangh. "He died in very unhappy circumstances in Kashmir and my wife and I met him two days before he was arrested. He never gave us a hint that he was entering Kashmir and would be arrested. Before Liaqat Ali Khan came to India in 1950, there was a terrible turmoil going on in India. We had then a stormy Congress Party meeting presided over by Pandit Nehru. Everyone advocated strong steps but I as a new member said that it was not easy-we cannot run away from here—now the bombs will fall above the hall just as we had a fear of the bombs on the 3rd December, 1971 right outside this hall. I was shouted down by Acharya Kripalani and others. They asked me to shut up! He is the one who is now presiding over Jana Sangh meeting. But Pandit Nehru asked them all to keep quiet and he wanted to hear me. This is what is happening in this country. Dr. Shyama Prasad Mukherjee would never have tolerated this malicious and rotten ideas that they are now bringing up of one community hating each other.

Now I come to the role of Maharani of Gwalior. The Maharani never opened

her mouth in Parliament. She was ab sent even during the Budget debates, though The Prime Minister has done a wonderful present in Delhi. That is the sort of interest she had in tht affairs of the country. Now she leads a procession in the border, and it is played up. The Statesman which is run by the wealthy people of India writes in a box that the Maharani walked in great nobility, silence and dignity. She did not even stir; she strode like a leader. I ask, where were these people all those years during the days of the British when people were being butchered and shot down? They were busy looking after race horses.

Sir, I would like to talk about the Birlas just as my friend there talks about Kashmir. They would like to see Kashmir being thrown open to everybody and do you know what will happen when Kashmir is thrown open? We in Mysore have been fed up because of the entry of Birlas into our State. Birlas are holding hundreds of acres of land there and now the Jains have come too. We did wonderful things in Mysore and Mysorew as a strong State under late Viswesarayya. Mr. Veerendra Patil was there as Chief Minister but slowly the Birlas came in and entrenched themselves there under Nijalingappa and idra Patil Ministries. How? Lots of money has passed by. Tnto whose corrupt hands has it gone? Similarly Goa is being exploited and sought to be destroyed by the Birlas. In my own State Mr. Thapar is now coming up and buying up all the land in my old constituency of Karwar. I say such people should be asked to go to hell because he is going to damage the land and pollute the fish. These are the sort of people whom you want to get into Kashmir. Let the Kashmiris remain where they are untainted by these monopolists who have representation here and political friends amongst corrupt Chief Min'sters. I do not want to say anything more on this.

Sir, the last thing I want to say is this thing in the history of the world. In the history of the world you cannot find such an example when 5,000 miles of territory have been returned. She has shown a great example to Mrs. Golda Meir; she has shown a great example to the Jews who are setting up Israel. She has shown that it is immoral and unjust to hold on to other people's land. I was at the United Nations I remember on the 18th November 1967 or so when that Resolution on Egypt-Israel was passed. 1 had a hearty laugh when I was told that there would be no peace for years. So, Sir, our prestige has gone up very high. Shrimati Indira Gandhi has done something magnificent, something unprecedented history of the world by giving away 5,000 miles of territory. She has shown to the Arabs and above all to the Israelis what real morality is that should govern relations between two countries.

SHRI S.D. MISRA (Uttar Pradesh): Sir, we request that the whole of his speech should be circulated because we have not understood his pronunciation. His high flown English we have not followed and it should be circulated.

SHRI BHLPESH GUPTA: I suggest that you should go to his house tonight and live with him and get him explain the whole thing.

SHRI S.D. MISRA: In that case I would send Mr. Bhupesh Gupta because he is nearer to him.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Professor Rasheedtiddin Khan.

RASHEEDUDDIN PROF KHAN (Nominated): Mr Vice-Chairman, Sir, let me first recite two couplets in Urdu, for reason which will be evident presently.

Sir, poetry in Urdu comes in handy when a man feels frustrated, and for the last two days I have been feeling frustrated because all that I wanted to say had been said rather well. I have been robbed of the newness of my thoughts! Anyhow, Mr Vice-Chairman, Sir, I would like to say what I have to.

Sir, there are occasions in the life of people when they should take some satisfaction, indeed even a modest pride in having done a job well. One such occasion, I submit, has now come, when we have not only conducted a just and righteous war successfully, in repulsing a needless aggression on our land, but in the process we have also helped an oppressed neighbour, the struggling people of Bangla Desh, to assert their democratic right to liberty and freedom. And what is more, we have also been able to negotiate an Agreement with dignity, honour and goodwill, the first of what can well be called a series of 'just' Agreements which, if all goes well, will establish the age of lasting piace and prosperity in this sub-continent-This occasion, however, should neither lead us to a state of Euphoria and complacency, nor to a listless state of unconcern, much less to a position of shortsighted, partisan oppositoin for a small group interest. This is an occasion. Sir. which calls for a national consensus. It calls for transcending the narrow party considerations. It calls for transcending the sentimentalist style of passion-politics. It calls for transcending the habitual suspicion and mistrust.

Sir, what is the criterion for judging the recently ratified Simla Agreement between India and Pakistan? Let us apply our mind to this fundamental consideration in a constructive manner. Should there be some objective and rational basis of judgement, or merely a subjective and partisan basis Should we judge it by of evaluation? remembering the times when the successive regimes in Pakistan have gone back on their assurances of peace-towards India ? Should we judge it by recapitulating the habitual animositites generated among both the people by interested parties? Should we judge it by making a balance-sheet of gains and losses in each sector of war by measuring the areas captured and lost? Should we judge it by the exhibition of nostalgia for the Pakistan territories of Sind which had come under our occupation during the war? Should we judge it by probing into the motives of Pakistani elite and of the ruling party? Should it be by indulging in a sort of pseudo psycho-analysis of the irregularities in the behaviour pattern and the conduct of flamboyant and self-contradictory President of Pakistan? Or should it be that we dismiss all these as unworthy of our consideration at this great hour of triumph, at this great hour of responsibility when India has been able to vindicate the majesty of its domocratic system ? Should we not judge the Agreement and the negotiations that led to it on the stable basis not only of the realities of the situation but also in the context-and this I submit important—of the ends and purposes for which India has stood for the last twenty-five years? Should we not judge the Agreement on the basis of the operative policy of our own national life and international conduct ? Should we only react to what Mr Bhutto says, or should we act in a more positive manner?

I will submit that among the important aspects to be kept in mind are not only the

international context but also the national context. Three important things in the international framework need some emphasis. One has already been mentioned in this House by my good friend, Professor Dutt, that there is an alround atmosphere of *detente*, the atmosphere of detente not only between the super-powers, but an atmosphere of detente between all regional powers. This has resulted in the collapse of bipolarity and Super-power dominated politics.

5 P.M.

The second is the fact that the UN Tias declined in its political role in solving disputes, reducing tensions and avoiding conflict between neighbours. This is a consequence of the shift from multilateral approach to the settlements of disputes, to bilateral negotiations between the concerned parties, outside the UN forum. The third is the generation of regional consciousness and an attempt to promote direct talks and negotiations for regional peace cooperation. This is a consequence of the creation of, what may be called, 'viable security communities' in different parts of the world, which has increased trade, cooperation and transactions of goods and services resulting in regional economic collaboration. The EEC is a good case in print. Therefore the spirit of detente, of bilateralism, and regional cooperation has also a direct relevance and a lesson for India and Pakistan.

All these things impinge on us, but what is more important is the context of the inernal situation and the collossal problem of socio-economic growth. I am happy that our Prime Minister, even in this hour of triumph, has said that our enemy is neither China nor Pakistan nor any other power. Our main enemy is the rampart poverty of our people. Therefore, the first national problem is the problem

of stabilising the foundations of our economy by eradication of poverty, rapid industrialisation and overall development. The second important national problem. I submit, as a consequence of this war, is that we have emerged as a big regional power in South Asia. And since we are a big regional power in South Asia we must also accept the responsibilities which flow from this position. Now, what do you mean by being a big regional power? Is it in terms of military force? Is it in terms of the capacity of India to strike against her neighbour? Or, is it in terms of India's capacity to stabilise the whole region as an area of peace and prosperitj '.' This responsibility has to be taken into consideration by us. It is the responsibility of promoting goodwill, of constructive mutuality, of building bridges between people as part of Asian solidarity. Therefore. in pursuance of this responsibility one important compulsion is (hat ive should do everything to strengthen and help the progressive forces within Pakistan as indeed we must do everything to help and strengthen the progressive forces within India.

Now who are the enemies of the Agreement? If we examine that we will find that both in India and Pakistan the enemies of the Agreement, the enemies of bilateralism and the enemies of negotiation are precisely those people who stand to gain by conflicts, tensions and disputes between neighbours. Hence, I would say that we must not look to the passing phase of any leader in Pakistan or the self-contradiction in (he statement of any leader, but to the larger purposes for which the people of Pakistan have also been struggling.

Now, Sir, we must look at the Agreement in its totality. It is futile to look at its *letter* only without examining its *spirit* as well. What is the spirit of the

[Prof. Rasheeduddin Khun] Agreement? I would say that it is the spirit of political wisdom which has brushed aside the animosities of the past and rejected the recriminative style of conduct of foreign policy. It is the spirit of Asian solidarity, it is the spirit of regional fraternity. It is the spirit of international responsibility for peace and above all it is the spirit that would help the radical transformation of political relationship between India and Pakistan to establish, instead of hatred and suspicion, an enduring basis for peace. It is in this larger context that the spirit and not the letter of the Agreement has to be considered.

I would say that the Agreement can be broadly divided into three parts. The first part contains agreements on certain principles for conducting mlitual relations. The second part contains agreement on certain specific issues of immediate concern. The third deals with certain unresolved issues. In the first set, three important principles have been agreed to. Firstly, that both countries renounce the use of force and the policy of confrontation and conflict. Secondly, that the two countries shall work on the basis of bilateral nations. At this point I may mention that the Charter of the UN lists in Chapter VI seven ways of solving a problem by peaceful means. The first is negotiation followed bv enquiry, mediation, conciliation, arbitration, judicial settlement and resort to regional agencies or arrangements. It is, therefore, evident that even the UN Charter emphasizes negotiations, which bilaterally conducted between the parties concerned, as the first method of solving disputes and conflicts. Today the stage has come where the first instrument of peaceful settlement that is negotiations has acquired greater When we speak of importance. bilateralism, we mean to extricate ourselves from third party interference. Third party intervention within the framework of our regional politics means the

intervention of super-powers, particularly the United States. And we are aware that United States has been a continuous supplier of arms to Pakistan, and is a power responsible for unsettling the conditions in the sub-continent.

Hence the emphasis on mutuality between the two countries, the emphasis on bilateralism ultimately for the extrication of the problems of the sub-continent from the direct and indirect influence of other powers.

In the second set the agreement speaks about progressive normalisation of relations, resumption of communication, trade. economic co-operation, and so on. What is significant is that when the agreement speaks of withdrawal of troops to their respective sides of the international border, it also speaks of maintenance of the line of actual control in Kashmir as on 17th of December, 1971. I submit that the significance of India's emphasis on the maintenance of the line of actual control as on 17th December, 1971, should be read with much more care, because this is a step forward in which we have said that we do not recognise the boundary created by the ceasefire in 1948. We recognise Kashmir to be an integral part of India. Therefore, we sh£>11 neither go back to the old line of 1948 nor do we accept any necessity of UN observation team in Kashmir. This is a distinct change with far reaching repercussions. I would not like to emphasise this point too much either in this House or outside because we are at the moment engaged in a process approachment with Pakistan and anything said by us will be repeated there and might be given a construction which might almost appear as if India is dictating terms.

The third set of Agreement speaks of the question of repatriation of the prisoners of war, final settlement of Jammu and

Kashmir and the resumption of diplomatic relations.

Most of the objections to the Agreement relate to this part, and are based on a rather sentimentalist approach. But two objections have to be nevertheless answered carefully. One objection is that withdrawal of our army from occupied territory without a *quid pro quo* by miking Pakistan vacate occupied Kashmir amounts to a sell-out to Pakistan. The second objection is that the phrase "final settlement of Jammu and Kashmir" gives rise to the impression as if we are reopening the whole issue of the State's accession once again.

Regarding the first objection, four valid answers come to my mind: One that withdrawal from territories occupied by us as a consequence of the war has been stated as our goal and purpose from the beginniry: both by the Prime Minister on the floor of both the Houses of Parliament and by the Foreign Minister in his speech in the Security Council of the United Nations in December 1971. But quite apart from this we had not gone to war with Pakistan to annex territories. We had gone to repulse aggression. Our objective was limited and specific. As the world's largest democracy I submit. Sir, it is incumbent on us to uphold the principles of democracy which involves serupulous regard for the territorial integrity of other countries and our concern not to annex, conquer or appropriate regions for a shorter or a longer period of time. We refuse to be conquered as we refuse to conquer. Further we have enough of problems on our hands, then why should we even temporarily retain areas involving tremendous administrative responsibilities.

Tin second argument is more important. I submit for the consideration of the House

that as long as the prisoners of war are with us, from a strictly bargaining angle the added occupation of Pakistani territory does not make a difference. But, however, their continued occupation on the contrary would make a difference, in so far as it would impede the generation of a more cordial atmosphere between India and the people of Pakistan. Our withdrawal will help in still in the minds of thee progressive sections of the people in Pakistan a confidence about India that India has no claim on any part of Pakistan either by right, reprisal or conquest.

And thereby, we would strengthen the democratic forces in Pakistan whose strengthening indeed should be an enlightened policy of a big neighbour like India. Indeed, we should not look to any President of Pakistan but on the other hand we should look to the people of Pakistan in the hope that they would first put their house in order and in that process would also feel the necessity and desirability of peace with India.

Finally, a word about occupied Kashmir. The question of occupied Kashmir should not be confused with the question of the solution of issues of immediate concern resulting from the recent war. It will only add to more mistrust, suspicion, tension and a basis for conflict. We must take a political rather than a juristic and restrictive view. We must keep in mind the larger problem of building up a friendly and viable subcontinent. Therefore, I would say that the inclusion of the phrase "final settlement of Jammu and Kashmir" in the Aggreemenl is to be looked at from a larger angle. In terms of our constitutional law, after the due accession of the State, Jammu and Kashmir has become an integral part of our sovereign nation. The last 25 years have also shown, notwithstanding some voices of dissent, that

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the people of Kashmir have endorsed through many elections and even otherwise that they have ratified the accession as final and complete. But let us not lose sight of the fact that since we and not Pakistan had gone to the United Nations under the articles of the Charter invoking the authority and help of the United Nations to get Pakistan vacate its aggression and withdraw from the occupied area, therefore what is known as the Kashmir question in the lobby of the United Nations remains on the agenda of the Security Council. Further as long as Pakistan remains in occupation of parts of Kashmir and continue to lay claim to them sometimes directly and at other times indirectly by proclaiming the right of self-determination of the people of Kashmir, we cannot shut our eves to the necessity of doing everything through peaceful means to come to an understanding with Pakistan. By the inclusion of this item in the Agreement, far

In conclusion, I would say, let us look at the real nature of the conflict. What is the real nature of the conflict? Looked more carefully Sir, the real conflict between India and Pakistan over the years has been the conflict of the system, the conflict of values of political life and political culture. It is a conflict between secular popular democracy and autocratic elite rule, depending on a non-secular and non-democratic base. This was the reason why even the leaders and people of Pakistan are saying and rightly so that their defeat is essentially the defeat of their system.

from compromising, what we have done is to

take the first realistic step which through

bilateral talks and negotiations will yet pave

the way for durable peace.

Let us remember ultimately that we cannot fight hate with hate, but hate with compassion and understanding; we cannot fight bigotry with bigotry, but bigotry

with enlightenment and reason; we tallr not fight obscurantism with obscurantism but obscurantism with rationalism and wisdom. What we have done in the Simla Agreement is hopefully to make an attempt, to take the first step to initiate an era of sanity, of good neighbourliness and constructive mutuality of relations. It is not the be-all and end-all of Indo-Pakistan relations. It is the first step but an important step. Therefore, wh'le rejoicing in the majesty of our democratic system which has been upheld both in war and in peace, let us hope that wisdom w'll dawn on the democratically elected leaders of Pakistan indeed elected by adult franchise for the first time in their history. Let us not, therefore, look at this Agreement from a narrow perspective but from a broad vision for the stability and peace and prosperity in this sub-continent.

between India and

Pakistan

[MR. DEPUTY CHAIRMAN in the Chair]

श्री गुणानन्द ठाकुर (बिहार): उपसभापति जी, शिमला समझौते पर पिछले दो दिनों से बात चल रही है। एक से एक बड़े लोग और यहां तक कि प्रधान मंत्री जी ने भी उस पर अपना मंतव्य दिया है। मैं नहीं समझता कि मेरे जैसा साधारण व्यक्ति इस संबंध में क्या कह सकता है, लेकिन मझे एक बात के लिए खडा होना पड़ा है। आज इस सदन में यह प्रस्ताव सबं-सम्मति से होना चाहिए या, लेकिन जनसंघ के भाइयों ने इस को नहीं माना। गोरे साहब ने कहा कि उन में भी मुबुढ़ि ग्रायी है ग्रीर उन को भी सुधरने का मौका दीजिये, तो उसके लिए घभी भी समय था और उस के लिए उनको ग्रगर सुबद्धि ग्रा जाती तो इस सदन में इसका प्रस्ताव सर्वसम्मति सेपास हो जाता और प्रधान मंत्री जी ने जो एति-हासिक काम किया है उस काम के लिए उन को बधाई दी जाती । लेकिन वैसा कुछ नहीं हम्रा। आज सदन में जनसंघ के थोड़े से लोग हैं और इस संबंध में मुझे बहुत कहना नहीं है, लेकिन पूरे देश में, समुचे राष्ट्र में और सारी दनिया में कुछ ऐसे तत्वों को छोड़ कर जो खामखाह इंटरेस्टैंड थें,

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between India and Pakistan

उन को छोड़ कर किसी ने इस का विरोध नहीं किया है. ग्रीर ऐसे लोग भी खुल कर नहीं चुपके चुपके इसके विरोध में रहे। ग्रमरीकन ग्रौर चाइनीज, जिनका ग्रपना निजी स्वायं था, उन्होंने भी चुपके चुपके छिप कर इस समझौते का स्वागत नहीं किया, नहीं तो दुनिया की हर शक्ति ने, हर शान्ति-प्रिय देश ने, हर प्रगतिशील देश ने इस का स्वागत किया है ग्रीर इस लिये स्वागत किया कि शान्ति और यद्ध दोनों ही स्थितियों में श्रीमती इन्दिरा गांधी ने एक शानदार ढंग से इस देश का सही नेतत्व किया है और ग्राज मैं समझता हं कि ये ग्राने वाले समय में एशिया का भीर दुनिया का नेतृत्व करेंगी। स्वाभाविक रूप से इस का स्वागत होना चाहिए था, लेकिन जनसंघ के लिए मझे दया बाती है। मझे उन पर दया इस लिए स्नाती है कि जनसंघ के लोग स्रव समझ रहे हैं कि उनका ग्रस्तित्व ग्रब खत्म हो रहा है। जनसंघ का ग्रस्तित्व ग्रौर पाकिस्तान का कंस्ट्रेशन, दोनों चीजें एक साथ जटी हुई थी। माननीय सदस्यों ने इस बात को कहा और जनसंघ के लोग शायद इस बात को भल गये कि जब शिमला में समझौते की बात चल रही थी तो सारी दनिया के लोग इस बात को महसूस कर रहे थे कि यह ममझीता सफल नहीं होगा। भटटो और इंदिरा जी में कोई एग्रीमेंट होने वाला नहीं है, भारत और पाकिस्तान का कोई एग्रीमेंट होने वाला नहीं है, उम समय धटल विहारी वाजपेयी जी ने कहा था कि प्रधान मंत्री हिम्मत के साथ ग्रागे बढ़ें, सारा देश उन के साथ है । हम जानते हैं और हम ने देखा है. जनसंघ के उस चनाव को भी हम ने देखा है जब बंगला देश के सवाल पर, जब यहां मान्यता देने का प्रक्त उठ रहा था और प्रधान मंत्री कह रहीं थीं कि समय ब्राने पर हम उस को मान्यता देगें तो यही लोग उस को मान्यता दिलाने के लिए अपने सत्याग्रही जेली में भेज रहे थे, यहां तक कि कुछ ऐसे लोग भी थे कि जो भारत और पाक महासंघ की बात भी करते थे, कहीं कहीं के मध्य मंत्री अपनी फीजों को वहां भेज रहे थे इस लिए कि बंगला देश का निर्माण किया जाए. लेकिन जब बंगला देश को आजादी मिली तो वही तत्व पाकिस्तानी एजेंटों को लेकर चनाव में काम कर रहे थे और मजदूरों के बीच प्रचार कर रहे थे यह कि इन्दिरा जी ने एक इस्तामिक देश को खत्म किया है इस लिए उन को बोट न दिया जाय। इस तस्ह का विरोध केवल विरोध करने के लिए है। जब यह किसी काम की करने को कहते हैं कि इस को सरकार पूरा करे तो उस के लिए वह सरकार को गाली देंगे और जब वह काम पूरा कर दिया गया तो उस के लिए रिएक्शनिरियों के साथ मिल कर गाली देंगे, इस तरहकी राजनीति कब तक चलने वाली है, मैं समझ नहीं पा रहा है। ग्राज जनसंघी रामायण की बहुत चर्चा करते हैं, महाभारत की बहुत चर्चा करते हैं। मैं कहना चाहता है कि प्राखिर रामायण का सार क्या है। ग्रगर राम चन्द्र जी के नाम पर इतना मोटा ग्रंथ लिखाजा सकता है और उस की घर घर पूजा हो सकती है तो ग्राप को यह भी जानना चाहिए कि रामचन्द्र जी ने स्वार्थ के वशीभृत हो कर ही रावण का वध किया था। जब उन की पत्नी सीता हरी गयी थी तभी वह लंका का दहन करने गये थे । लेकिन दुनिया में ऐसा कोई उदाहरण नहीं मिला कि किसी ने बिना ग्रपने किसी स्वार्थ के, केवल परोपकार के नाम पर करोडों इंसानों को आजादी दिला कर, रोटी दिला कर उन की समस्या को हल कर दिया हो। ऐसा कोई दूसरा उदाहरण नहीं मिलता। जनसंघ को चाहिये कि इन्दिरा जी के संबंध में वह उससे मोटी रामायण लिखे। लेकिन उन का तो रास्ता दूसरा ही है. तुम कुछ भी करो, हम तो गाली ही देंगे और है वे एक से एक रिएक्शनरी, जो अपने को रिएक्शनरी कहते हैं आज उस में हैं। स्नाज देश ने बता दिया है कि वे क्या है और कितने लोग है ग्राज इस के विरोध में सारे देण में। तो जनसंघ के भाइयों का यह हाल है। इसरे आचार्य कृपलानी हैं। आगे नाथ न पीछे पगड़ा। ग्रीर तीसरे हैं राजनारायण । इन के ग्रलावा सारे देश में कोई भी विरोध में नहीं। सब से वडी खणी की बात तो यह है कि हमारे सेंडीकेट के भाई भी इस के समर्थन में हैं. भीर वे इसका स्वागत करते हैं। स्वतन्त्र पार्टी के लोग भी इस के समर्थन में हैं और कम्यनिस्ट पार्टी की बात तो छोडिये । तो सारे देश में यह तीन लोग हैं इसके विरोध में। तो हम समझते हैं कि इतना बडा समर्थन ब्राज तक किसी सवाल पर इस देश में किसी को नहीं मिला है।

फिर कहते क्या है कि इन्दिरा गांधी ने कैसे यकायक यह कर दिया ? रूम के इशारे पर कर दिया ? श्रायद इतने दिनों की राजनीति में आपने श्रीमती गांधी को परखने की कोशिश नहीं की। हमें याद है कि लोक सभा श्री गुणानन्द ठाक्री

में तमाम विरोधी दल के लोग कहते थे कि प्रिवी पर्स के बाद चलो चुनाव लड़ो। जनसंघ यह कहता है कि रैफरैंडम करो । कहते हैं कि पालियामेंट से पूछा क्यों नहीं ? ग्ररे, पालियामेंट के सामने प्रस्ताव रखा हम्रा है, हिम्मत है उसको रिजेक्ट कर दीजिये. एग्रीमेंट फेल हो जायेगा, पालियामेंट को भंग करो, चलो चनाव के मैदान में । जब पालियामेंट भंग हुई थी तो एक एक नेता राष्ट्रपति के यहां पहुंच गये थे कि इंदिरा गांधी ने अवैधानिक काम किया है। जब कि इनकी विरोध की प्रवृत्ति ही बन गई हो, विरोध की एक ग्रादत बन गई हो तो फिर इसका तो कोई इलाज नहीं है। कुछ लोग इसमें ही बड़ी जान समझते हैं कि हम एक सिम्बल ग्राफ ग्रपोजीशन है। सिम्बल हैं तो ठीक है सिम्बल ग्राप रहिये लेकिन भटटो के वकील न बनिये. उनकी बकालत न कीजिये, भट्टो साहब भी आपको वकील नहीं बनायेंगे ।

कहते हैं कि देश को "सेल आउट" कर दिया। हसी श्राती है, क्या सेल आउट पर दिया ? आपने क्या ला कर के रखा था कि उसकी सेल घाउट कर दिया गया है। तो इस दिष्टकोण से बाते करते हैं। उप-सभापति जी, खैर इसकी जाने दीजिये । मैं कहना चाहंगा कि शिमला समझीते में तीन-चार बातोंका बहा विश्वास दिलाया गया है। छोटे छोटे पडोसी मल्कों में, चाडे वह नेपाल हो, या बर्मा हो, या लंका हो, या इंडोनीशिया हो, जो छोटे छोटे राष्ट्र हैं उन देशों में चीन के लोग, अमेरिका के लोग इस बात का बड़े जोरों से प्रचार करते थे कि हिन्दुस्तान छोटे मुल्कों को, अपने पडोसियों की अशान्तिपूर्वक नहीं रहने देना चाहता है। ब्राज जिमला समझौते के बाद यह बात धौर स्पष्ट हो गई कि हिन्दस्तान इस बात में विश्वास करता द्याया है और करता रहेगा कि लिव एंड लेट लिब, जीयो ग्रौर जीने दो । इसलिये ग्राज ऐसे तत्वों की फछ भी हरकत चल नहीं पा रही है। जितने छोटे छोटे राष्ट हैं तमाम राष्टों ने शिमला समझौते से पहले और समझौते के समय इस बात की कामना की थी कि शिमला में प्रधान मंत्री इन्दिरा गांधी की और श्री भट्टों की वार्ता सफल हो और जब समझौता हुआ, एग्रीमें ट हुआ, तो तमाम राष्ट्रों ने इसका स्वागत किया सिवाय एक दो को छोड़ कर के। तो भ्राज इन लोगों की बातों से कुछ होने जाने को नहीं है। देश के सामने इस संबंध में जनसंघ का सर्टीफिकेट लेकर के श्रीमती इन्दिरा गांधी चलें श्रीर कांग्रेस पार्टी चले यह कोई श्रच्छा नहीं लगता है, जनसंघ श्रपना सर्टीफिकेट अपने पास ही रखें श्रीर जनता को इस बात को कहे, जनता खुद इनकी दवा कर देगी।

श्रीमन्, ग्रमली बात यह है कि बाज काश्मीर का सवाल है। काश्मीर के संबंध में यह लोग कहते हैं कि साहब पैकेज डील क्यों नहीं किया, पैकेज डील करते और सब सवाल हल कर लेते। क्या कहा जाय। भट्टो वेचारा हार कर आया था, उसके दिमाग में इतना बड़ा परिवर्तन हुमा-विदेश मंत्री जी यहां बैठे हुये हैं उनको राष्ट्रसंघ में उसने कूत्ता कहा था, डाग कहा था, जो कि ग्राकाश पर धम रहा था, राकेट पर धम रहा था, जो भट्टो दिल्ली पर शासन करने का सपना देख रहा था. वह भट्टो इन्दिरा गांधी को कहता है -- आई एम इंटायरली इन योर हैंड, तो ग्रीर क्या चाहते हैं, क्या ग्रीर कहलाना चाहते थे भट्टो से यह बात समझ में नहीं ब्राती है। ब्राज काश्मीर के संबंध में कहते हैं कि काश्मीर पर बहत पैसा खर्च कर के यह कर ली, आप अरबों करोड़ीं सब कुछ खर्च कर सकते हैं लेकिन काश्मीर जो है वह है, काण्मीर कुछ और है और जो काण्मीर है वह काण्मीर ग्रापका है, ग्रापने देख लिया, य० एन० ग्रो० को भी देखा, आपने दूसरों को भी देखा। वो प्रधान मंत्री जी ने अच्छा कदम उठाया है। ग्राज काश्मीर के मामले में भी वह रास्ता साफ करने जा रही है। बार बार मैं नहीं दोह-राना चाहता हं। लेकिन जनसंघ के लोगों ने बीच में हस्तक्षेप करके कहा कि आप बडा टाल क्लेम कर रही है। स्राज तक किसी कांग्रेस पार्टी के सदस्य ने, यहां तक कि प्रधान मंत्री ने, कभी नहीं कहा कि हमने बहुत वडा बाघ मारा है, हमको इनाम मिलना चाहिए। दिस इज अ बिगनिग ।

एक बात में ग्रंत में कहना चाहता हूं। इस देश ने श्रीमती गांधी पर पूर्ण भरोसा किया है। उनमें 2 बड़ी खूबियां हैं—उन्हें न कोई डरा सकता है, उन्हें न कोई ठग सकता है। अगर भूट्टो साहब में बड़ी चालाकी हो, होणियारी का दावा हो, तो इस देश की जनता को भी अपने प्रधान मंत्री पर बड़ा विश्वास है कि उन्हें भी कोई ठग नहीं सकता, न कोई धमका सकता है, डरा सकता

है, उसका भी ग्रंजाम देख लिया है भीर शायद दनिया में पहली मिसाल है जब कोई देश युद्ध में फंसा हो तो उसका प्रधान मंत्री खले ग्राकाण में, खले मैदान में, लाखों लाख जनता के बीच आहवान करता है ग्रीर जनता को उपने जो प्रतिज्ञा की हो, उसको पूरा किया हो। इसलिए यहां पर जमीन लेने देने की मामली सी बात है। मैं चनौती के साथ कहना चाहता हूं कि क्या कमी श्रीमती गांधी ने कहा था कि हम पाकिस्तान को खत्म कर देंगे । गोरे साहब बड़े बुजुर्ग है, उन्होंने कहा पालियामेंट से रैटिफिकेशन होना चाहिए। हम पुछते हैं, पालियामेंट से रैटिफिकेशन का सवाल कहां ग्राता है ? संविधान में सरकार के पाम एक्जीक्यटिव पावर है और फिर पालियामेंट के सामने यह प्रस्ताव श्राया है। सारी दूनिया ने इसका स्वागत किया है, सारे देश ने स्वागत किया है, हर तबके के लोगों ने स्वागत किया है बाज भी मैं प्रार्थना करंगा-कृपलानी जी न यहां हैं न वहां हैं --लेकिन जनसंघ के भाइयों से कहंगा कि ब्राप जा रहे हैं, ब्राप ब्राज की परिस्थित में, इस वीसवीं जताब्दी में, बाज के समय में टिक नहीं पाश्रोगे. प्रापकी बात को मुनने बाला कोई नहीं है । ग्राप भी इसका स्वागत करके एक वडी राष्ट्र भक्ति का परिचय दें । इससे दूसरा अच्छा मौका नहीं मिलेगा।

JAIRAMDAS DAULATRAM (Nominated): Sir, I do not often take the time of the House. But on this occasion I think it will not be proper for me to be silent. I want to make no debating points on this occasion. I want to place before the House certain fundamental considerations which should guide our attitude with regard to the Simla Agreement. It is not correct and it is not doing justice to the Agreement, it is not doing justice to ourselves and the country, if we considered the Simla Agreement as an isolated event, as an isolated document, to be separaconsidered. tely The Simla Agreement must be viewed in a larger perspective. The Simla Agreement lias arisen out of the csease-fire, ordered unilaterally. The ceasefire has from a combat between Indian and Pakistani forces. That combat arose out of

And one of the major in Bangla Desh. consequences of that development was the outflow of a crore of men into our country, and we were faced with a certain difficult situation. I am not one of those who held that our army intervened for the liberation of Bangla Desh. I hold the view that our army was forced to intervene to remove the cause which resulted in the outflow of a crore of foreigners or people belonging to another country into our country raising many vital issues and raising many burdens on our country. That was the reason why we intervened. This had led to the combat and this had led to the ceasefire and them to the Simla Agreement. We must view this matter, therefore, in a larger perspective and while I am addressing the House I am largely addressing the Opposition and when I am addressing the Opposition, I am not appealing to them or talking to them as members of certain Parties. I want to talk to them as fellow Indians and fellow Members of Parliament— Parliament which has to take charge of the country's fortunes in the coming future. As fellow Indians and responsible for the governance of the country, let us see what is before our eyes. I do not see Pakistan or Pakistani Army before my eyes. something else before my eyes. I saw that just before Pakistani Army invaded Bangla What 1 saw was that as a result of elections to the Lok Sabha, the masses rose to a new awakening and the masses spoke and the masses acted and this awakening of the masses gave rise to certain problems for the Government. Twenty-five years have passed after we got Swaraj. I am one of the creatures of the Gandhian movement. Gandhiii told us repeatedly and he wrote repeatedly that "I am talking of Swaraj in terms of the masses." "In terms of the masses" means in terms of the welfare of the masses. At the end of 25 years the awakened masses find that ii has become a swaraj not for the welfare of the masses largely, but it has resulted

[Shn Jauamdas Daulatram] largely in the welfare of the classes. The masses today are awake. They were awakened by the Gandhian mass movement. They are not only awake, but they are conscious of their poverty, backwardness and their urge to satisfy some basic needs. They started using more and more radios, newspapers and other media. These masses have get the political power of the vote and they can exercise that political power and make and if necessary, unmake governments. These masses, as a result of Gandhian movement subsequent developments, have get the power of action. In the big industrial towns they can bring life to a standstill, if they want to. And in rural areas, by refusing to produce food-grains in the fields, they can strave the whole country. There are many other actions they can take. This is the position to which we have to attend to, as Parliament and as Indians. This mass awakening swung the Prime Minister into power. But it is not only that the Prime Minister who was swung into power, but these awakened masses desire certain things to be done for them. We have to deal with their power to act. Can we now d'scharge those responsibilities if we have a relationship of continuous tension with our neighbours? That is the issue before us. It is this issue which has to guide not only this simple Simla Agreement which is a mere beginning, of the coming talk, that we are jioing to have hereafter. We are facing a time when many discussions may have to take place. We may be able to solve the disputes, or we may not be able to solve the disputes. Are we going to be driven into a running race for arms either by diversion of our energy and money and manpower for production of arms or by being dependent upon foreign powers for our defence. There is no doubt that we have to be self-sufficient for defence. But, are we going to increase our difficulties? We have to be aware of the failure of talks

and we have to be prepared for the consequences also. But, we must make a genuine effort to create conditions when the Government and this Parliament which is governing the Government is able to do something for these awakened masses who today are prepared to take action for their rights. That is the challenge which we have got to face and 1 am, therefore, appealing to the Members of the opposition parties not as parties, but I am appealing to the Indian within them and asking the Indian within them whether the situation which faces us and them does not require a change in the attitude with regard to the relations with the neighbouring countries in our own interest, in our own national interest.

I issued a public statement recently. You are talking about Thaiparkar border areas in Sind. It was a mishap not to have secured that area in 1947 when partition took place. It is not correct, as some people hold that the Tharparkar district, as a whole, was a Hindu majority, district, the 1941 census was the basis of partition. In the district there was a smail Muslim majority. It could not be treated as a Hindu majority district. But the border tehsils were a Hindu-majority area where the Muslims were a small minority. The Census of 1941 may be consulted and it will show this. I had suggested that the border Hindu areas at that time might be attached to Rajasthan just as Sylhet was added to East Bengal. But that was not finally agreed to. There was resistance and it could not be done. So in 1947, that area became a part of Pakistan. Now, this war was not fought for the purpose of conquering Pakistan. Our Army entered there because it had to go theie in view of the developments when the fight was going on in Bangla Desh. Therefore, what I was saying was this that the Prime Minister, in spite of my wish that this area

handling over this area earlier, some six months earlier than otherwise, because the return of this area was inevitable, just as the return of the area taken over in Punjab by Pakistan was inevitable. It is a question of a few months here or there, the area had to be returned, because it was not a part of our country in 1947. Now, why was it done now ? Wliat was Mr. Bhutto otherwise taking to Pakistan? What kind of an agreement was he to sell to his people in Pakistan? All that he had to say was that there would be no war between India and Pakistan, that Pakistan will not fight India. That is Clause 1, Clause 2 is that Pakistan will only talk with India and settle dispute with India and through nobody else. We returned the occupied area earlier because, it was our idea to work for a settlement with Pakistan for durable and enduring peace, in our own interest, peace in our own national interest and the return of the occupied area earlier would enable Bhutto to commit Pakistan to the Simla Agreement. And, when I am talking of enduring peace, I am looking forward to the kind of peace between the USA and Canada, between Norway and Sweden, or between Switzerland and the rest of the world. I am not talking of peace which is only transitory and uncertain, but dependable and durable peace. Therefore, we should view this matter as Indians and not as Jana Sangh Party members or mem -bsrs of any other party. As a matter of fact, if my friends do not mind my saving so and I am saving it with all humility— that the Jana Sangh has not raised its stature before the world. You see the manner in wliich thay have acted. They are all my friends and some of them are my relations also. Mr. Lai K. Advani is my relation, many Members may not know that and I call them as my friends. Now, can I imagine tomorrow a situation in which the Leadet of the Opposition in the British

should have been with us, had acted wisely in | Parliament goes to Northern Ireland and sit in 'dharna' there because the British Government may want to transfer Northern Ireland to Iceland? What would the world think of it? Can I imagine the Leader of the Opposition in the American Congress going to Korea or elsewhere and sit in 'dharna'? You cannot stay in the occupied area because the moment the Pakistan army comes there you have to come back. So, this is not the way in which any party should function. Minority has to be a minority and may fight constitutionally. Minority has to accept the democratic ways. The majority decides and the minority, for the time being, submits to it. It may cultivate opinion and become the majority But, this kind of demonstration, this kind of leading processions, dharnas etc. are not, in my opinion, dignified for them. The world is looking at us today. The world is looking at India and the Indian Parliament...(Time bell rings) My appeal to you is: Kindly act as Indians first and as Indians last. We have got a challenge to face today which we must face and deal with...(Interruptions)

> I know that Bhutto is, as I call him, one of the most mercurial politicians in his country, in the sub-continent, and possibly in Asia. He is meicurial. You cannot fix him up anywhere. And I have mentioned this to the Prime Minister that he is one of the most mercurial politicians. But we have to deal with him, because today there is nobody else in Pakistan, with whom to deal. He has to some extent been able to hold the five units together,, Baluchistan, Frontier Province, Punjab, Sindh and Azad Kashmir. He is trying somehow to control the situation. If we have to deal with Pakistan, we have todeal with him and deal with him with open eyes, being aware that what he says may not actually happen. In my opinion, it is the people of Pakistan who have to decide to be at peace with the people of

[Shri Jairamdas Daiilatram] Iadia. It is not the Government, the Government there must be influenced by the people...

MR. DEPUTY CHAIRMAN: You must wind up.

SHRI JAIRAMDAS DAULATRAM: I am not taking more time. It is my appeal to ths Members of the Opposition not to carry on this agitation for months together. After all, the talks have yet to take place and they are as much responsible as anybody else for India's future. Let us face the internal challenge as Indians.

MR. DEPUTY CHAIRMAN: Mr. Chinai.

SHRIBABUBHAI M. CHINAI (Maharashtra): Mr. Deputy Chairman, Sir, I am thankful to you for giving me five minutes to express my views on this very important matter. I have been listening to the debate in this House for the last two days. I have found an overwhelming support of this Agreement.

We must not lose sight of the fact that this war with Pakistan was not at our pleasure. It was forced on us in order to, liberate the people who were attached by Pakistan. We liberated them. Those who fled to our country were about a crore of people. At least I was one of them who beluved that they will never go back to Bangla Dosh. But I heard the Prime Minister say in this House and on every other platform that she would see that these people go back to Bangla Desh. This is her victory. This was her achievement. And I am glad she could do it.

The second part of it was that she has always been saying that we will square up with Pakistan, we do not want any third party in it. She stuck to it. United

Nations and other Big Powers wanted to interfere with it. She said: Nothing doing. Even China and the United States wanted to do it: She said: Nothing doing. The United States uesd gunboat diplomacy. She said: Nothing doing. And ultimately it was between India and Pakistan, and we arrived at this settlement.

Much has been made about giving away a part of the land of West Pakistan which we kept. I do not understand why we aie doing this, because, to my mind our attack on the west was just to see that we get more chance to do what we were planning on the eastern side and see that Bangla Desh can be freed.

But coming to the main point of my observations, Sir, I would say that we want peace for ourselves, we want peace for Pakistan and we want peace for Bangla Desh. I do not want to say what they should do. I want to say something to our own Government, to our own people: why we want peace, We want to establish peace for the uplift of the millions of the people of this counti y who are downtrodden even though we have independence for the last twenty-five years. Unless we have peace we cannot direct all our energies to the uplift of our people. Therefore, I much more welcome this Agreement so that all our energies can be spent for the good of the people of this country. I wish the younger generation also who will be coniing up now will take this hint and cooperate with the Government so that those who are coming up will also te tertfited and those who are there will also be benefited. Sir, 1 am thankful to you, I have made my point.

Much has been said—and it is rot my desire to repeat—and, therefore, 1 rn winding up my speech with only one thirg and it is this: Whatever has been done is good but I also hope that it would have teen

far better if this House was taken into confidence first and then the President's assent taken. Why? That would not hive made any difference to the Government which has such a massive mandate, the majority of their own party and also the overwhelming support in this House. There would not have been any difficulty for the Government to get this Agreement through both the Houses. I wish in future at least Parliament will be taken into confidence first and then the President's assent taken. That would be dignified and in keeping with the practice of all the Parliaments in the world. Thank you.

MR. DEPUTY CHAIRMAN: Mr. Papi Reddi, two minutes

SHRI PAPI REDDI (Andhra Pradesh): Standing itself takes two minutes.

Sir. having heard the debate yesterday and today, I feel that the Agreement has the aspects of both a triumph and a tragedy. Tragedy in the sense that some of the pessimists amongst ourselves...

MR. DEPUTY CHAIRMAN: Please come to the mike.

SHRI PAPI REDDI :...have magnified the tragedy portion of it and minimised the triumph portion of it. But fortunately I am glad to say I whole heartedly support the Agreement and accaJa'm the success at Simla. But then it is high time the Prime Minister also dealt with the other problems of the nation.

MR. DEPUTY CHAIRMAN: Please con; to the front because the Reporters will not be able to hear.

SHRI PAPI REDDI: As in Simla I wish our Prime Minister deals with the other smaller problems of the nation like the Burma refugees and Ceylon repatriates by b»lateral talks with those Governments.

For the success of this summit I would like to congratulate the advisers who advised the Prime Minister, Mr. Piloo Mody who has been keeping Mr. Bhutto in good spirits all the time and, finally giving the devil its due, Mr. Bhutto also.

between India and

Pakistan

SHRI BHUPESH GUPTA: Why Mr. Piloo Mody?

SHRI PAPI REDDY: He was responsible for keeping Mr. Bhutto in good spirits.

AN HON. MEMBER: Indian or imported.

MR. DEPUTY CHAIRMAN: I think that will do.

SHRI PAPI REDDY: Then, Sir...

MR. DEPUTY CHAIRMAN: Please wind up now.

SHRI PAPI REDDI: Sir, you have given me only two minutes. I would say only one thing.

Now we should be careful about our socalled friends who are getting closer to the Prime Minister becase a new era has started in the world, that is, what is called the Sadat Era

It is high time because all these years we have been hearing about the cartographic errors by our filends the Russians. This has become a chronic disease and so far they have been trying to sell our land in this way. Yesterday, one of our friends...

MR. DEPUTY CHAIRMAN: That will do.

SHRI PAPI REDDY: Thank you.

MR. DEPUTY CHAIRMAN: The Minister.

श्री नागेश्वर प्रसाद शाही: यह तो बड़ा महत्वपूर्ण विषय है, इस पर हम लोगों को भी मौका मिलना चाहिये।

श्री उपसभापति : ग्रापकी पार्टी के बोल चुके हैं ।

श्री नागेश्वर प्रसाद शाही: वह तो ठीक है लेकिन इसमें पार्टी का कोई प्रश्न नहीं है । ऐसे महत्वपूर्ण विषय गर पार्टी का सवाल नहीं है । और विजनेस कमेटी ने भी तय किया है कि 6 बजे के बाद सदन बैठेगा।

श्री सभापति : ठीक है, घापकी पार्टी के बोल चुके हैं।

श्री एन० एव० कुम्मारे (महाराष्ट्र) : डिप्टी वेयरमैन साहब, मैं एक ही बात करूंगा, एक मिनट ही लंगा ।

मैं शिमला समझौते का स्वागत करता हं, मैं रिपब्लि-कन पार्टी की ग्रोर से इस समझौते का स्वागत करता है, मैं देश के नंगे, भखे, दरिद्र लोगों की ओर से इस समझौते का स्वागत करता हं। इससे सबसे ज्यादा खन्नी इन्हीं लोगों को हुई है, इन बेचारों की हालत ग्राज पच्चीस साल के बाद भी वैसी ही है जैसी कि पहले थी, उन लोगों के दिलों में एक नई उम्मीद पैदा हो गई है, जिन कारणों से हमारी प्रगति में रोकचाम आ गई है तथा जिस कारण-वश हमारी ग्राज यह हालत बनी है, वह कारण हिन्द्स्तान ग्रीर पाकिस्तान के बीच में होने वाली लड़ाई थी। लड़ाई के बीच में कौन पीसा जाता है ? लड़ाई के बीच में सबसे नीचे का गरीब ब्रादमी पीसा जाता है श्रीर इसलिये आज हम बड़ी उम्मीद के साथ यह कहते हैं कि शान्ति की दृष्टि से यह जो कदम बढ़ाया गया है, ग्रावश्यक कदम है। शान्ति की दृष्टि से ग्रागे जो वार्ता-लाप होगा हमारे लीडरिशप, डिप्लोमेसी और स्टेटमैनिशिप कसौटी पर उतरेगी। मुझे विश्वास है कि हमारा कदम शान्ति की दृष्टि से बढ़ता रहेगा।

 $\begin{array}{ll} MR. \ DEPUTY \ CHAIRMAN & : Sardar \\ Swaran \ Singh. \end{array}$

श्री नागेश्वर प्रसाद शाही: उपसमापित महोदय, हमें मौका दें। यह बहुत अनुचित बात है। आप समय एलाट करने में पक्षपात करते हैं, इंसाफ नहीं करते।

श्री उपसमापति : बैठ जाइये ग्राप ।

श्री नागेश्वर प्रसाद शाहो : ग्राप समय एलाट करने में पक्षपात करते हैं, इंसाफ नहीं करते, श्रनुचित बात है।

श्री उपसमापति : कोई पक्षपात नहीं है, ग्राप वैठिये ।

श्री नागेश्वर प्रसाद शाही : बिलकुल पक्षपात है मैं इसको बर्दाश्त करना नहीं चाहता।

एक माननीय सदस्य : ग्राप चले जाइये।

श्री नागेश्वर प्रसाद शाही: मुझे जाने की बात मत कहो। मैं दलालों के कहने पर सदन से जाता नहीं। मैं जानता हूं अपनी बात कहना। कह दिया कि जाओ।

SARDAR SWARAN SINGH,: Mr. Deputy Chairman, Sir, I am extremely grateful to the lion. Members who have participated in this debate. It is a unique occasion in the sense that as many as 34 Members have participated in this debate. The quorum is only 24; so it is much more than the normal quorum. Then again there was massive support to the Simla Agreement by as many as six parties which sit in opposition to us. Their spokesmen have supported the Simla Agreement, the strength behind it and the objectives that are sought to be achieved. I would not like on such an occasion to introduce any heat in my reply and I will try to be as brief as possible. There are several reasons why it is possible for me to be brief. For one thing the opposition from certain hon. Members has been, if I may say so, more subdued and then the points that were raised by sonic hon. Members who criticised the Simla Agreement and put forward their own viewpoints have been very amply replied to by several hon. Members from this side as well as from the opposition benches. Prime Minister's intervention raised the level of the debate, and in all humility I would like to pay a tribute to this august House for fielding some of the important Members. And generally the level of the debate, if I may say, has been very high, and I am grateful to the hon. Members. If I may say, this gives us greater strength to be able to take further step for implementing this Agreement. The support of Parliament—we are at the final stage now-will go a long way in telling the whole world that the entire country

is behind the Agreement. And this will enhance our abilty and our capacity to take follow-up action in a purposeful manner, and will further enhance the prestige of our country. I have no hesitation in saying that this Agreement has been universally hailed throughout the world, and by all parties in the world. It is not only the Governments of those countries, but even those who are opposed to Governments in other countries, they have also hailed this Agreement.

I would like also to take a somewhat charitable view of the critics who have put forward their viewpoint in this House. I have carefully tried to understand as to what is the real thing that appears to be bothering them and what are the essentials of this Agreement about which they feel worried. After very carefully listening to the arguments and suggestions, I have no hesitation in saying that we don't adopt this attitude that no one has got the right to criticise us or criticise the Agreement. This is part of democracy and we welcome it, and I would like to assure Mr. Goray that that is not the spirit in which we approach this problem. In a democratic setup it is our duty to listen to the Opposition point of view and also try to benefit if there is any benefit that we can derive. If some of the hon. Members on this side used rather strong words, they were rather feeble as compared to the exhibitionist attitude that was adopted by a certain party, not only in this House but in the other House also. It was not that we were not prepared to listen to any points that might be urged. But this type of attitude which the entire House would agree is not consistent with the smooth functioning of democracy, is something which did enrage some of the hon. Members. In spite of that, the counterattack has been comparatively mild, and therefore there can be no reasonable grouse on this score. 8 R.S.S./72—9

Sir, after a careful consideration of the various points put forward by way of criticism, I can say that anything that is contained in this Agreement is not objected to, and I would like to repeat that all the clauses in the Agreement and the essentials of the Agreement are not being objected to. That does not appear to be the central point in the criticism. The criticism is only this that they have fears that what has been agreed upon may not be im plemented.

DR. BHAI MAHAVIR (Delhi): Not only that.

SHRI LAL K. ADVANI: Kashmir.

SARDAR SWARAN SINGH: Now I will come to that. Be a little patient. I will try to enunciate as to what are the points about which there is agreement Can there be any disagreement that all. differences should be settled by peaceful means? whatsoever. Can there be any disagreement that this peaceful settlement should be through bilateral negotiations? No dissent. Now, can there be any disagreement on the point that neither

side shall unilaterally alter the 6 P. M. situation? There is no dissent.

Both sides shall prevent the organisation, assistance or encouragement of any acts detrimental to the maintenance of peaceful and harmonious relations. No dissent. Both sides agree that they have a commitment to peaceful coexistence, respect for each other's territorial integrity and sovereignty and non-interference in each other's internal affairs, no one can object and no one has objected. Then, the basic issues and causes of conflict which have bedevilled the relations between the two countries for the last 25 years shall be resolved by peaceful means. There is no dissent. They shall always respect each other's national unity, territorial integrity.

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[Sardar Singh] Swaran stick to it? This is the argument. Now, if the matters. Head of the Government of a country enters into an agreement, signs that agreement and then also gets it ratified by his own Parliament by an overwhelming majority, by near-unanimity, then it is not an individual act. It is an act which binds the country, binds the people of that country. The moral approval of the people of Pakistan has been obtained by President Bhutto. I am mentioning this bscause some rem?rks unfortunately were made by an lion. Member sitting over there. Mr. Sen Gupta, in which he tried to ask: who is this Mr. Bhutto? What did he do in 1965? What did he do at the time of the Tashkent declaration? He may have done many thighs. [am not an apologist for him. It is for him to defend himself in his own country and if there are critics then it is for him to answer those criticisms, but here he has entered into this Agreement as the President of Pakistan. As President he has been inducted into that because he commands overwhelming majority in the Pakistan National Assembly. The elections were conducted not by Mr. Bhutto, but by the military regime against whom every day President Bhutto is making statements which are not very flattering to the erstwhile military regime, including to the ex-President General Yahva Khan. So, we are dealing with Mr. Bhutto who represents the mamority opinion in Pakistan, who is the President of Pakistan and who has got this Agreement approved by his Parliament, a democratically elected Parliament.

^rrieise do you want? I am not at all

politic.il concerned with the earlier history of Mr. independence and sovereign equality. How Bhutto. In fact, if you ask me, perhaps I no can there by any objection? There is none. other Indian knows Mr. Bhutto more I than I What is then objected to and what is the do. I have dealt with him on numerous essence of their argument is that although the occasions, in bilateral talks, international Pakistan President has said that there should talks, talks in other capitals, in New York, in be settlement by peaceful means or there London, in Dacca, in Karachi, in Islamabad, should be bilateral and mutual agreement in in Delhi and Calcutta. There are so many order to arrive at a settlement, is he likely to places where we have discussed several

> SHRI BHUPESH GUPTA: It is not necessary to go into that subject.

> SARDAR SWARAN SINGH: Mr. Bhupesh Gupta, I know your views on this, but there are people sitting behind you who are doubters and also on your side, Mr. Sen Gupta. In fact, I was amazed when he used this type of language.

> DR. BHAI MAHAVIR: Do you remember what he said some time back in the UN?

> SARDAR SWARAN SINGH: I am greatful to Dr. Bhai Mahavir, but I do not require his protection for that.

> DR. BHAI MAHAVIR: It is a waste of protection.

SARDAR SWARAN SINGH: I Thought "Bhai" was a soft word, but he has become unnecessarily militant. I am saving (hat we are dealing with the Head of a Government who has got this Agreement approved by Parliament. Should we proceed on the basis that person who signed the Agreement, notwithstanding the approval of the Pakistan Parliament, and his own personal history should be the guiding factor for us for judging the possibility or lack of possibility of implementation of this agreement? 1 would plead with the hon. Members that ihis is not the way to have an approach to an international agreement. International agreements have a certain sanctity and the hon. Members must be aware that even when Governments have

changed, not even by constitutional means, the first declaration that is made by any new Government who style themselves as a revolutionary Government. perhaps the first announcement on the radio, is that "we will abide by the international agreements entered into by the earlier Government." This is something which does not depend on individuals, does not depend on the case history of any individual who may be signing the Agreement. It binds the country, it binds the people. Therefore, we should view it in that context.

Then again, is there anything in this agreement which, having been approved...

SHRI N. G. GORAY: May I put you a question?

SARDAR SWARAN SINGH: You note down your questions. You may also have this practice. Is there anything which would be repugnant to the normal thinking of the people of Pakistan? there anything in this Agreement which would not be liked by the people of India ? That is a certain guarantee to which we If the agreement gives an impression to the people of Pakistan that it is something which is unjust to them or if it gives an impression to our people that it is unjust to India, then also there is an inherent weakness in it, and history is replete with such instances where countries who were in a dominent position dictated treaties, i What was the fate of those treaties ? The world knows that at that time they might I have been satisfied with obtaining the signa-ture on a piece of paper on a document which they thought served their interests! and that perhaps it would serve their interests for all time to come. But what is I the judgment of history in such cases ? ' They have not proved to be durable. In I fact they lay the basis for eruption of fresh trouble, fresh conflict and fresh misunderstanding which ultimately again develop

into conflicts. Therefore, the important thing in this connection is, as was pointed out by my friend, Shri Nawal Kishore, opposite that we did not sit in this summit as conquerors or as those who had obtained a decisive military gain or military victory. Of course that fact is there and even if you do not tomtom or announce it, everybody knows that. But what should be the approach? Some people say, "You were in a position to dictate terms, why did you not dictate terms ?" We did not want to dictate terms, I want to be quite clear. We were in search of not only durable peace but a just peace, and where just peace is involved there is always an element which we have to take into consideration the reactions of what we decide upon the people of the other country and our own people. Our predominant consideration was the effect of this agreement on our own people because it is our basic duty to see that our own interests, our counlry"s own interests are safeguarded. At the same time if while adhering to this basic consideration we can also arrive at an agreement which gives satisfaction to the people in the neighbouring country, that is worth pursuing and trying. And this is what we have to tried to achieve in this agreement.

Then, Sir, u hat has been the thrust of the Criticism? It is not that anybody is opposed to the Agreement in principle but that there is little likelihood of it being implemented. This was the main point that was urged. And it was a very interesting spectacle that a great deal of reseatch was done in culling out sentences from President Bhuiio's speech, and they were quoted in a veiy selected manner. And I have no intention to quote other paragraphs because I presume that the hon. Member who has taken such pains to select three or four sentences and omitted completely what followed or what preceded those few sentences, when he goes back and studies them again and again as Shri Gorey

[Sardar Swaran Singh] done—I am sure—he | will be convinced that the basic agreement which was signed by President Bhutto has not been departed from in his speech, if you take the speech as a whole. If you point out this sentence or that sentence, other sentences can be pointed out, but I have no intention to do that because that will be a public document. And when the records of the discussion appear in print, then certainly people can judge as to what he has said or what he did not say. It is not for me to defend President Bhutto's position. I do not accept that everything that he has said is even entirely consistent with the Agreement. There are parts in his statement which cannot be fully understood in terms of this Agreement. But if you take the speech as a whole, 1 find that basically he has tried to stick to the basic elements of the Agreement, although being a great speaker an electric speaker, he has on many occasions used language of overstating the case or understating the case but the essential thing, I think, has not been departed from in his speech.

Then the main point that was said was about Jammu and Kashmir. Now, what is there in this Agreement which, to the slightest degree, compromises our stand that Jammu and Kashmir is an integral part of India? I claim that there is not a single word in this Agreement which to the slightest degree compromises our stand on that.

DR. BHAI MAHAVIR : The words 'final agreement'.

SARDAR SWARAN SINGH: Now, a great deal of research appears to have been done by the hon. Member on this. (Interruptions) Listen, do not be in a hurry now. What have we said in this Agreement? The words are 'final settlement of Jammu and Kashmit.' Now, for one thing, we have not used the word 'dispute'. Then, I put it in all earnestness to all those who are

critics because no one else has got this doubt in his mind—I put it to the critics— Is there nothing to be settled about Jammu and Kashmir? Many things have to be settled. (*Interruptions*) Please. Then, is that outside Kashmir?

between India and

Pakistan

SHRI LAL K. ADVANI : Pakistan's occupation...

SARDAR SWARAN SINGH: Therefore, there is something to be settled. Why do you say that nothing is to be settled!?

DR. BHAI MAHAVIR : Say that. I did not mean that.

SARDAR SWARAN SINGH: Why do you say you do not mean that?

DR. BHAI MAHAVIR : Say, that we welcome it.

SARDAR SWARAN SINGH: I do n ot want your welcome. I would start...

(Interruptions)

The main point is, why is this *tamasha* being carried on by means of these demonstrations in the House, and those demonstrators—these great conquerors going into that territory, some one going to Gadra and...

SHRI BHUPESH GUPTA : He is going.

SARDAR SWARAN SINGH .. the Maharani Saheba has gone. And what was most amusing is that Mr. Joshi from Maharash:ra has gone to Punjba across Gurdaspur as if we do not know what is happening in Gurdaspur and Shakargarh. You see, even after losing this debate this is the respect for democracy which this party has. They carried on a big debate here. Then Mr. Joshi goes to Amritsai, addresses some of his followers who are gieally worried because most of them are commercial people. They are looking forward to a

period of relaxation of tension. They want to have trade with the Lahore people. But Mr. Joshi goes there, makes a speech that Sardar Swaran Singh and the Prime Minister should resign because they have indulged in a sellout of India. I am amazed that thdy are so isolated from the people that th3y cannot understand even what is in the interests of the people. When the guns are pointed, when the border areas are bombed and when people die, it is not Joshis or Atal Beharis who go there, it is the great Punjabis who face all that. At that time they come to Delhi and want to live here. Now they go to Shakargarh. What is Mr. Joshi doing in Shakargarh? It is amazing that now he is leading the brave Jana Sangh volunteers to Shakar -gath. I bow before their bravery if this is bravery

DR. BHAI MAHAVIR: What a standard of speech from the Foreign Minister

सरदार स्वर्ण सिंह: यह ग्राप की समझ में नहीं ग्रायेगा ।

DR. BHAI MAHAB1R: You are raising the level of the debate.

SHRI BHUPESH GUPTA: You have not referred to the Joan of Arc from Gwalior.

SARDAR SWARAN SINGH: I wanted to be a little chivalrous.

SHRI PITAMBER DAS: Mt. Vice-Chairman, I presume that the hon'ble Minister is sincere about explaining things. I want to know only one thing. In this Agreement we have talked about the of the Kashmir problem. I settlement, admit there is some problem, but problem is about one-third portion of Kashmir which is being illegally left by them in their possession. Can you raise that issue now when the Settlement mentions that no fresh issues can he raised? The Government of India so far has never taken the stand that one-third portion of

Kashmir should be vacated. Can you raise that issue now in view of the clause that no fresh issues can be raised?

SARDAR SWARAN SINGH: Where is the caluse that no fresh issue can be raised There is none. Where is the clause, Mi. Pitamber Das, where we have said that no fresh issue can be raised ? In fact, the clause is that all issues, all differences between ihe two countries will be resolved by two means :(!) peaceful, and(2) bilateral. So whatever may be the differences which may be raised or which may arise at any time, present or future, this is ihe agreement, f am amazed that all this misrepresentation is being made. I would appeal io the hon'ble Members that in a matter where such vital national issues arc involved, where there is not much objective served just by heightening tension by making strong speeches, by criticising heads of Governments of other countries, even when you may not like, I would strongly urge that we should that temptation. It may be very tempting to use that strategy. But while dealing with people who are democratically elected- I do not like all the people who have been elected on the Jana Sangh ticket because they oppose me always but still I listen to them with the greatest care and I show all possible respect and regard to them-we should be more careful, no matter what we do internally, since we say harsh things, sometimes unjustified things about those who are elected by their people. He is the head of a government. We have to deal with a country which geography has placed next door to us. We have got a long border, roughly about 1,800 miles or so. along the border, we have to create a situation where there may be trade between the two countries. Their followers, the commercial people, settled in the major cities are looking forward to an era where there may be trade between ithe two countries. It is a tragedy that

[Sardar Swaran Singh] sometimes the leaders do not know what their own followers, even Jan Sangh followers, want. So, this is the type of agreement that we have arrived at.

DR. BHAI MAHAVIR: A person who does not know his own mind!

SARDAR SWARAN SINGH: Then the speech of Mr. Bhutto has been very copious ly quoted here. 1 am glad, I think he is paying me a compliment because I started the game in the other House. But I am not going to quote those speeches here, because if anybody wants to study them he can study them. Some of them are very good pieces. If, for instance, something had been quoted here which is also consis tent with his support for a peaceful settle ment, his support for bilateralism, his support for settling all the differences by peaceful means, I would have said that perhaps he is making a fair presenta But It was not even a tion fair presentation of the speech from which he quoted so copiously. Now, I have been thinking what he was trying to prove by quoting certain portions. Was he trying to prove that what he has said there is correct? Now, if what he says in his speech is correct, then all other parts also should be taken as correct. Or does he want to say that what he quotes is the correct position and all the rest of it is in correct ?

DR. BHAI MAHAVIR: Shall I ...

SARDAR SWARAN SINGH: No, because everybody knows your position was absolutely untenable.

DR. BHAI MAHAVIR: I was saying that it militates against what you are saying. You are trying to put meanings which are not there.

SARDAR SWARAN SINGH: He has not got much experience of what I say. What I say cannot be contradicted by another person's speech. That may be his interpretation.

between India and

Pakistan

Therefore, I submit that the Agreement that has been arrived at is in the best interest of peace and it should be given a trial. We are determined that it should be given a trial.

There are one or two points which I would like to mention. I would appeal to the hon. Members who perhaps in a fit of ideological refinement continue to talk about a confedeuition, that nothing can cause a cloud on the friendly relations between us and our neighbours more than the talk of a confederation. I will be quite frank because the country has been divided. They are sovereign independent countries and any suggestion that there should be a confederation, whatever may be the intentions, means that you want that their sovereignty may partially be compromised. I would strongly appeal to the hon. Members that we should desist from this because this does not show India in any good light. Bangladesh has emerged as a sovereign independent country, and we respect their sovereignty. We have accepted them as a sovereign independent country. Even to friends we should not talk of a confederation because this is something which is not good and we should be quite clear that by doing so, we are not advancing either our reputation or our prestige amongst our neighbours.

Several hon, friends had said that with Pakistan we should have relations as between good neighbours and the case of Canada and America, Norway and Sweden, etc., was cited.' I would like hon. Members to come nearer home. We have established such fine relationship, for instance, with Nepal. Between Nepal and India, as you

know, there are no passports, there is no restriction on travel and there is no restriction on movement of goods, etc. So, we need not look to Europe or other countries for building good neighbourly relations We have built the best of relations with our neighbours, Burma, for instance, and now with Bangla Desh. So, in this region a new picture is emerging, a picture of sovereign equality irrespective of the size of a country, where we respect their sovereignty, we respect their independence. And if this process could result in the creation of that type of relationship that we have with our eastern neighbours and with some of our neighbours in the mountains like Bhutan and Nepal and Bangla Desh, this is something of which I think we should be happy. We should see as to what we are doing to create an atmosphere of equality, of acceptance of the sovereign rights, of friendship, of understanding, because we always point out that India's strength will never be used to the detriment of any of our neighbours, and that all our neighbours have everything to gain if India is strong and no one should have any fear. Unless we succeed in creating this feeling, we will always be committing a mistake. And I can claim in all humility that atmosphere, by and large, has already been created with regard to a fairly large number of neighbours in our neighbourhood and this is the process towards which we should move. And any sarcastic remarks, any doubts, and always trying to say, "Well, because I have some doubt as to whether the other party would be genuinely interested in peace or not, therefore, I will always be hostile to him, I will always create a situation where the other side, even if they want to revert to peace, should not proceed in that direction, will not be wise in our own interest. Therefore, I would appeal to the honourable Members that perhaps it was a try on by Jan Saigh to boost up some of their sagging morale: they have seen the reaction

in Parliament, they have seen the reaction amongst the people, amongst the other political parties, and they will be well advised to revert to the path and fall in line...

DR. BHAI MAHAVIR: Receive consolation.

SARDAR SWARAN SINGH: No, I need not be consoled. I won't mind if you go on in this way because you will console yourself more.

Another thing was mentioned by an honourable Member here and I would like to repudiate that.* After the signing of this Agreement, to talk of unrest in Sind, to talk of unrest in the Frontier Province, to talk of unrest in Baluchistan, is totally inconsistent with the spirit of this Agreement. Those are their internal matters and it is absolutely wrong for anyone in India now to say anything which is purely internal. Let us be quite clear about our obligation. Whatever the matters between the people of Sind and the Central Government of Pakistan, or the people of Baluchistan and the people of Northern Frontier Province with their Central Government, they are their internal matters. We will not interfere in their internal affairs and we would not like them, by any means, to interfere in our internal affairs...

SHRI LAL K. ADVANI: Their President himself speaks about Kashmir. Would you allow it?

SARDAR SWARAN SINGH: I think Mr. Bhutto is a Sindhi and so is he. There appears to be some old rivalry between the two. I would, therefore, rppeal to the honourable Members from all sections of the House that this is a futile thing to do,we will not get anything except making speeches. You create suspicion, without achieving anything. I would ask my brave friends of the Jan Sangh: What will they do in Baluchistan? What will they

[Sardar Swar_an Singh] do in the Frontier Province or even in Sind ? What is the use of adopting this type of an attitude? There is a certain code of international conduct. We as a mature country should adhere to it and should not be swept off our fact because you feel what somebody else is doing is not palatable to us. Even if it is not palatable to us, even then, we should set an example, and 1 am sure that there will be response. We are in a strong position. We should set that example by correct international behaviour, a good neighbourly behaviour. And I am sure that this will not be go unheeded because it is also in the interests of the people of Pakistan to achieve peace. We have lived with this problem for 25 years. Now, personally, on many occasions, I feel greatly worried because I was a party to partition, and after that our expectations were not realised. We did not get peace. want to pay a tribute on behalf of the entire House to our young men, our Army, Air Force, Navy, for their bravery, for their valour, for their great devotion and the great sacrifices that they have done. I pay them my homage. I want to pay them homage. We owe it to them also. Do you want to keep them perched on the mountain tops which are 25,000 ft. high and 27,000 ft. high? Do you want to keep them all the time in the fields, in marshy lands and water, or do you want them also to feel that the two countries have, by political means, taken some steps where they can come back to their families ? It is easy to talk about the thinking of the Armed Forces. I have been a Defence Minister for four years and many of my relations are in the Navy and Armed Forces and I know their thinking. We know that the soldiers do not want just to be in that condition of no peace and no war. want either to fight or to settle down and do their training and other important things because we have to keep ourselves in trim

even to fight. It is not best for the morale of the Army that they should all be scattered in the fields where there are not even tents on many occasions. These brave Jan Sanghis who lead these jathas to Shakargarh and other places from air-conditioned rooms and cars do not know what is the thinking of the members of the Armed Forces. We know it. To the next generation at least, we should give durable peace so that people of India and Pakistan....

DR. BHAI MAHAVIR: Those who sacrifice ...

SARDAR SWARAN SINGH: He is talking of sacrifices. He does not know what sacrifices are. To achieve peace we should be prepared to make sacrifices...

DR. BHAI MAHAVIR: We have done more sacrifices than you.

SARDAR SWARAN SINGH: In the long run this sacrifice is much less than the sacrifices that war demands and for which we have been willingly giving sacrifices. If we have sacrificed many things for the sake of war, we should be equally prepared to sacrifice for peace and it is in that spirit that we have signed this agreement.

DR. BHAI MAHAVIR: Will you permit me to ask one or two clarifications? He said that we may take down notes and ask questions at the end of his speech.

SHRI N. G. GORAY: I am putting this question because he made a reference to me. Otherwise 1 would not have asked. He talked about research and I would like to assure him that not much research was necessary at all ...

SARDAR SWARAN SINGH: I did not refer to you. I was referring to Dr. Bhai Mahavir.

SHRI N. G. GORAY: That is all right. Then he said that while evaluating Bhuto, we should not think of his past. I agree with him completely. But should I not feel disturbed when a man in his position as the President of a country with whom we signed this pact goes straight from Simla back to Islamabad and says as follows while addressing the members of the National Assembly? In this there is no question of any misunderstanding at all. He says:

"If the people of Jammu and Kashmir want their independence if they want to be liberated from the Hindu yoke, if they want to be a free people in the fraternity and friendship and comradeship with Pakistan, they will have to give the lead and we will be with them. Even if the Simla Agreement is broken, even if it jeopardises all our relations with-India, 1 tell you, Sir, on the floor of this House, with solemn commitment to the people of Pakistan that if tomorrow the people of Kashmir start a freedom movement, if tomorrow Sheikh Abdullah and Moulvi Farook start a freedom movement, we will be with them, no matter what the consequence is."

Now, I would like to ask you one thing.

(Interruptions)

AN HON. MEMBER: You have already asked.

SHRI N. G. GORAY: Just now you told us that what is happening in Sind, in Baluchistan, etc. should not have been mentioned. I agree with you. Now, supposing the Prime Minister were to come back from Simla and say that if the Sind people rose in revolt, our Army in Naya Chor will back them, will it be consistent with the spirit of the Simla Agreement? It will not be. Therefore, I am saying that just as she is important so far as the

Simla Agreement is concerned, he is also equally important, because he happens to be the President of Pakistan. Now, the President of Pakistan goes there and makes this speech. What do you want us to understand?

SARDAR SWARAN SINGH: First of all, Sir, it is a little unfair to me that I should be called upon to explain President Bhutto's speech. It is for him to do that...

(interruptions).

SHRI N.G. GORAY: No, no. No explanation. Why do you mistake me?

(interruption)

SARDAR SWARAN SINGH: iJTT ipff cTfft, JT| 5fRFT eft ^H 'J5T|,

Now, Sir, regarding this speech, if I may take the House into confidence, some of the remarks which were originally reported in the Press and which appeared to be rather extreme, do not occur in the speech that we have officially got. Now, I cannot vouchsafe for the correctness of even the version that has come to me, because it does not bear anybody's signature. Prerhaps it might have happened as it happens on many occasions that one makes a speech in gusto and when the record comes, one makes changes in that. I myself sometimes, try to soften it and make changes when the script comes to me. So, if he has made changes, we should encourage him to make such changes rather than saying that this has been reported in the Press and therefore, you are bound by this. Therefore, I can say broadly only from the version I

got(Interruptions)......... Mr. Goray, if you are interested I can explain it to you outside. I do not want to say anything more on this

SHRI N. G. GORAY: I will certainly seek an explanation outside. I am open to correction

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SHRI PITAMBER DAS: An intelligent lawyer never argues the.. (*Interruptions*) ...weak points.

SARDAR SWARAN SINGH: Pardon?

SHRI PITAMBER DAS: I said that an intelligent lawyer never argues the weak points.

SARDAR SWARAN SINGH: You probably ask your followers not to do that. They pick up some points for which they later on repent. .. (Interruptions) ... Now I want to share another information. Now. about the well-known speech, about which there is so much feeling in India—it is the well-known Security Council speech—wherein at one stage he was reported to have said "Indian dogs", I looked up the UN records and it is not there, because as soon as the script came it eliminated that part. ...

(Interruptions).

श्री मान सिंह वर्मा : कृपा करने यह तो बताइए कि जो उन्होंने कहा...

(Interruptions)

सरदार स्वर्ण सिंह : ग्रापको समझ ग्राया, उन्होंने क्या पछा ? ग्राप रिपीट करें उन्होंने क्या पृष्ठा ?

श्री मान सिंह वर्मा: मैं आपकी समझ से काम नहीं लेता, अपनी समझ से काम लेता हूं।

सरदार स्वर्ण सिंह : आपको मुवारक हो आपकी समझ । अगर आपकी समझ हम पर आ गई तो हम मारे जायंगे...

(Interruptions)

श्री मान सिंह वर्मा : दूसरा वर्शन बनाइए यहां पर ।

SARDAR SWARAN SINGH; The point is that some of the parts in his speech which were prominently displayed in the

Indian Press and wh ch, on the face of it, appeared to be totally inconsistent with the terms of the Agreement, it appears that when the speech went for correction, either the Press had *wrongly* reported or in the authorised version that we have got, a good part of that does not appear. I do not want to explain it further. Thank you.

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DR. BHAI MAHAVIR: Sir, I want to ask one question.

THE PRIME MINISTER (SHR1MATI INDIRA GANDHI): *mf ^Wtx*, snr

because if the honourable Members had listened to me yesterday, I had dealt with this point perhaps a little indirectly. I have read both the unauthorised version and the authorised version also. I have also read the remarks which were read out here, which appeared in our newspapers. But when you read the whole speech, even of the unauthorised version, the original speech as it came to us, the impression is riot the same as one gets by reading extracts.

SHRI N. G. GORAY: Don't be unjust to us. We do not want to be misinterpreted.

SHRIMATI INDIRA GANDHI: I am not unjust.

SHRI N. G. GORAY: It is a copy of the monitored speech of your own All-India Radio.

SHRIMATI INDIRA GANDHI: I am not saying that it is not. I have not read the All-India Radio version of the speech. I have got a printed one which, I was told, was uncorrected. When you isolate a sentence, it may give one meaning. After the initial remarks on Kashmir,

President Bhutto goes on to talk about the struggles in Vietnam, and in Algeria. I am not saying that the remark quoted was not made nor am I trying to justify President Bhutto. I am merely saying that when you read the whole speech, you get one impression but when you take these passages out of their context you get another. As Bhai Mahavir has pointed out, when I was asked this question at the Press Conference I did say that President Bhutto's remark was not entirely in the Simla spirit. At that time, I also had seen these passages torne out from their context. What is important is, as I said yesterday, that we are prepared for any situation...

(Interruptions)

SARDAR SWARAN SINGH: May I just, for the sake of information, because Mr. Goray read out that part of the speech, mention to him that this part which he referred about the freedom struggle in Jammu & Kashmir, does not occur in the official version that has come to us? I must make a statement that I cannot swear even by the authorised version that has come to us, because it has come to me without signature or anything. This part does not occur in this; I quote: "We will be with them even if the Simla Agreement is broken, even if we jeopardize all our relations with India". This does not occur in the correction. "No matter what the consequences ..." these words do not occur.

SHRI BHUPESH GUPTA: You ask Members of Parliament: How many of them would like their uncorrected speech to be circulated?

{Interruptions}

SARDAR SWARAN SINGH: There is a well-known practice in parliamentary system, and we should not discourage that, that on mature thinking some of the things are correct. I will command this to

President Bhutto goes on to talk about the struggles in Vietnam, and in Algeria. I am not saying that the remark quoted was not made nor am I trying to justify President Bhutto. I am merely saying that when you read the whole speech, you get one impression but when you take these passages on to talk about the Dr. Bhai Mahavir. He may think of correcting some of his speeches probably to make them more consistent with what is happening in the country today, and we should encourage people to return to a more just position rather than bind them with the position they might have taken up.

DR. BHAI MAHAVIR: Thank for your advice which I return to you, with due regards. Now, Sir... (Interruptions).

SOME HON. MEMBERS: No, no. ..

(Interruptions)

DR. BHAI MAHAVIR: Why not? .1 am asking a clarification. How is Mr. Alva worried about it? We have been anxiously expecting the Foreign Minister and the Prime Minister to satisfy us about the situation whether during the course of the talks we raised the question of liberation of the part of Kashmir occupied by Pakistan. In this connection. I would like our heroic Foreign Minister to tell us if it is not a fact that there are indications that the Government of India has been expressing its willingness to consider internationalising the cease-fire line. Now this is the thing which we want a specific assurance about. Let us have it.

SARDAR SWARAN SINGH: These are hypothetical questions and I am not going to enter into any discussion.. (*Interruptions*,).

DR. BHAI MAHAVIR: Was this question raised at all? He can say either 'yes' or 'no'.

SARDAR SWARAN SINGH: The question of internationalising the ceasefire line or the line of control was never discussed in Simla.

DR. BHAI MAHAVIR: What about the question of liberation of Pak occupied Kashmir?

SARDAR SWARAN SINGH: You heard the Prime Minister yesterday. If you heard her carefully, she said that this has always been our position that the entire area of Jammu and Kashmir including POK is part of India.

SHRIMAT1 INDIRA GANDHI: May I make [a point? The 'Statesman' newspaper has written—I have not read the report, I do not know what they say in the report-but I have seen the headline which is absolutely false. They have attributed something to me which I have not said in the House.

SHRI MAHAV1R TYAGI: I want to have one clarification. The last paragraph of the Agreement is also welcome to me in which it is mentioned: "for the establishment of durable peace and normalisation of relations" etc. These things will be done. It is all welcome. There is also a passage saying that a final settlement of Jammu and Kashmir may also be a subject—to that too I have no objection. But then I want a clarification from the Government whether we have not shifted from our old policy and commitment to the fact that the whole of Jammu and Kashmir State is an integral part of India. That is our claim. So, we have now shifted from the position. So long as we have not shifted from the position, I do not mind even if Kashmir is discussed and becomes a question of decision.

SARDAR SWARAN SINGH: There has been no shift from our well-known stand on this issue.

MR. DEPUTY CHAIRMAN: I will now put Dr. Bhai Mahavir's amendment to vote:

The question is:

1. "That at the end of the Motion, the following be added, namely:

'and having considered the same and noting that:

- (a) the Agreement fails to assure "durable peace" which the Prime Minister had solemnly promised to obtain through a "package deal" with Pakistan;
- (b) "bilateral negotiations" "causes of conflict which have bedevilled the relations between the two countries for the last 25 years shall be resolved by peaceful means" mentioned in the Agreement have lost all meaning after President Bhutto's declaration in the National Assembly of Pakistan that he was free to raise the Kashmir issue in the U.N.O., and that Pakistan would "shed its blood", "whatever the consequences" to support any "Liberation War" launched by Kashmiris to free themselves from the "Indian Yoke"
- (c) about 5000 sq. miles of territory now under control of Indian Army is being restored back to Pakistan without requiring the Pakistani Army to vacate the 30,000 sq. miles of territory in Kashmir which is legally and constitutionally part of India;'

this House disapproves the Agreements," *The motion was negatived.*

MR. DEPUTY CHAIRMAN: I will now put Mr. Jagdambi Prasad Yadav's amendment to vote.

The question is:

2. "That at the end of the Motion, the following be added namely:

'and having considered the same, this House disapproves the Agreement,' " The motion was negatived.

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SHRI N. G. GORAY: Sir, I would like to withdraw my amendment.

The amendment (No. 3) was, by leave withdrawn.

MR. DEPUTY CHAIRMAN : Mr. advani do you want to press your amendment?

SHRI LAL K. ADVANI: Yes, Sir.

SHRI MAHAVIR TYAGI (Uttar Pradesh): I hope my friend, after the assurance given by the Foreign Minister, will not press his amendment. It will be against the interest of the country if the amendment is defeated. Therefore, I am suggesting that you may better withdraw it. It does not look good. If it is defeated, it will tell on us.

SHRI LAL K. ADVANI: Sir, I press my amendment.

MR. DEPUTY CHAIRMAN: Now I will put Mr. Advani's amendment to vote:

The question is:

4. "That at the end of the Motion, the following be added namely:

'and having considered the same and noting the reference to "a final settlement of Jammu and Kashmir" in the last paragraph of the Agreement, this House urges upon the Government to keep in view during the proposed discussion the fact that the whole of Jammu and Kashmir State is an integral part of India.' "

The motion was negatived.

SHRI DWDENDRALAL SEN GUPTA: Sir, I would like to withdraw my amendment.

The amendment (No. 5) was, by leave, withdrawn.

MR. DEPUTY CHAIRMAN: I will now put Mr. Bhupesh Gupta's amendment to

The question is:

6. "That at the end of the Motion, the following be added, namely:-

'and having considered the same, this House welcomes the Agreement as a significant constructive step in the direction of achieving amity and good neighbourly relations between India and Pakistan and a durable peace in the subcontinent and with this hope and confidence the House calls upon our people to mobilise with determination their united will and effort for the implementation of the Agreement,"

Those who are in favour may please say 'Aye'.

HON. MEMBERS: 'Aye.'

MR. DEPUTY CHAIRMAN: Those who are against may please say 'No.'

AN HON. MEMBER: 'No.'

(Interruptions)

SHRI SITARAM KESRI (Bihar): Sir, I want division.

MR. DEPUTY CHAIRMAN: Now, those who are in favour of Mr. Bhupesh Gupta's amendment will please say 'Aye'.

HON. MEMBERS: 'Aye'_v

MR. DEPUTY CHAIRMAN: Those against will please say 'No.'

(No lion. Member dissented)

SHRI PITAMBER DAS: When you called for those who were against there was not a single voice of 'No.' There is no dissenting voice at all. There is no one who is opposing it and if there is no one opposing it why should there be a Division?

SHRI BHUPESH GUPTA: In that case, Sir, you should say that the, amendment is unanimously adopted.

SHRI P1TAMBER DAS: No, no. I would like to point out something in that connection.

SHRI BHUPESH GUPTA: You asked for a Division. I did not ask for a Division.

SHRI MAHAVIR TYAGI: You may say that the amendment is carried unanimously. Why unnecessarily delay?

SHRI PITAMBER DAS: The situation is like this. You wanted Ayes and Noes to be expressed in the beginning. You heard one voice as 'No' and you said that "Ayes have it." meaning thereby that it was being carried by a majority, not unanimously. This was in the very beginning. Otherwise, how did the question of Division come in '? The question of Division came only when there was at least one voice of 'No.' Later on, when the question of Division came and when again you wanted us to say 'Aye' or 'No', nobody said "No'. That means that the Division is not needed, and that your previous decision is correct.

It was by a majority. That is what you had previously declared.

SHRI BHUPESH GUPTA: All right. I will demand a Division. This running with the hare and hunting with the hound will not do. Either run with the hare or hunt with the hound. I can understand if you say, 'unanimously'. Otherwise, let the country know how many opposed it.

MR. DEPUTY CHAIRMAN : Are you demanding a Division ?

SHRI BHUPESH GUPTA: I want a Division.

The House divided.

MR. DEPUTY CHAIRMAN: Ayes—120; Noes—Nil.

Abdul Khader, Shri M. S. Abdul Samad, Shri A. K. A. Abid, Shri Qasim Ali Alva, Shri Joachim Amjad Ali, Sardar Amla. Shri Tirath Ram Anandam, Shri M. Arif. Shri Mohammed Usman Basar, Shri Todak Bhagwati, Shri B. C. Bhardwaj, Shri Jagan Naih Bhatt, Shri Nand Kishore Bisi, Shri P. N. Bobdey, Shri S. B. Buragohain, Shri N. C. Chakrabarli, Dr. R. K. Chandra Shekhar, Shri Chattopadhyaya, Dr. Debiprasad Chaudbari, Shri N. P. Chettri, Shri K. B. Chinai, Shri Babubhai M. Choudhury, Shri M.M. Choudhury, Shri N. R. Das, Shri BaIrani Das, Shri Bipinpal Deshmukh, Shri T. G. Dutt, Dr. Vidya Prakash Gowda, Shri U. K. Lakshmana Guiral. Shri I. K. Gupta, Shri Bhupesh Hathi, Shri Jaisukhlal Himmat Sinh, Shri Hussain, Shri Syed Jain, Shri A.P. Jairamdas Daulatram, Shri Joseph, Shri N. Joshi, Shri Umashanker Kalania. Shri I. K. Kalyan Chand, Shri Kaul, Shri B.K. Kemparaj, Shri B. T. Kesri, Shri Sitaram Khan, Shri Maqsood Ali Khan, Prof. Rasheeduddin

Kollur, Shri M. L. Krishan Kant, Shri 285

Kulkarni, Shri A. G. Kumbhare, Shri N. H. Madani, Shri M. Asad Mahida, Shri U. N. Mujhi, Shri C. P. Mali, Shri Ganesh Lai Maragatham Chandrasekhar, Shrimaii Mehta, Shri Om Menon, Shri Balachandra Misra, Shri S. D. Mohammad, Chaudhary A. Mohideen, Shri S. A. Khaja Mukherjee, Shri Pranab Kumar Mulla, Shri A. N. Munda.ShriB. R. Musafir, Shri Gurumukh Singh Narasiah, Shri H. S. Narayanappa. Shri Sanda Narayani Devi Manaklal Varraa, Shriraati Nawal Kishore, Shri Nurul Hasan, Prof. S. Pai, Shri T.A. Panda, Shri Brahmananda Parashar, Shri V.R. Patil, Shri G.R. Patil, Shri P.S. Patil, Shri Veerendra Prasad, Shri K.L.N. Pratibha Singh, Shrimaii Punnaiah, Shri Kota Purabi Mukhopadhyay, Shrimati Raha, Shri Sanat Kumar Raju, Shri B.V. Ramaswamy, Shri K.S. Rao, Shri Katragadda Srinivas Reddi, Shri Papi

Reddy, Shri Janardhana Reddy, Shri K.V. Raghunatha Reddy, Shri M. Srinivasa Roshan Lai, Shri Sangma, Shri E.M. Saraswati Pradhan, Shrimati Saroj Purushottam Khaparade, Miss. Satyavati Dang, Shrimati Savita Behen, Shrimati Schamnad, Shri Hamid Ali Sen, Dr. Triguna Sen Gupta, Shri Dwijendralal Shah. Shri Manubhai Shashtri, Shri Bhola Paswan Shukla, Shri Chakrapani Shukla, Shri M.P. Shyamkumnri Devi, Shrimati Singh, Shri Bindeshwari Prasad Singh, Shri D.P. Singh, Shri Inder Singh, Shri Mohan Singh, Shri Ranbir Singh, Shri i'riloki Singh, Dr. V.B. Sinha. Shri Awadheshwar Prasad Sisodia, Shri Swaisingh Sita Devi, Shrimati Sivaprakasam. Shri S. Sumitra G. Kulkarni, Shrimati Suraj Prasad, Shri Thakur, Shri Gunanand Tiwari, Shri Shankarlal Tiwary, Pt. Bhawaniprasad Venigalla Satvanaravana, Shri Vidvawati Chaturvedi. Shrimati Villalan, Shri Thillai Vvas, Dr. M.R. Wajd, Shri Sikandar Ali

NOES-Nil

The motion was adopted.

MR. DEPUTY CHAIRMAN: The other amendment by Mr. Kumbhare is identical. So 1 am not putting it to vote.

7 p. M. The question is:

"That the statement made in the Rajya Sabha on the 31st July, 1972, regarding the Agreement on bilateral relations between India and Pakistan, signed at Simla on the 2nd July. 1972 be taken into consideration, and having considered the same, this House welcomes the Agreement as a significant constructive step in the direction of achieving amity and goodneighbourly relations between India and Pakistan and a durable

peace in the sub-continent and with this hope and confidence the House calls upon our people to mobilise with determination their united will and effort for the implementation of the Agreement."

The motion, as amended, as adopted.

STATEMENT RE CLARIFICATIONS ON THE SETTING UP OF THE COLLEGE COUNCILS UNDER THE DELHI UNIVERSITY ACT

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HUSAN): Sir, the President had on June, 22, 1972, promulgated an Ordinance amending certain sections of the Delhi University Act. Although the Vice-Chancellor, Delhi University, gave a categorical assurance in the meeting of the Academic Council held on July 4, 1972, that the Ordinance maintains status quo in respect of (a) the existing relationship between the Colleges and the University; and (b) parity of service conditions and pay scales of the teachers of the colleges and the teachers appointed by the University, some misunderstanding has

been created in certain sections of the teaching community that the setting up of the College Councils is a move towards delinking of the colleges from Delhi University. I should like to take this opportunity to clarify that the Government of India do not have under their consideration any proposal to delink the colleges from the University. In fact, the Government would consider such a proposal to be a retrograde step.

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According to the definition of "Teachers" incorporated in the Delhi University Act, "Teachers" includes Professors, Readers, Lecturers and other persons imparting instruction in the University or in any college or Hall. Further, "Teachers of the University" means persons appointed or recognised by the University for the purpose of imparting instruction in the University or in any college. I should like to state that the Government has no intention of changing these definitions.

MR. DEPUTY CHAIRMAN : The House stands adjourned till 11 A. M. tomorrow.

The House then adjourned at four minutes past seven of the clock till eleven of the clock on Friday, the 4th August, 1972.